

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR

High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist(Filtered)

Wednesday Dated : 17/01/2018

THE CHIEF JUSTICE COURT

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G R MOOLCHANDANI

10.30 AM TO 1.00 PM

02.00 PM TO 04.15 PM

D B SPECIAL APPEAL WRITS (SERVICE MATTERS) UPTO YEAR 2016

D B PIL MATTERS , D B FAMILY COURT AND MATRIMONIAL MATTERS

D B PAROLE MATTERS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2-THE CASES PERTAINING TO ORDERS CATEGORY AND ADMISSION

CATEGORY SHALL BE TAKEN UP BEFORE THE CASES PERTAINING TO

HEARING CATEGORY IN THE MAIN LIST AS WELL AS SUPPLEMENTARY LIST

3-LEARNED COUNSELS ARE REQUESTED TO PROVIDE LIST OF THE BOOKS

IN TWO COPIES TO THE LIBRARIAN ON WHICH THEY RELY UPON IN

SUPPORT OF THEIR CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	C.M.A. 1460/2013 1001	KAUSHAL KANT PANWAR SMT SUMAN KANWAR	SURESH CHANDRA SHARMA-P S M KHAN/S REHMAN-P	
2	WRIT RAP 307/2016 4401	TRILOK CHAND SAINI STATE AND ORS	B B L SHARMA-P	J M SAXENA AAG-R
3	S.A.W. 1186/2016 0515 (LIMITATION) APPL 761/2016 CMS 10305/2016	STATE OF RAJ AND ANR NEERAJ TYAGI &ORS	S K GUPTA AAG-P	SHLOK CHANDRA-R
4	C.M.A. 6292/2016 1002 STAY 3490/2016	SMT NEELAM DEEPAK CHAUDHARY	SAMARTH SHARMA-P	R D SHARMA-R
With				
5	C.M.A. 6289/2016 1001	SMT NEELAM DEEPAK CHAUDHARY	SAMARTH SHARMA-P	R D SHARMA-R
6	C.W. 952/2018 0400 -PIL	VIDHYADHAR SHARMA STATE OF RAJ AND ORS	SULTAN SINGH KURI-P	
FOR ORDERS ON INTERIM APPLICATIONS				
7	C.M.A. 1688/2015 1001 APPL 842/2015 LIMITATION	SMT RICHA SHARMA ABHINAV SHARMA	DILEEP SINSINWAR-P	PRATEEK MATHUR-R
8	C.M.A. 5954/2017 1004 APPL 43478/2017 STAY 4303/2017	NARAYAN LAL ATAL SHIKHA GADWAL ALIAS LAXMI AND ORS	R K DAGA-P	DEENDAYAL KHANDELWAL-R
With				
9	C.M.A. 5837/2017 1006	SHIKHA GADWAL ALIAS LAXMI SHRI NARAYAN LAL ATAL AND ANR	D D KHANDELWAL-P	R K DAGA-R
FOR FRESH ADMISSION WITHOUT STAY				
10	C.M.A. 5733/2017 1001	MUKESH KUMAR SAINI SMT SEEMA SAINI	MAHENDRA SHARMA-P	
11	C.W. 1048/2018 4400 -PAROLE	SHRI BHAGWAN MEENA STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P	
12	C.W. 1052/2018 4400 -PAROLE	MUNESH STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P	

ADMISSION WITH NOTICE SERVED - REPLY NOT FILED

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S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
13	C.M.A. 2253/2017 1003 STAY 1628/2017	BHARAT KUMAR (DIMPLE) SMT PREETI GUPTA (RAKSHITA)	SANDEEP PATHAK-P	M C JAIN/ANKIT JAIN-R
With				
14	C.M.A. 2254/2017 1003 DEFECT	BHARAT KUMAR SMT PREETI GUPTA	SANDEEP PATHAK-P	
With				
15	C.M.A. 3134/2017 1004	SMT LAXMA BHAGCHAND	ANIL YADAV/M S CHOUDHARY-P	DHARMANDAR SHARMA-R DHARMENDRA SHARMA-R
With				
16	C.W. 13072/2017 0400 -PIL	VILLAGERS OF VILLAGE BEEJALPUR STATE OF RAJ AND ORS	S S HASAN KULDEEP MEENA-P	ILIYAS KHAN-R D K DIXIT-R ILIYAS KHAN-R MADAN LAL VASHISTHA-R RAJNEESH GUPTA-R SAMEER SHARMA-R
FOR HEARING				
17	S.A.W. 786/2006 1502	RAM NIWAS YADAV THE JUDGE, INDUSTRIAL TRIBUNAL	BABU LAL GUPTA-P	S S HORA-R VINAYAK JOSHI-R
With				
18	S.A.W. 853/2006 1502	SHIV SHANKAR SOLANKI THE JUDGE INDUSTRIAL TRIBUNAL	BABU LAL GUPTA-P	J K SINGHI-R VINAYAK JOSHI-R
With				
19	S.A.W. 273/2008 1502	BABU LAL MALI THE DIVISIONAL MANAGER, R S R	SURESH KASHYAP-P	VINAYAK JOSHI-R
With				
20	S.A.W. 421/2008 1502	ASHOK KUMAR SHARMA R.S.R.T.C	BABU LAL GUPTA-P	ASHOK BANSAL-R VINAYAK JOSHI-R
With				
21	S.A.W. 424/2008 1502	ASHOK KUMAR SHARMA THE JUDGE INDUSTRIAL TRIBUNAL	BABU LAL GUPTA-P	ASHOK BANSAL-R VINAYAK JOSHI-R
With				
22	S.A.W. 891/2006 1502	THE GENERAL SECRETARY RASHTRIY THE INDUSTRIAL TRIBUNAL JAIPUR	M FAISAL BAIG-P	R P SHARMA-R NAINA SARAF-R
With				
23	S.A.W. 994/2006 0502	MANOHAR LAL STATE	R K MATHUR-P HIMMAT SINGH-P	
With				
24	C.M.A. 1004/2009 1006	SMT ATAR KAUR GURMEET SINGH	R S MEHTA-P	SANJAY MEHRISHI-R
With				
25	C.M.A. 2534/2009 1006	JAGDISH PRASAD VERMA SMT USHA SONI	NEERAJ K TIWARI-P	SHYAM ARYA-R
With				
26	C.M.A. 5512/2011 1001	SMT PADMA ALIAS PAVAN JAGDISH	S D SHARMA-P	S K SUGANDH/VIKAS GANAN-R MR. VIJAY SINGH POONIA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
27	C.M.A. 5853/2011 1006	LAXMI GEHLOT BADRI NARAYAN GEHLOT	HANS KUMAR SHARMA-P DHARMESH GUGGAL-R
28	C.M.A. 1561/2012 1006	SMT NASIRA MOHAMMED SADIQ	USMAN KHAN-P HARENDRA SINGH-R
29	C.M.A. 2861/2012 1001	MANJU PAWAN KUMAR	ANOOP DHAND-P MAHESH SHARMA-P
30	C.M.A. 2894/2013 1002	SMT NASREEN ABDUL AZIZ	USMAN KHAN-P HEMANT SHAMRA-P
31	C.M.A. 3726/2013 1001	LEKH RAJ SINGH CHOHAN SMT DEEPIKA ALIAS SANTOSH	DEEN DAYAL SHARMA-P R B SHARMA(GANTHOLA)-P
32	C.M.A. 2230/2014 1001	MOHAN LAL SMT SHIKHA SHARMA	AMIT PUNIA-P ANSHUMAN SAXENA-R
33	C.M.A. 2520/2014 1001	BHERA RAM SMT PYARI BAI BISHNOI	BHERA RAM-P ANSHUMAN SAXENA-P
34	C.M.A. 2700/2014 1001 APPL 13522/2017	SMT SANTRA RAKESH KUMAR YADAV	MANU BHARGAVA-P AJAY GUPTA-R
35	C.M.A. 849/2015 1001	SMT SAVITA PANKAJ MEEL	R S BHADAURIA-P NAMITA PARIHAR-P
36	C.M.A. 3676/2015 1001 STAY 2528/2015	SMT SUNEET KAUR ALIAS NITI TEJENDRA SINGH	L L GUPTA/VIKRAM JONWAL-P
37	C.M.A. 4918/2015 1001 STAY 3463/2015	SMT PRIYANKA SHARMA PANKAJ KUMAR SHARMA	S GAHARANA/VIVEK SHARMA-P ANIL UPMAN-R
38	C.M.A. 5210/2016 1001	SUBHASCHANDRA SHARMA SMT NEETU SHARMA	GIRRAJ P SHARMA-P BHARATI SHARMA-R
39	C.W. 3303/2017 0400 -PIL	ADITI SAHU AND ORS STATE OF RAJ AND ORS	S S HORA T C SHARMA-P ADVOCATE GENERAL-R PRAHLAD SINGH-R

DB TAX MATTERS, DB CONTEMPT MATTERS, DB CAT MATTERS,
D B SPECIAL APPEAL WRITS (MISC. MATTERS),
D B CIVIL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	C.C.P. 1646/2017	MOOL SINGH AND ANR SHRI P K SINHA AND ORS	SHOBHIT TIWARI-P MAHENDRA GOYAL-R ANAND SHARMA-R N.K. GOYAL-R NIRMAL KUMAR GOYAL-R
	2401		
FOR FRESH ADMISSION WITH STAY			
2	C.W. 2431/2016	M/S L G ELECTROBICS INDIA LTD STATE OF RAJ AND ORS	SAMEER JAIN-P R B MATHUR-R
	1314 STAY 2096/2016		
3	EXCIS.APPEAL 155/2017	COMMISSIONER OF CENTRAL GOODS&SER TAX NATIONAL ENGINEERING INDUSTRIES LTD	SIDDHARTH RANKA-P
	1304 STAY 5054/2017		
4	C.W. 20544/2017	UDAI BHAN SINGH RATHORE UNION OF INDIA AND ANR	SUNIL KUMAR SINGH-P
	1314 STAY 18016/2017		
5	C.W. 797/2018	CHANDRA KANT BANSAL AND ANR STATE OF RAJ AND ORS	YOGESH SINGHAL-P
	1305 STAY 595/2018		
FOR FRESH ADMISSION WITHOUT STAY			
6	C.R.VV. 1/2018	COMMISSIONER OF CENTRAL EXCISE JAIPUR NATIONAL ENGINEERING INDUS LTD JAIPUR	SIDDHARTH RANKA-P
	4201 BEFORE		
With			
7	C.R.VV. 2/2018	COMMISSIONER OF CENTRAL EXCISE JAIPUR NATIONAL ENGINEERING INDUSTRIES LTD	SIDDHARTH RANKA-P
	4201		
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
8	EXCIS.APPEAL 132/2017	POWER CONTROL CORPORATION C C E & S T JAIPUR-I	SANJAY JHAN/P KHURANA-P SIDDHARTH RANKA-R
	1304		
9	S.A.W. 1099/2017	PURUSHOTTAM STATE OF RAJ AND ORS	LOKESH SHARMA R K GOUTTAM-P ANURAG SHARMA AAG-R
	5200 CMS 11238/2017		
10	C.W. 18828/2017	BISHNU KRISHNA SHRESTHA AND ANR COMMISSIONER OF INCOME TAX & ORS	GUNJAN PATHAK-P SAMEER JAIN-R ASHISH KUMAR-R
	1303		
11	C.W. 22212/2017	M/S SHREE JEE INFRA CONSTRUCTION PVT LTD UNION OF INDIA AND ORS	SANJAY JHANWAR P KHURANA-P SIDDHARTH RANKA-R ASHISH KUMAR-R
	1314 STAY 19394/2017		
ADMISSION WITH NOTICE SERVED- REPLY FILED			
12	C.W. 16277/2016	M/S VECTOR E COMMERCE PVT LTD STATE OF RAJ AND ORS	SAMEER JAIN-P R B MATHUR-R
	1314		
FOR ORDERS- DEFECT CASES			

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FOR ORDERS- DEFECT CASES			
13	C.W. 6762/2014 1304	M/S RAJ CONSTRUCTION COMPANY COMMI CENTRAL EXCISES JAIPUR ANR	ASHISH KUMAR SINGH-P
14	C.W. 6763/2014 1304	M/S RAJ CONSTRUCTION COMPANY COMMI CENTRAL EXCISES JAIPUR ANR	ASHISH KUMAR SINGH-P
FOR ORDERS			
15	EX.ACT REF. 1/2017 1304	M/S BHILWARA PROCESSORS LTD C C E JAIPUR	BY POST-P KINSHUK JAIN-R SANDEEP TANEJA-R
16	EXCIS.APPEAL 7/2017 1304 STAY 722/2017	COMMISSIONER OF CENTRAL EXCISE &SERVICE SETH ALLOYS PVT LTD	SANDEEP PATHAK-P
With			
17	EXCIS.APPEAL 8/2017 1304 STAY 723/2017	COMMISSIONER CENTRAL EXCISE &SERVICE TAX SANJAY SINGHAL DIR C/O M/S CAPITAL ISPAT	SANDEEP PATHAK-P SAMEER JAIN-R SAMEER JAIN-R
With			
18	EXCIS.APPEAL 9/2017 1304 STAY 724/2017	COMMISSIONER,CENTRAL EXCISE &SERVICE TAX VINOD GUPTA	SANDEEP PATHAK-P SAMEER JAIN-R SAMEER JAIN-R
With			
19	EXCIS.APPEAL 10/2017 1304 STAY 725/2017	COMMISSIONER,CENTRAL EXCISE &SERVICE TAX SANDEEP GUPTA DIR C/O M/S CAPITAL ISPAT	SANDEEP PATHAK-P SAMEER JAIN-R SAMEER JAIN-R
With			
20	EXCIS.APPEAL 11/2017 1304 STAY 726/2017	COMMISSIONER,CENTRAL EXCISE &SERVICE TAX J R ALLOYS CASTING PVT LTD	SANDEEP PATHAK-P
With			
21	EXCIS.APPEAL 12/2017 1304 STAY 727/2017	COMMISSIONER,CENTRAL EXCISE &SERVICE TAX CAPITAL ISPAT LTD	SANDEEP PATHAK-P SAMEER JAIN-R SAMEER JAIN-R
With			
22	EXCIS.APPEAL 13/2017 1304 STAY 728/2017	COMMISSIONER,CENTRAL EXCISE &SERVICE TAX AJAY SINGHAL MANAGING DIR	SANDEEP PATHAK-P SAMEER JAIN-R
With			
23	EXCIS.APPEAL 14/2017 1304 STAY 790/2017	COMMISSIONER,CENTRAL EXCISE &SERVICE TAX JAGDAMBAY CASTINGS PVT LTD	SANDEEP PATHAK-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
24	EXCIS.APPEAL 15/2017	COMMISSIONER,CENTRAL EXCISE &SERVICE TAX REBY CASTINGS PVT LTD	SANDEEP PATHAK-P SAMEER JAIN-R
	1304 STAY 791/2017		
With			
25	EXCIS.APPEAL 16/2017	COMMISSIONER,CENTRAL EXCISE &SERVICE TAX PUNEET STELLS & ALLOYS PVT LTD	SANDEEP PATHAK-P SAMEER JAIN-R
	1304 STAY 792/2017		
FOR ORDERS ON INTERIM APPLICATION			
26	EXCIS.APPEAL 49/2016	COMMISSIONER OF CENTRAL EXCISE & SERVICE M/S MANINDRA AND MAHINDRA LTD JAIPUR	KINSHUK JAIN-P SAMEER JAIN-R SAMEER JAIN-R
	1304 APPL 43963/2017		
27	EXCIS.APPEAL 64/2017	COMMISSIONER OF CENTRAL EXCISE &SER TAX CHAMBAL FERTILIZERS AND CHEMICALS LTD	SIDDHARTH RANKA-P SANJAY JHANWAR-R
	1304 APPL 43343/2017		
28	S.A.W. 1628/2017	SHIV PRASAD SONI AND ORS STATE OF RAJ AND ORS	RAJAT RANJAN-P
	4300 APPL 40291/2017		
29	S.A.W. 31/2018	THE DISTRICT EXCISE OFFICER ANR RAJASTHAN TAX BOARD AJMER AND ANR	AAG AASHISH SHARMA-P
	3500 (LIMITATION) APPL 72/2018 STAY 492/2018		
FOR HEARING			
30	C.W. 6183/2004	M/S MODERN SYNTEX I LTD STATE OF RAJ & ANR	PARAS KUHAD-P GAUTAM RISHI-P MANU BHARGAVA G C-R MANU BHARGAVA G C-R
	1313		
31	C.W. 8751/2004	M/S PRATAP RAJASTHAN SPECIAL S CUSTOM EXCISE SERVICE TAX APPE	R B MATHUR-P AJAY SHUKLA-R SANDEEP PATHAK-R
	1304		
32	C.W. 799/2007	NAFE SINGH U O I AND ORS	SANJAY JHANWAR-P J K SINGHI-R ANITA AGARWAL-R MR. ASHISH KUMAR-R
	1303		
With			
33	C.W. 18377/2016	NAFE SINGH AND ANR U O I AND ORS	SANJAY JHANWAR-P ANIL MEHTA-R ANAND SHARMA-R ASHISH KUMAR-R MR ANIL MEHTA AD-R
	1303		
34	C.W. 13654/2010	VED BHUSHAN SETHI STATE OF RAJ & ORS	K K KHANA NEERJA KHANNA-P S K GUPTA AAG-R S N KUMAWAT AAG-R
	1305		
35	EXCIS.APPEAL 38/2012	COMMISSIONER OF CENTRAL EXCISE JAIPUR-1 M/S BALKRISHANA INDUSTRIES	SARVESH JAIN-P SIDDHART RANKA-P SAMEER JAIN-R
	1304		

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FOR HEARING			
36	EXCIS.APPEAL 58/2015	COMMISSIONER OF CENTRAL EXCISE & SERVICE R M BROTHERS PVT LTD AND OTHERS	AJAY SHUKLA-P ANUROOP SINGHI-P
	1304		
With			
37	EXCIS.APPEAL 59/2015	COMMISSIONER OF CENTRAL EXCISE & SERVICE JAGDAMBA ISPAT AND ANOTHER	AJAY SHUKLA-P ANUROOP SINGHI-P
	1304		
With			
38	EXCIS.APPEAL 60/2015	COMMISSIONER OF CENTRAL EXCISE & SERVICE AMAR PRATAP STEELS PVT LTD AND OTHERS	AJAY SHUKLA-P ANUROOP SINGHI-P
	1304		
With			
39	EXCIS.APPEAL 62/2015	COMMISSIONER OF CENTRAL EXCISE JAIPUR M/S EVEREST ROLLING MILLS PVT LTD & ANR	AJAY SHUKLA-P ANUROOP SINGHI-P
	1304		
With			
40	EXCIS.APPEAL 63/2015	COMMISSIONER OF CENTRAL EXCISE JAIPUR SHIV PRASAD MILLS PVT LTD	AJAY SHUKLA-P ANUROOP SINGHI-P
	1304		
With			
41	EXCIS.APPEAL 64/2015	COMMISSIONER OF CENTRAL EXCISE JAIPUR M/S MPK PRODUCTS PVT LTD AND OTHERS	AJAY SHUKLA-P ANUROOP SINGHI-P
	1304		
With			
42	EXCIS.APPEAL 65/2015	COMMISSIONER OF CENTRAL EXCISE JAIPUR M/S KHETAN ALLOYS PVT LTD AND ANOTHER	AJAY SHUKLA-P ANUROOP SINGHI-P
	1304		
With			
43	EXCIS.APPEAL 66/2015	COMMISSIONER OF CENTRAL EXCISE JAIPUR SAVITRI CON-COST LTD AND OTHERS	AJAY SHUKLA-P ANUROOP SINGHI-P
	1304		
With			
44	EXCIS.APPEAL 43/2016	SHRI GHASI LAL SHARMA COMMISSIONER OF CENTRAL EXCISE & SER TAX	SAMEER JAIN-P ANUROOP SINGHI-R
	1304		
With			
45	EXCIS.APPEAL 44/2016	SHRI MURARI LAL SHARMA COMMISSIONER OF CENTRAL EXCISE & SER TAX	SAMEER JAIN-P ANUROOP SINGHI-R
	1304		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
46	EXCIS.APPEAL 45/2016	SHREE SHARMA STEEL ROLLING MILLS PVT LTD COMMISSIONER OF CENTRAL EXCISE & SER TAX	SAMEER JAIN-P ANUROOP SINGHI-R
	1304		
With			
47	EXCIS.APPEAL 42/2017	COMMISSIONER OF CENTRAL EXCISE JAIPUR-I M/S NATANI ROLLING MILLS PVT LTD	ANUROOP SINGHI-P NIRMAL KUMAR GOYAL-R
	1304		
With			
48	EXCIS.APPEAL 135/2017	COMMISSIONER OF CENTRAL GST&CEN EXCISE M/S SHREE SHARMA STEEL ROLLING MILLS PVT	ANUROOP SINGHI-P
	1304		
	APPL 2830/2017		
49	C.W. 12895/2015	M/S SUPERSONIC TURNERS PVT LTD U O I AND ORS	SAMEER JAIN-P ANUROOP SINGHI-R ANIL MEHTA-R
	1304		
With			
50	C.W. 15644/2015	M/S SHARMA STEEL ROLLING MILLS U O I AND ORS	SAMEER JAIN-P ANIL MEHTA-R ANUROOP SINGHI-R
	1304		
51	C.W. 16922/2015	M/S SAMSUNG INDIA ELECTONICS STATE (FINANCE DEPARTMENT)ORS	SIDDHARATH RANKA M IQBAL-P SAURAV HARSH-P R B MATHUR-R
	1314		
52	EXCIS.APPEAL 40/2016	COMMISSIONER OF CENTRAL EXCISE UDAIPUR KOTA CLUB LTD KOTA	ANUROOP SINGHI-P ANANT KASLIWAL-R
	1304		
53	EXCIS.APPEAL 48/2016	KRISHAN MURARI GUPTA COMMISSIONER OF CENTRAL EXCISE-1 JAIPUR	P K KASLIWAL-P SANDEEP PATHAK-R
	1304		
54	EXCIS.APPEAL 66/2016	COMMISSIONER OF CENTRAL EXCISE M/S S PAL ENTERPRISES PVT LTD	KINSHUK JAIN-P
	1304 STAY 3673/2016		
55	C.W. 5973/2016	INSTAKART SERVICE PVT LTD STATE OF RAJ AND ANR	SAMEER JAIN-P R B MATHUR-P PARINITOO JAIN-R
	1314		
56	C.W. 7958/2016	COMMISSIONER CENTRAL EXCISE M/S JANGID ENGINEERING WORKS &ANR	SARVESH JAIN-P ANURAG KALAVATIYA-R GUNJAN PATHAK-R
	1304		
57	C.W. 10916/2016	INSTAKART SERVICE PVT LTD STATE (FINANCE DEPARTMENT)ORS	SAMEER JAIN-P R B MATHUR-R
	1314		
58	C.W. 11533/2016	M/S L G ELECTRONICS INIDA PVT STATE OF RAJ AND ORS	SAMEER JAIN-P R B MATHUR-R
	1314		
59	C.W. 12735/2016	FORTIS HOSPITAL LTD STATE (FINANCE DEPARTMENT)ORS	SAMEER JAIN-P R B MATHUR-R
	1314 STAY 11364/2016		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
60	C.W. 14326/2016 1304	M/S MANGALA ISPAT (JAIPUR) U O I AND ORS	SAMEER JAIN-P SIDDHARTH RANKA-R
61	C.W. 16242/2016 1314	ECOM EXPRESS PVT LTD STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN-P R B MATHUR-R
62	EXCIS.APPEAL 19/2017 1304 STAY 1158/2017	COMMISSIONER,CENTRAL EXCISE &SERVICE TAX GENUS POWER INFRASTRUCTURES LTD	SIDDHARTH RANKA-P SANJAY JHANWAR-R
With			
63	EXCIS.APPEAL 90/2017 1304 STAY 3498/2017	M/S SECURE METERS LTD COMMISSIONER OF CENTRAL EXCISE JAIPUR-II	SAMEER JAIN-P SIDDHARTH RANKA-R
64	EXCIS.APPEAL 36/2017 1304	COMMISSIONER OF CENTRAL EXCISE JAIPUR-I RAJASTHAN RENEWABLE ENERGY COR LTD	SANDEEP PATHAK-P SAMEER JAIN-R SAMEER JAIN-R
65	C.W. 54/2017 1304	M/S GRANITE INDIA LTD U O I AND ORS	P K KASLIWAL C M SHARMA-P ANURAG KALAVATIYA-R
66	EXCIS.APPEAL 56/2017 1304	COMMISSIONER OF CENTRAL EXCISE &SERVICE MANGALAM CEMENT LTD	SIDDHARTH RANKA-P P K KASLIWAL-R
With			
67	EXCIS.APPEAL 57/2017 1304	COMMISSIONER OF CENTRAL EXCISE &SERVICE MANGALAM CEMENT LTD	SIDDHARTH RANKA-P P K KASLIWAL-R
With			
68	EXCIS.APPEAL 58/2017 1304	COMMISSIONER OF CENTRAL EXCISE &SERVICE MANGALAM CEMENT LTD	SIDDHARTH RANKA-P P K KASLIWAL-R
With			
69	EXCIS.APPEAL 59/2017 1304	COMMISSIONER OF CENTRAL EXCISE &SERVICE MANGALAM CEMENT LTD	SIDDHARTH RANKA-P P K KASLIWAL-R
With			
70	EXCIS.APPEAL 89/2017 1304	M/S MANGALAM CEMENT LTD UNION OF INDIA THR COMMISSIONER &ANR	P K KASLIWAL-P SIDDHARTH RANKA-R
With			
71	EXCIS.APPEAL 116/2017 1304	M/S MANGALAM CEMENT LTD UNION OF INDIA THR COMMISSIONER AND ANR	P K KASLIWAL-P SIDDHARTH RANKA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
72	EXCIS.APPEAL 121/2017	SHREE CEMENT LTD COMMISSIONER OF CENTRAL EXCISE&SER TAX	SAMEER JAIN-P SIDDHARTH RANKA-R
	1304		
With			
73	EXCIS.APPEAL 122/2017	SHREE CEMENT LTD COMMISSIONER OF CENTRAL EXCISE&SER TAX	SAMEER JAIN-P SIDDHARTH RANKA-R
	1304		
	APPL 42723/2017 LIMITATION		
74	EXCIS.APPEAL 81/2017	COMMISSIONER OF CENTRAL EXCISE JAIPUR-I MITTAL PIGMENTS PVT LTD	ANUROOP SINGHI-P SAMEER JAIN-R
	1304		
75	EXCIS.APPEAL 86/2017	M/S ULTRATECH CEMENT LTD COMMISSIONER OF CENTRAL EXCISE&SER TAX	SAMEER JAIN-P SIDDHARTH RANKA-R
	1304 STAY 3440/2017		
76	EXCIS.APPEAL 118/2017	M/S WELCURE DRUGS AND PHARMACETICALS LTD COMMISSIONER OF CENTRAL EXCISE JAIPUR	SAMEER JAIN-P SIDDHARTH RANKA-R
	1304		
77	EXCIS.APPEAL 125/2017	COMMISSIONER OF CENTRAL GOODS &SER TAX KEC INTERNATIONAL LTD	SIDDHARTH RANKA-P ALOK KUMAR KOTHARI-R SAMEER JAIN-R
	1304		
78	EXCIS.APPEAL 134/2017	PR COMMISSIONER OF CENTRAL GOODS&SER TAX SHREE CEMENT LTD	SIDDHARTH RANKA-P SAMEER JAIN-R
	1304		
79	C.W. 12987/2017	GANGA SAHAI BRIJ BEHARI LAL RELA COMMISSIONER OF CENTRAL EXCISE ANR	ANANT KASLIWAL-P KINSHUK JAIN-R
	1304		
FOR HEARING (CIVIL WRITS)			
80	C.W. 13078/2014	U O I AND ORS GIRDHARI LAL CHOUHAN AND ORS	NEERAJ BATRA-P KAVITA BHATI-R
	0505		
81	C.W. 877/2015	DILEEP SHIVPURI U O I AND ORS	PETITIONER SELF-P R D RASTOGI-R
	0509		
FOR HEARING (SAW)			
82	S.A.W. 1304/2007	RAM DEO SINGH STATE OF RAJ AND ORS	R N MATHUR-P PRATEEK MATHUR-P G K GARG-R
	5400		
83	S.A.W. 1364/2017	SMT BATUL BANO SMT BISMILLAH AND ORS	ASHISH KUMAR SINGH V K-P S K SAKSENA-R
	2203 FINAL HEARING		

D B CIVIL WRITS (INCLUDING JUDICIAL OFFICERS MATTERS)
D B SPECIAL APPEAL WRITS (SERVICE MATTERS) FROM YEAR 2017,
D B SPECIAL APPEALS (CIVIL)

NOTE: IN HEARING CASES, IT IS EXPECTED FROM THE LAWYERS TO SUBMIT
THEIR BRIEF SYNOPSIS AND THE JUDGEMENT TO BE RELIED UPON IN
ADVANCE BEFORE THE MATTER IS BEING TAKEN UP FOR HEARING
2-ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE
REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD
TO THE COURT MASTER, A DAY BEFORE THE DATED OF HEARING

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS DEFECT CASES (SAW)				
1	S.A.W. 1975/2017 0509 SENIOR CITIZEN	RAJENDRA PRASAD SHARMA STATE OF RAJ AND ORS	AJAY GUPTA R K SAINI-P	
2	S.A.W. 1974/2017 0507	STATE OF RAJ AND ORS SANJAY KUMAR CHOTIYA	SHYAM ARYA AAG-P	
FOR ORDERS				
3	S.A.W. 1176/2017 0506 (LIMITATION) APPL 787/2017 STAY 12168/2017	STATE OF RAJ AND ANR GAJANAND BHATRA AND ORS	G S GILL AAG-P	
4	S.A.W. 1560/2017 0502 STAY 15824/2017	M D JCTSL AND ANR RAMESH CHAND MEENA AND ANR	SANDEEP PATHAK-P	
With				
5	S.A.W. 1658/2017 0502 CMCW 952/2017 STAY 16906/2017	CHIEF MANAGER JCTSL AND ANR HARIRAM KUMAWAT	SANDEEP PATHAK-P	BRIJESH BHARDWAJ-R
With				
6	S.A.W. 1660/2017 0502 CMCW 953/2017 STAY 16915/2017	J C T S L AND ORS ANITA SHARMA	SANDEEP PATHAK-P	TANVEER AHAMAD-R
7	S.A.W. 1706/2017 0515 STAY 17247/2017	MADHU CHAUDHARY STATE OF RAJ AND ORS	TANVEER AHAMAD-P	S K GUPTA AAG-R
8	S.A.W. 1922/2017 1502 (LIMITATION) APPL 1096/2017	SHAMBHU LAL DIRECTOR OF CENSUS OPER ANR	S L SONGARA-P	
FOR ORDERS ON INTERIM APPLICATION				
9	S.A.W. 502/2017 1502 (LIMITATION) APPL 263/2017 STAY 4916/2017	CHIEF MANAGER R S R T C RAJENDRA KUMAR NAINAVA AND ANR	ANUROOP SINGHI-P	V L MATHUR AMIT DHAWAN-R
10	S.A.W. 777/2017 0516 APPL 17300/2017 APPL 399/2017 LIMITATION STAY 7502/2017	PANKAJ MEHRISHI BRIJRAJ SINGH RATHORE AND ORS	ASHWINI JAIMAN-P	ABHISHEK PAREEK-R

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Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
11	S.A.W. 1233/2017	STATE OF RAJ &ANR BRIJRAJ SINGH RATHORE&ANR	G S GILL AAG-P ABHISHEK PAREEK-R
	0516 APPL 669/2017 LIMITATION STAY 12838/2017		
12	S.A.W. 1148/2017	DEPUTY CONSERVATOR OF FOREST & ANR THE JUDGE LABOUR COURT	ANURAG SHARMA AAG-P SURESH KASHYAP-R
	1502 (LIMITATION) CMCW 753/2017 STAY 11907/2017		
13	S.A.W. 1149/2017	LOKENDRA KUMAR U O I AND ORS	BRIJESH BHARDWAJ-P
	0515 (LIMITATION) APPL 601/2017 STAY 11908/2017		
14	S.A.W. 1825/2017	CHIEF MANAGER R S R T C SHRI MOHAMMED AMMIN KHAN	R M BAIRWA-P
	1502 (LIMITATION) APPL 1048/2017 CMS 18295/2017		
15	S.A.W. 1960/2017	CHIEF MANAGER R S R T C VINOD KUMAR SHARMA AND ANR	R M BAIRWA VANDANA-P SURESH KASHYAP-R
	1502 (LIMITATION) APPL 1130/2017 CMS 19851/2017		
16	S.A.W. 2019/2017	R S R T C AND ORS ROHITASH KUMAR	ALOK CHATURVEDI-P
	0513 (LIMITATION) APPL 26/2018 CMS 20970/2017		
17	S.A.W. 41/2018	DY DIRECTOR SOCIAL &ORS SMT NATHI DEVI	G S GILL AAG-P
	1502 (LIMITATION) APPL 64/2018 CMS 676/2018		
18	S.A.W. 45/2018	STATE OF RAJ AND ORS ABDUL SAMI	G S GILL AAG-P
	0523 (LIMITATION) APPL 60/2018 CMS 712/2018		
19	S.A.W. 46/2018	STATE OF RAJ AND ORS SMT SUDHA DEVI YADAV	G S GILL AAG-P
	0521 (LIMITATION) APPL 63/2018 CMS 726/2018		
20	S.A.W. 47/2018	SOCIAL WELFARE &ANR SMT NATHI DEVI &ANR	G S GILL AAG-P
	1502 (LIMITATION) APPL 62/2018 CMS 728/2018		
21	S.A.W. 48/2018	STATE OF RAJ AND ORS OMPRAKASH CONSTABLE	G S GILL AAG-P
	0523 (LIMITATION) APPL 59/2018 CMS 730/2018		
22	S.A.W. 49/2018	STATE OF RAJ AND ORS MOHD KHALIL BAIG	G S GILL AAG-P
	0523 (LIMITATION) APPL 61/2018 CMS 732/2018		
23	S.A.W. 52/2018	STATE OF RAJ AND ORS OM PRAKASH	G S GILL AAG-P S S HORA-R
	0502 (LIMITATION) APPL 65/2018 CMS 743/2018		
FOR FRESH ADMISSION WITH STAY			
24	S.A.W. 53/2018	HARI BABO KULSHRESHTHA STATE OF RAJ AND ORS	SANDEEP SAXENA SAVITA-P
	0509 CMS 778/2018		

Daily Causelist(Filtered)
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
25	S.A.W. 59/2018 0521 STAY 894/2018	STATE BANK OF INDIA KAILASH CHAND GUPTA	ANITA AGARWAL LAXMI KANT-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD				
26	S.A.W. 1542/2016 0507 CMS 15968/2016	UTTAM KUMAR AND ORS STATE (EDUCATION DEPARTMENT)ORS	RAJVIR SHARMA P SINGH-P	AAG AASHISH SHARMA-R GAURAV SHARMA-R NEERAJ BATRA-R
27	S.A.W. 367/2017 1502 CMS 3931/2017	EXECUTIVE ENGINEER P W D KOTA ANR CHHOTU RAM AND ANR	DR A S KHANGAROT ADD G C-P	KUNAL RAWAT-R
28	S.A.W. 440/2017 0507 APPL 235/2017 LIMITATION CMS 4420/2017	STATE OF RAJ AND ORS DR SURESH CHAND AGRAWAL	AAG AASHISH SHARMA-P	PRAHLAD SINGH-R
29	S.A.W. 557/2017 0502 STAY 5266/2017	SANWAR MAL KUMAWAT JAIPUR CITY TRANSPORT SERVICE &ANR	RAJVIR SHARMA P SINGH-P PRADEEP SINGH-P	SANDEEP PATHAK-R
30	S.A.W. 1302/2017 1502 (LIMITATION) APPL 685/2017 STAY 13488/2017	KSHETRIYA KHADI GRAMODYOG CHANDRABHAN GUPTA	RAHUL KAMWAR ABHISAR-P	VIRENDRA AGARWAL-R
FOR ORDERS ON INTERIM APPLICATION (CIVIL WRIT)				
31	C.W. 17605/2012 0504 APPL 624/2018	BHAGWAN SAHAI KHANDELWAL STATE (LAW ADN LEGAL DEP)ANR	MAHESH GUPTA-P	AJIT MALOO-R
FOR FRESH ADMISSION WITHOUT STAY				
32	C.W. 951/2018 0516	AJAY KUMAR SAINI STATE OF RAJ AND ORS	BHUPENDRA PAREEK-P	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
33	C.W. 17972/2016 0516 STAY 16048/2016	BHAG CHAND KANSOTIYA STATE (LOCAL SELF DEPT) ORS	TANVEER AHAMAD-P	AAG AASHISH SHARMA-R DEEN DAYAL SHARMA DY G C-R
FOR HEARING (SAW)				
34	S.A.W. 1327/2017 0517 CMS 13724/2017	RAMESH CHAND SHARMA STATE (EDUCATION DEPARTMENT)ORS	AKHIL SIMLOTE-P	
FOR HEARING (CIVIL WRIT)				
35	C.W. 14331/2010 0504	ANIL KUMAR SUROLLIA STATE OF RAJ & ANR	PRAHLAD SINGH-P	V K SHARMA-R RACHIT SHARMA-R
36	C.W. 13761/2012 0504	SMT REKHA SHARMA STATE (LAW DEPARTMENT)ORS	RAVI CHIRANIA-P	V K TAMOLIYA-R
37	C.W. 821/2016 0509	NRIPATI SINGH RAJAWAT RAJ HIGH COURT &ORS	C P SHARMA-P	RISHI PAL AGARWAL ADD G C-R AAG AASHISH SHARMA-R ASHISH JOSHI-R

**Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018**

Court No :4

**HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE GOVERDHAN BARDHAR**

**10.30 AM TO 01.00 PM
02.00 PM TO 04.30 PM**

**D B CRIMINAL APPEALS; D B CRIMINAL LEAVE TO APPEAL;
D B HABEAS CORPUS WRITS; D B CRIMINAL RESIDUE MATTERS**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	CRL.LV.A. 148/2012 0106	STATE OF RAJASTHAN IRSHAD URF KALLOO AND ORS	P P-P	
2	CRL.A. 162/2015 0104 SOSA 42/2018	RANVEER SINGH MAHLA STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV-P	
3	CRL.A. 565/2017 0104 SOSA 1003/2017	DABBU @ DHARMENDRA STATE OF RAJASTHAN THROUGH PP	ANIL JAIN/DUSHYANT JAIN-P	PP-R DINESH KUMAR GARG-R SANDEEP PATHAK-R
With				
4	CRL.A. 756/2017 0104 SOSA 1435/2017	NANDU @ NANDKISHOR STATE OF RAJASTHAN THROUGH P P	DEEPAK CHAUHAN-P	PP-R DINESH KUMAR GARG-R
5	CRL.A. 884/2017 0104 SOSA 883/2017	RINKU @ RAMESHWAR STATE OF RAJASTHAN THROUGH P P	ASGAR KHAN-P	PP-R
With				
6	CRL.A. 2151/2017 0104 SOSA 1375/2017	SMT RAJENDRI STATE OF RAJASTHAN THROUGH P P	AJAY RAJ TANTIA-P	
FOR ORDERS ON INTERIM APPLICATION				
7	CRL.A. 2103/2017 0104 (LIMITATION) APPL 20/2018	PARASRAM STATE OF RAJASTHAN THROUGH PP	RAJENDRA SHARMA-P	
FOR FRESH ADMISSION WITHOUT STAY				
8	WRIT REVIEW 58/2016 4401 BEFORE	RADHEY SHYAM & ORS. B.O.R. & ORS.	R K GOYAL-P	
FOR HEARING				
9	CRL.A. 374/2010 0104 For : 9 Years, 3 Months & 11 Days.	MAHAVIR STATE OF RAJASTHAN	BIRI SINGH SINSINWAR-P	P,P,-R ANURAG SHARMA-R
With				
10	CRL.A. 650/2013 0104	MUKESH KUMAR STATE OF RAJASTHAN THROUGH PP	SUMER SINGH-P	
With				
11	CRL.A. 743/2013 0104	PAWAN KUMAR STATE OF RAJASTHAN THROUGH PP	YOGENDRA SINGH-P AMARJIT SINGH NARANG-P	PP-R
12	CRL.A. 1284/2017 0104 For : 8 Years, 9 Months & 18 Days.	JAGDISH STATE OF RAJASTHAN THROUGH P P	MAHENDRA MEENA-P	PP-R AKSHAT CHAUDHARY-R

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
13	CRL.A. 1444/2017	PRAKASH AND ANR STATE OF RAJASTHAN THROUGH PP	BY POST-P AKSHAT CHAUDHARY-R PRADEEP CHAUDHARY-P
	0104		
14	CRL.A. 124/2012	PREM SINGH AND ANR STATE OF RAJASTHAN THROUGH PP.	ASHVIN GARG-P SURESH SAHNI/R M SHARMA-P
	For : 8 Years, 3 Months & 6 Days.		
With			
15	CRL.A. 123/2012	HARI MOHAN MEENA DEVI SINGH	ANIL UPMAN-P SURESH SAHNI/R M SHARMA-R RITU SHARMA-P
	0104		
16	CRL.A. 323/2013	MAMAN SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	PRADEEP CHAUDHARY-P PP-R
	0104 For : 7 Years, 10 Months & 6 Days.		
With			
17	CRL.A. 2083/2017	HOSHIYAR SINGH @ JONI STATE OF RAJASTHAN THROUGH P P	DEEPAK SONI-P
	0104 DEFECT		
18	CRL.A. 852/2014	GABU MEENA STATE OF RAJASTHAN THROUGH P P	SHIV DAYAL-P NAWAB ALI /ZAKIR H KHAN-P NAWAB ALI RATHORE-P RAJNEESH GUPTA-P
	0104 For : 7 Years, 7 Months & 18 Days.		P P-R
With			
19	CRL.A. 884/2014	RAJDINESH STATE OF RAJASTHAN THROUGH PP	RAJVEER-P ABDUL RAHIM KHAN-P NAWAB ALI RATHORE-P
	0104		
20	CRL.A. 878/2014	CHHOTU LAL AND ORS STATE OF RAJASTHAN THROUGH PP	YOGENDRA KUMAR-P R M SHARMA-P SURESH SAHNI-P
	0104 For : 7 Years, 5 Months & 21 Days.		P P-R MAHENDRA MEENA-R
21	CRL.A. 1182/2011	OM PRAKASH URF PAKASH URF C P STATE OF RAJASTHAN THROUGH P P	SANTOSH KUMAR JAIN-P
	0104 For : 7 Years, 5 Months & 14 Days.		P.P.-R
22	CRL.A. 290/2013	SALIM STATE OF RAJASTHAN THROUGH P P	VINAY PAL YADAV-P
	0104 For : 7 Years, 2 Months & 19 Days.		PP-R
23	CRL.A. 720/2012	PANKAJ AND ORS STATE OF RAJASTHAN THROUGH P P.	ARVIND KUMAR GUPTA-P
	0104 For : 7 Years, 0 Months & 7 Days.		pp-R MANISH GUPTA-R
24	CRL.A. 753/2014	ASHOK KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P
	0104 For : 6 Years, 11 Months & 16 Days.		PP-R
25	CRL.A. 153/2015	SATISH AND ORS STATE OF RAJASTHAN THROUGH PP	S K MEENA/JAGDISH NAGAR-P SUDHIR JAIN/MONU KUMAR-P
	0104 For : 6 Years, 10 Months & 28 Days.		G S SHEKHAWAT/ V S PANWAR-R
26	CRL.A. 597/2015	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P
	0104 For : 6 Years, 10 Months & 19 Days.		PP-R
27	CRL.A. 805/2012	KANA AND ORS STATE OF RAJASTHAN THROUGH P.P.	RAJESH SHARMA-P N C CHOUDHARY-P
	0104 For : 6 Years, 10 Months & 4 Days.		PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
28	CRL.A. 910/2012	MAHENDRA PAL SINGH URF MAHENDRA SINGH STATE OF RAJASTHAN THROUGH P P 0104 For : 6 Years, 10 Months & 2 Days.	ASHVIN GARG-P P P-R
29	CRL.A. 1112/2014	SALAMU@SALMU STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 9 Months & 21 Days.	SURESH SAHNI-P R M SHARMA-P P P-R M K KAUSHIK-R V S BADHWAR-R
With 30	CRL.A. 1138/2014	LALLU STATE OF RAJASTHAN THROUGH PP 0102	GIRISH KHANDELWAL-P PP-R V S BADHWAR-R
With 31	CRL.A. 1139/2014	HAKMUDEEN STATE OF RAJASTHAN AND ORS 0104	V S BADHWAR-P M K KAUSHIK-P PP-R GIRISH KHANDELWAL-R RAHUL TIWARI-R
With 32	CRL.A. 10/2015	SHREEF KHAN AND ANR STATE OF RAJASTHAN THROUGH PP 0102	RAHUL TIWARI-P PP-R
With 33	CRL.A. 805/2016	STATE OF RAJASTHAN SARIF KHAN AND ORS 0106	P P-P RAHUL TIWARI-R GIRISH KHANDELWAL-R RAHUL TIWARI-R
34	CRL.A. 729/2012	SHAKIR STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 9 Months & 4 Days.	SANDEEP JAIN/V P SAIN-P MANU BHARGAVA-P
With 35	CRL.A. 610/2012	KHALID HUSAIN STATE OF RAJASTHAN THROUGH P P. 0104	VIMAL KUMAR JAIN-P MANU BHARGAVA-P PP-R
With 36	CRL.A. 730/2012	PARVEZ STATE OF RAJASTHAN THROUGH PP. 0104	ASHOK SHARMA-P PP-R
With 37	CRL.A. 731/2012	MOINUDDIN STATE OF RAJASTHAN THROUGH PP. 0104	ASHOK SHARMA-P PP-R
38	CRL.A. 680/2013	ANIL KUMAR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 8 Months & 28 Days.	JITENDRA SHARMA-P PP-R
39	CRL.A. 512/2014	MASOOQ ALI@BANGALI STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 8 Months & 27 Days.	S N SHAH-P REASHM BHARGAVA-P PP-R NAWAL SINGH SIKARWAR-R
With 40	CRL.A. 567/2014	MOHAMMAD AKRAM@AKKU@KALA KATTA STATE OF RAJASTHAN THROUGH PP 0104	SAJID ALI-P NAWAL SINGH SIKARWAR-P P P-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
41	CRL.A. 1323/2011	GABBO ANDC ANR STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 8 Months & 16 Days.	DR MAHESH SHARMA-P P.P.-R
42	CRL.A. 786/2014	DINESH KUMAR@PAHALWAN STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 8 Months & 15 Days.	ASHVIN GARG-P NEMI CHAND CHOUDHARY-P PP-R M F BAIG-R
With			
43	CRL.A. 734/2014	SMT MEENA KANWAR STATE OF RAJASTHAN THROUGH PP 0104	JAI PRAKASH YOGI-P SHRI RAM JOSHI-P PP-R M FAISAL BAIG-R
With			
44	CRL.A. 787/2014	SOMVEER SINGH AND ANR STATE OF RAJASTHAN THROUGH PP 0104	ANIL YADAV-P PP-R M F BAIG-R
With			
45	CRL.A. 788/2014	DHARMENDRA KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP 0104	ASHVIN GARG-P PP-R
46	CRL.A. 447/2012	HANSRAJ STATE OF RAJASTHAN THROUGH P P. 0104 For : 6 Years, 8 Months & 13 Days.	SHRI AJAY RAJ TATIYA-P PP-R
47	CRL.A. 287/2013	ISHWAR SINGH STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 8 Months & 7 Days.	A N KHAN/JAIRAJ TANTIA-P VINAY PAL YADAV-P PP-R
48	CRL.A. 451/2013	RANVEER SINGH STATE OF RAJASTHAN THROUGH P P 0104 For : 6 Years, 7 Months & 0 Days.	SATYAPAL POSHWAL-P PP-R
49	CRL.A. 386/2014	RAM MANOHAR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 7 Months & 0 Days.	B R CHOUDHARY-P VINAY PAL YADAV-P P P-R SANJAY SHARMA-R
50	CRL.A. 60/2015	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 7 Months & 0 Days.	BY POST-P LAKHAN SINGH TOMAR-P PP-R
51	CRL.A. 820/2012	KALURAM AND ANR STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 27 Days.	ASHVIN GARG-P JITENDRA SINGH-P ANOOP DHAND-R
52	CRL.A. 30/2012	DAREE KHAN URF DAUD KHAN STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 25 Days.	JAGDISH SINGH CHAUHAN-P PP-R
53	CRL.A. 775/2013	HANUMAN AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 6 Months & 19 Days.	CHAIN SINGH RATHORE-P P P-R
54	CRL.A. 42/2012	DEVI SINGH STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 15 Days.	C M VERMA-P POOJA CHOUDHARY-P SATISH KHANDAL-P PP-R
55	CRL.A. 634/2012	DEV PRAKASH AND ORS STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 13 Days.	PANKAJ JAIN-P ABHI GOYAL-P V S BADHWAR-P P P-R P S SHARMA-R
56	CRL.A. 679/2014	SHEIKH IMRAN@RANU STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 6 Months & 8 Days.	NAWAB ALI-P RAHIL KALAM-P

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
57	CRL.A. 680/2012	TRILOK STATE OF RAJASTHAN THROUGH P P 0104 For : 6 Years, 6 Months & 5 Days.	ABHISHEK SINGH-P KAMLENDRA SIHAG-P P P-R
58	CRL.A. 148/2013	RAMESH CHAND SAINI STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 0 Days.	NIKHLESH KATARA-P HIMMAT SINGH BIKARWAR-R PP-R
59	CRL.A. 1124/2015	DILIP STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 5 Months & 26 Days.	HARENDRA SINGH SINSINWAR-P
With			
60	CRL.LV.A. 26/2016	STATE OF RAJASTHAN MUKESH AND ORS	P P-P
DEFECT			
61	CRL.A. 1244/2016	PAWAN KUMAR STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 1 Months & 15 Days.	NEMI CHAND CHOUDHARY-P
62	CRL.A. 434/1988	CHAVALA STATE 0104	DEVENDRA RAGHAV-P RAHUL KAMWAR-R P.P.-R
63	CRL.A. 263/1991	RAM PRASAD & ORS. STATE 0104	A.K. GUPTA, R. YADAV-P RINESH GUPTA-R P.P.-R
64	CRL.A. 245/1992	MAHESH STATE 0104	S R BAJWA,V P BISHNOI-P V R BAJWA/GAURAV SINGH-P PK HSRMA-R RINESH GUPTA-R P.P.-R
65	CRL.A. 298/1993	SHANKER AND ORS. STATE 0104	NITIN JAIN-P NITIN JAIN-P P.P.-R
66	CRL.A. 350/1993	KALYAN STATE 0104	S.K. JAIN-P PP-R
67	CRL.A. 353/1993	PRAKASH@OM PRAKASH STATE 0104	ARVIND KUMAR GUPTA-P P P-R
68	CRL.A. 356/1993	RAMESH THE STATE OF RAJ. 0104	ARVIND KUMAR GUPTA-P P.P.-R
With			
69	CRL.A. 540/1993	STATE RAMESH AND ORS. 0106	A.K.GUPTA-R DINESH KALA-R J.R.BRIJANIA-R R.YADEV-R
70	CRL.A. 487/1993	STATE SITA RAM AND ORS. 0106	D.P.SARSWET-P ALADEEN KHAN-P R.YADEV-P PP-R HANUMAN SHARMA-R
71	CRL.A. 116/1994	STATE TURSII AND ORS. 0106	P.P.-P N.A.NAQVI-R
With			
72	CRL.R. 279/1994	RAJAN STATE	V L MATHUR-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
73	CRL.A. 471/1994 0104	GHASI LAL STATE	ARVIND KUMAR GUPTA-P P.P.-R ALADEEN KHAN PP-R
74	CRL.A. 175/1996 0104	MANGAL RAM AND ANR. STATE	A.K.GUTPA-P P.P.-R
75	CRL.A. 460/1996 0104	KESRA & ORS. STATE	K K MEHRISH-P P P-R
With			
76	CRL.A. 620/1996 0104	CHITAR LAL STATE	SANTOSH KUMAR JAIN-P R K SHARMA,P P-R PRAMOD KUMAR SHARMA-P SANGRAM SINGH SOLANKI-P
77	C.W. 3811/2016 0509 BEFORE D B IV	RAMESH CHANDER PAREEK HIGH COURT OF JUDICATURE	GAURAV SHARMA-P TANVEER AHAMAD-R

**SB CIVIL MISC WRITS (MINES AND MINERALS, LAND ACQUISITION
LAND REVENUE AND TENANCY, BOARD OF REVENUE, WAKF MATTERS
COLONISATION, JDA AND ALL RESIDUE MATTERS**

**NOTE: ALL THE MEMBERS OF THE BAR ARE INFORMED THAT NO ADJOURNMENT
WOULD BE GRANTED LEARNED ADVOCATE MAY MAKE ALTERNATIVE
ARRANGEMENT FOR APPEARANCE IN THE COURT TO ARGUE THE CASE**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
1	W.M.APPL. 660/2017 4201 SENIOR CITIZEN	RAM GOPAL AND ORS STATE OF RAJ & ORS	DR A S KHANGAROT ADD GC-P	
2	C.W. 24203/2017 4300	UDDA LAL SHARMA STATE OF RAJ AND ANR	TARA CHAND SHARMA-P	
FOR ORDERS				
3	W.M.APPL. 74/2013 4201 BEFORE	MANAGING COMMITTEE VEDIC &ANR RAJ NON GOV EDUCATIONAL INSTIT	BHARAT VYAS-P	ALANKRITA SHARMA-R
4	W.M.APPL. 637/2017 4201 BEFORE	OM PRAKASH SHARMA J V V N LTD AND ORS	AMIT JINDAL-P	
5	WRIT RAP 801/2017 4201	M/S PRATIBHA INDUSTRIES LTD STATE OF RAJ AND ANR	SUNIL NATH AKASH-P	
6	WRIT RAP 842/2017 4201	HANUMAN SINGH J D A AND ORS	GAYATRI RATHORE-P	
7	C.W. 5595/2017 1704	SHIV CHARAN STATE OF RAJ AND ORS	R C JOSHI-P	N S CHAUHAN DY G C-R
With				
8	C.W. 5608/2017 1704	RAMKESH STATE OF RAJ AND ORS	R C JOSHI-P	N S CHAUHAN DY G C-R
With				
9	C.W. 5610/2017 1704	PRABHU DAYAL STATE OF RAJ AND ORS	R C JOSHI-P	N S CHAUHAN DY G C-R
With				
10	C.W. 5611/2017 1704	BATTI LAL STATE OF RAJ AND ORS	R C JOSHI-P	N S CHAUHAN DY G C-R
With				
11	C.W. 5612/2017 1704	RAJU LAL STATE OF RAJ AND ORS	R C JOSHI-P	N S CHAUHAN DY G C-R
With				
12	C.W. 18545/2017 4300	RAMESHWAR STATE OF RAJ AND ORS	R C JOSHI-P	PADAM SINGH GURJAR DY G C-R
With				
13	C.W. 18546/2017 4300	SURESH STATE OF RAJ AND ORS	R C JOSHI-P	PADAM SINGH GURJAR DY G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
14	C.W. 18548/2017 4300	JALDHARI STATE OF RAJ AND ORS	R C JOSHI-P PADAM SINGH GURJAR DY G C-R
With			
15	C.W. 18549/2017 4300	PUNIYA STATE OF RAJ AND ORS	R C JOSHI-P PADAM SINGH GURJAR DY G C-R
With			
16	C.W. 18550/2017 4300	BHARAT LAL STATE OF RAJ AND ORS	R C JOSHI-P PADAM SINGH GURJAR DY G C-R
17	C.W. 16355/2017 1800	CHARAN SINGH AND ORS STATE OF RAJ AND ORS	V K TAMOLIYA AJIT MALOO-P DHARMENDRA PAREEK ADD G C-R
18	CRL.M.(BAIL) 17708/2017 0202 7TH BEFORE	MUKESH MEENA STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P.P.-R
19	C.W. 18100/2017 1804 CMS 16044/2017	HANUMAN LALA RAM AND ORS	SUNIL KUMAR SINGODIYA-P ANURAG KALAVATIYA-R ANURAG KALAVATIYA-R ROHIT SAINI-R
20	C.W. 18373/2017 4300 CMS 16279/2017	AMAR SINGH MEENA STATE (REVENUE DEPARTMENT) ORS	SANDEEP KUMAR SHARMA-P DHARAMVEER THOLIA AAG-R
21	C.W. 18836/2017 4300 CMS 16684/2017	KISHAN GOPAL DISTRICT COLLECTOR AND ORS	VIJENDRA YADAV-P
22	C.W. 21924/2017 4300 STAY 19148/2017	SMT MANISHA TANWAR MAMRAJ CHOUDHARY	DR MAHESH SHARMA-P
23	C.W. 22108/2017 4300 CMS 19311/2017	KEEMTI LAL STATE OF RAJ AND ORS	SATISH KHANDELWAL-P
24	C.W. 22722/2017 1504 CMS 19823/2017	GOYAL FASHIONS PVT LTD AND ORS SHRIMATI SHANU AND ORS	RAJAT RANJAN-P
FOR ORDERS ON INTERIM APPLICATIONS			
25	C.W. 16673/2016 4300 APPL 767/2018 SENIOR CITIZEN STAY 14842/2016	RAMKARAN SUB DIVISIONAL OFFICER AND ANR	RAM RAKH SHARMA-P
26	C.W. 326/2017 1600 APPL 1524/2018 SENIOR CITIZEN	MADAN LAL GURJAR STATE OF RAJ AND ORS	ANIL MEHTA-P SHAILESH PRAKASH SHARMA-R DHARMENDRA PAREEK ADD G C-R
27	C.W. 2855/1989 1804 APPL 52234/2017 APPL 52235/2017 APPL 52237/2017 APPL 52625/2017 APPL 54004/2017	SMT. CHAMPA B.O.R.	R.K.MATHUR-P ADITYA MATHUR-P R.K.PAREEK-R PAWAN PAREEK-R RAMESH CHAND PAREEK-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
28	C.W. 1853/2008 6900 APPL 34829/2014	M/S SUKSHANTI HOLIDAYS PVT LT STATE OF RAJ AND ORS	GOPI CHNAD GARG-P ALANKRITA SHARMA-P MANISH SHARMA-P BHARAT VYAS-R DINESH YADAV AAG-R MAHENDRA GOYAL-R RAJENDRA PRASAD SHARMA-R SURYA PRATAP SINGH-R
29	C.W. 8900/2014 1303 APPL 152/2018	SHRI KAMAL MOHAN GUPTA ANR ADDI DIRECTOR INCOME TAX ORS	PETITIONER SELF-P GUNJAN PATHAK-P SAMEER JAIN-R MAHI YADAV-R
30	C.W. 15933/2015 1800 APPL 76055/2017	JASWANT SINGH &ORS STATE OF RAJ AND ORS	BHANU PAREEK-P AKHILESH KUMAR SAINI-R DHARMENDRA PAREEK ADD G C-R MANU BHARGAVA G C-R RAJ KAMAL GAUR-R
31	WRIT REVIEW 312/2017 4201 BEFORE CMCW 714/2017 (LIMITATION)	OM PRAKASH CHHIPA STATE (EDUCATION DEPARTMENT)ORS	S K GUPTA AAG-P MR RAM PRATAP SAINI-R MR S N KUMAWAT-R
With			
32	WRIT REVIEW 313/2017 4201 CMCW 730/2017 (LIMITATION)	PANNA RAM GURJAR &ORS STATE (EDUCATION DEPARTMENT)ORS	S K GUPTA AAG-P MR RAM PRATAP SAINI-R MR S N KUMAWAT-R
With			
33	WRIT REVIEW 314/2017 4201 CMCW 731/2017 (LIMITATION)	KRISHAN GOPAL VAISHNAV STATE (EDUCATION DEPARTMENT)ORS	S K GUPTA AAG-P MR RAM PRATAP SAINI-R MR S N KUMAWAT-R
34	WRIT REVIEW 400/2017 4201 BEFORE CMCW 45/2018	ARCHANA SHARMA STATE OF RAJ (PROSECUTION DEPT) ANR	TANVEER AHAMAD-P TANVEER AHAMAD-P M FAISAL BAIG-R
35	C.W. 19595/2017 1700 APPL 1111/2018	CAR CARRIER ASSOCIATION STATE OF RAJ AND ANR	ASHISH KUMAR SINGH V K-P
FOR FRESH ADMISSION WITH STAY/BAIL			
36	C.W. 22931/2017 1600 CMS 19967/2017 SENIOR CITIZEN	NAWAL KISHORE SHARMA STATE (REVENUE DEPARTMENT) ORS	LAXMI KANT (MALPURA)-P DHARMENDRA PAREEK ADD G C-R DHARMENDRA PAREEK ADD G C-R DR A S KHANGAROT AGC-R V P MATHUR-R
37	C.W. 23472/2017 6900 CMS 20434/2017 SENIOR CITIZEN	BHOMA RAM STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P
38	C.W. 23517/2017 4300 CMS 20474/2017 SENIOR CITIZEN	SONI AND ORS SMT PREMLATA AND ORS	DHANRAJ BHASKER-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
39	C.W. 753/2018 1804 CMS 562/2018 SENIOR CITIZEN	YOGENDRA SINGH AND ORS RAJENDRA SINGH AND ORS	VINOD KUMAR SHARMA-P	
40	C.W. 997/2018 4300 CMS 748/2018 SENIOR CITIZEN	RAM KISHORE PURI SUB DIVISIONAL MAGISTRATE & ORS	P K SHARMA MANEESH-P	
41	C.W. 1082/2018 1800 CMS 799/2018 SENIOR CITIZEN	GOPAL MALI COLLECTOR DISTRICT TONK & ORS	RAKESH KUMAR PRIYANKA-P	
42	C.W. 14378/2017 1600 CMS 12719/2017	SOHANI DEVI STATE OF RAJ AND ORS	DR V B SHARMA-P BIPIN GUPTA-P	
43	C.W. 14504/2017 6900 CMS 12826/2017	SMT SANTRA DEVI AND ORS J D A AND ORS	DINESH YADAV NAVEEN VERMA-P	SURYA PRATAP SINGH-R RAJENDRA PRASAD AAG-R
With				
44	C.W. 10434/2015 6900 STAY 9142/2015	AJAY GUPTA STATE (URBAN DEVELOPMENT)ANR	ANSHUMAN SAXENA-P	RAJENDRA PRASAD AAG-R DINESH YADAV-R R A KATTA-R RAJENDRA PRASAD AAG-R
45	C.W. 18272/2017 4300 CMS 16192/2017	SUNRISE INTEGRATED AND ANR UNION OF INDIA AND ANR	RAJVIR SHARMA P SINGH-P	
46	C.W. 21229/2017 1600 CMS 18589/2017	JAGDISH AND ORS STATE (URBANI DEVELOPMENT)ORS	ANIL MEHTA-P	
47	C.W. 21230/2017 1600 CMS 18590/2017	USHA MEENA STATE OF RAJ AND ORS	ANIL MEHTA-P	
48	C.W. 22028/2017 4300 CMS 19235/2017	SANIYA MEHTA ALIAS SONIKA SANJAY MEHTA UNIT TURST OF INDIA AND ANR	RAHUL LODHA-P	
49	C.W. 23075/2017 6900 CMS 20088/2017	DILIP SINGH TANWAR J D A AND ORS	K N SHARMA KULDEEP-P	
50	C.W. 23982/2017 1006 CMS 20806/2017	SHREYANS DHADDA SMT SHWETA DHADDA	R S MEHTA J P GURJAR-P	
51	C.W. 24088/2017 4300 CMS 20864/2017	HEMENDRA VASHISTH L I C AND ORS	S S HORA-P	
52	C.W. 97/2018 0900 CMS 73/2018	M/S YADAV ENT UDHYOG &ORS STATE OF RAJ AND ANR	MAHESH GUPTA KAMAL GUPTA-P	
53	C.W. 650/2018 1804 CMS 487/2018	MAHATAB THROUGH HIS LRS AND ORS ULFAT AND ORS	SHIV LAL MEENA KOMAL GIRI-P	
54	C.W. 695/2018 4300 CMS 524/2018	JAGDISH PRASAD MEENA STATE BANK OF INDIA AND ORS	TRIBHUVAN NARAYAN SINGH-P S K JINDAL LOKESH TAYLOR-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
55	C.W. 700/2018 4300 CMS 529/2018	SHRI PARASRAMPURIA RAJ AYURVEDA &ANR STATE OF RAJ AND ORS	PRATEEK KASLIWAL GAURI-P	
56	C.W. 759/2018 1800 CMS 568/2018	RAM SAHAI STATE OF RAJ AND ORS	ARUN SINGH SHEKHAWAT-P	
57	C.W. 765/2018 1303 CMS 570/2018	M/S KSHEER SAGAR DEVELOPERS PVT LTD DEPUTY COMMISSIONER OF INCOME TAX	RISHABH KHANDELWAL-P	
58	C.W. 999/2018 4300 CMS 750/2018	INDUBALA STATE OF RAJ AND ORS	S K JINDAL SUDHIR YADAV-P	
59	C.W. 1003/2018 4300 CMS 753/2018	PREM CHAND STATE OF RAJ AND ORS	S K VERMA-P	
60	C.W. 1051/2018 5700 CMS 782/2018	HETRAM MEENA STATE OF RAJ AND ORS	SHASHI BHUSHAN GUPTA-P	
61	C.W. 1065/2018 6700 CMS 790/2018	OMAXE LTD CORPORATE OFFICE STATE OF RAJ AND ORS	MAHENDRA GOYAL-P	
62	C.W. 1089/2018 1600 CMS 805/2018	HANUMAN SINGH AND ORS J D A AND ORS	RAMAVATAR SHARMA-P	
FOR FRESH ADMISSION WITHOUT STAY				
63	C.W. 17990/2017 1303 SENIOR CITIZEN	SHRI PRAKASH CHAND DHADDA THE COMMISSIONER OF INCOME TAX & ANR	N K JAIN-P	ANUROOP SINGHI-R
64	C.W. 727/2014 1701	KISHAN SAINI AND ORS U O I AND ORS	HEMANT SHARMA-P	
65	C.W. 5342/2017 1700	SMT SAVITRI DEVI LIKHARAM AND ORS	SANDEEP GARSSA-P	
66	C.W. 20835/2017 1800	JUGAL KISHORE SHAH STATE OF RAJ AND ORS	K N SHARMA-P	
67	C.W. 23153/2017 1700	SMT PREM DEVI AND ORS JAFRUDDIN AND ORS	LOKENDRA SINGH SHEKHAWAT-P	
68	C.W. 23154/2017 1700	POORAN VERMA JAFRUDDIN AND ORS	LOKENDRA SINGH SHEKHAWAT-P	
69	C.W. 237/2018 4300	RAJASTHAN STATE BALL BADMINTON UNION OF INDIA AND ORS	KAPIL GUPTA-P	O P MISHRA-R
70	C.W. 1002/2018 1103	MISHRO DEVI AND ORS MAHESH AND ORS	JAI KISHAN YOGI-P	
71	C.W. 1004/2018 4300	DEEPIKA CHAUHAN AND ANR STATE OF RAJ AND ORS	S S SOLANKI-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
72	C.W. 1047/2018 4300	ANJU BAI STATE OF RAJ AND ORS	VIJAY YADAV-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
73	C.W. 17086/2017 4300 CMS 15102/2017 SENIOR CITIZEN	ISHWAR SINGH YADAV STATE (REVENUE DEPARTMENT) ORS	M A KHAN REKHA JAIN-P DHARMENDRA PAREEK ADD G C-R KARAMVEER VIJAY PUNIA-R VIJAY PUNIA-R
74	C.W. 6709/2012 1003 STAY 5698/2012	BAJRANG LAL SHARMA SMT RUDI DEVI AND ANR	ANIL UPMAN-P VIKRAM SINGH SHEKHAWAT-R
75	C.W. 18147/2017 6800 CMS 16086/2017	PUNJAB & SIND BANK SHRI THAN SINGH	AKHIL SIMLOTE-P RAJEEV SOGARWAL-R
76	C.W. 20831/2017 4300 STAY 18246/2017	RAMJAAN SHAH AND ANR STATE OF RAJ AND ORS	SHREY GAHARANA-P ANAMIKA ARORA-R RAM SINGH BHATI-R
ADMISSION WITH NOTICE SERVED- REPLY FILED			
77	C.W. 1762/2009 0900	SANJAY MODI STATE OF RAJ AND ANR	MAHENDRA SINGH-P RITU SHARMA-P ZAKIR HUSSAINA ADD G C-R MR. NS CHOUHAN-R
78	C.W. 15133/2009 1701	KUMARI NIRMALA NARUKA JAIPUR NAGAR NIGAM &ANR	SHASHI KUMAR SHEKHAWAT-P GHANSHYAM SINGH SISODIYA-R AMIT LUBHAYA-R M F BAIG GOVIND GUPTA-R NAINA SARAF-R
79	C.W. 14753/2010 0900 STAY 7393/2010	M/S HANUMAN MINERALS AND ANR STATE OF RAJ & ANR	R K AGARAWAL-P ZAKIR HUSSAIN ADD G C-R N S CHAUHAN DY G C-R
80	C.W. 2105/2011 1507 CMS 1942/2011	M/S VENUS ENTRPRISES THE EMPLOYEE PROV FUND AND ORS	SANJAY SHARMA-P J R YADAV-R DEEPAK GOYAL-R MUKESH PAL JADOUN-R
81	C.W. 5512/2013 4300	SAGARMAL CHAUDHARY STATE (AGRICULTURE DEP)ORS	VIJAY SINGH-P DINESH YADAV-P MANJU JOSHI ADD G C-R SUMATI BISHNOI-R
With			
82	C.W. 5882/2010 6200	SMT SUMAN SETHI STATE OF RAJ & ORS	GAURAV JAIN-P MANJU JOSHI ADD G C-R PRADEEP KALWANIA ADD G C-R SUMATI BISHNOI-R VIJAY SINGH-R
83	WRIT REVIEW 99/2014 4201 BEFORE	STATE OF RAJ AND ORS DR VIJAY GUPTA	G S GILL AAG-P PRAHLAD SINGH-R
With			
84	WRIT REVIEW 113/2015 4201	STATE OF RAJ AND ORS M/S ANIL HOSPITAL	G S GILL AAG-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
With 85	WRIT REVIEW 114/2015 4201	STATE OF RAJ AND ORS INDIAN RED CROSS SOCIETY	G S GILL AAG-P PARINITOO JAIN-R
With 86	WRIT REVIEW 115/2015 4201	STATE OF RAJ AND ORS DR PRAMILA AWTANI CHOKSEY	G S GILL AAG-P S S HORA SANDEEP HORA-R
With 87	WRIT REVIEW 116/2015 4201	STATE OF RAJ AND ORS SANJEEVANI HOSPITAL	G S GILL AAG-P
With 88	WRIT REVIEW 117/2015 4201	STATE OF RAJ AND ORS DR B LAL CLINICAL LABORATORY	G S GILL AAG-P SUDHIR JAIN-R
With 89	WRIT REVIEW 118/2015 4201	STATE OF RAJ ORS M/S HEALTH LINE	G S GILL AAG-P ANURAG KALAVATIYA-R
With 90	WRIT REVIEW 119/2015 4201	STATE OF RAJ AND ORS DR VIRENDRA KUMAR MAHALA	G S GILL AAG-P
With 91	WRIT REVIEW 120/2015 4201	STATE OF RAJ AND ORS DR SATISH JAIN	G S GILL AAG-P
With 92	WRIT REVIEW 121/2015 4201	STATE OF RAJ AND ORS DR PRABODH KUMAR GUPTA	G S GILL AAG-P PARINITOO JAIN-R
With 93	WRIT REVIEW 122/2015 4201	STATE OF RAJ AND ORS DR B L CLINICAL LABORATORY	G S GILL AAG-P SUDHIR JAIN-R
With 94	WRIT REVIEW 123/2015 4201	STATE OF RAJ AND ORS SMT BIDAMI DEVI AND ANR	G S GILL AAG-P S K JINDAL AMIT JINDAL-R SHAIENDRA AGARWAL-R
With 95	WRIT REVIEW 124/2015 4201	STATE OF RAJ AND ORS M/S SHREE BAI HI TECH	G S GILL AAG-P PARINITOO JAIN-R
With 96	WRIT REVIEW 125/2015 4201	STATE OF RAJ AND ORS DR SMT ANJANA RATHI &ANR	G S GILL AAG-P RAJEEV SURANA-R
With 97	WRIT REVIEW 126/2015 4201	STATE OF RAJ AND ORS PRADAYA MEMORIAL HOSPITAL	G S GILL AAG-P VINEET MEHTA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
With 98	WRIT REVIEW 127/2015 4201	STATE OF RAJ AND ORS DR SHARDA MAHALA &ANR	G S GILL AAG-P PRAHLAD SINGH-R
With 99	WRIT REVIEW 128/2015 4201	STATE OF RAJ AND ORS DR RAJESH ARORA &ANR	G S GILL AAG-P
With 100	WRIT REVIEW 143/2015 4201	STATE OF RAJ AND ORS M/S A K DIAGNOSTIC CENTRAL	G S GILL AAG-P PARINITOO JAIN-R
With 101	WRIT REVIEW 145/2015 4201	STATE OF RAJ AND ORS M/S RAJAT DIAGNOSTIC	G S GILL AAG-P HIMANSHU JAIN-R
With 102	WRIT REVIEW 231/2015	STATE OF RAJ AND ORS DR CHANCHAL SHARMA	G S GILL AAG-P
With 103	CRL.M.APPLI. 310/2015	DR PRADEEP GUPTA STATE OF RAJASTHAN THROUGH P P	DR SAUGATH ROY-P MR G S GILL AAG-R
With 104	CRL.M.APPLI. 114/2016 0204	DR NEENA STATE OF RAJASTHAN AND ANR.	PRATAP SINGH ARYA-P
105	C.W. 2775/2015 1804 APPL 29416/2017 CMS 2481/2015	MOHAN SINGH (DECEASED)ANR STATE OF RAJ	SHAILESH PRAKASH SHARMA-P DHARMENDRA PAREEK ADD G C-R HARI KISHAN SAINI-R R A KATTA-R
With 106	C.W. 16654/2015 1804 CMS 14735/2015	ASHOK VIHAR VIKAS SAMITI STATE OF RAJ AND ORS	HARI KISHAN SAINI-P R A KATTA M K DHAKAD-R RISHI PARASHAR-R
107	C.W. 2641/2016 0900 STAY 2314/2016	SMT ROSHAN BAI STATE (MINES DEPARTMENT)ORS	RAJENDRA SONI-P N S CHAUHAN DY G C-R
108	C.W. 10172/2016 1507 CMS 9137/2016	CENTRAL BOARD OF TRUSTEES DR BANSI DHAR SCHOOL	DEEPAK GOYAL-P SUNIL NATH RAUNAK BAPNA-R
109	C.W. 15584/2016 5700	RAMKHILADI MEENA STATE OF RAJ AND ORS	SHASHI BHUSHAN GUPTA-P V D GATHALA ADD G C-R
110	C.W. 457/2017 6900 CMS 444/2017	SURESH CHAND CHATURVEDI AND ANR STATE OF RAJ AND ORS	NEERJA KHANNA-P R A KATTA-R A K PAREEK-R DEEN DAYAL SHARMA DY G C-R
111	C.W. 6247/2017 6900	ANEESH HOTELS PVT LTD J D A	ASHISH KUMAR SINGH-P AMIT KURI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
112	C.W. 9207/2017 2300	GOURI SHANKAR CHOUHAN STATE OF RAJ AND ORS	DR MITHLESH KUMAR-P KAILASH TAILOR-R DEEN DAYAL SHARMA DY G C-R SHIVRAJ SINGH DY G C-R
113	C.W. 12495/2017 2700 STAY 11108/2017	MOHD HAFIZ KHAN AND ORS STATE OF RAJ AND ORS	DR MAHESH SHARMA G S G-P SYED SAADAT ALI-R DEEN DAYAL SHARMA DY GC-R MR. RAJENDRA PRASAD, AAG-R
114	C.W. 18446/2017 1600 CMS 16342/2017	KAMAL KISHORE AGARWAL STATE (REVENUE DEPARTMENT) ORS	RAJESH SHARMA CHETNA-P DHARMENDRA PAREEK ADD G C-R AJEET BHANDARI-R
FOR HEARING			
115	C.W. 418/1995 1804	MST.SURAJ BAI STATE	MOTI LAL JAIN-P SHAILESH PRAKASH SHARMA-P N K MALOO-R G A-R V.K. MISHRA-R
116	C.W. 3162/1998 1804	JAWALA SINGH B.O.R.	M.M.RANJAN-P DEVENDRA KUMAR BHARDWAJ-P L L GUPTA-P MS SHOBHA VARMA-P RAMPAL SINGH CHOUDHA-P SB VAISH-P G.L.BARDAR-R ABHI GOYAL-R DAULAT SHARMA-R VIJAY YADAV-R
117	C.W. 4567/1998 1600	KARTAR SINGH STATE	RK MATHUR-P AJEET BHANDARI-R ADITYA MATHUR-R ANANT BHANDARI DY G C-R J M SAXENA AAG-R N A NAQVI AAG-R
118	C.W. 833/2002 6900	SHAHAJPURA TARA NAGAR VIKAS SA STATE AND ORS	SAKET PAREEK-P A N SHARMA-P A SHARMA-P MAHENDRA GOYAL-R AJEET KUMAR BHANDARI-R ANUROOP SINGHI-R MAHESH GUPTA-R
119	C.W. 1457/2002 1301	M/S SUPER FINE CEMENT PVT LTD STATE OF RAJ	JN SHARMA,A SHARMA-P RB MATHUR-R
120	C.W. 1458/2002 1301	M/S VINAYAK AGRO TECH LTD JAIP STATE OF RAJ	J N SHARMA,A SHARMA-P M SINGH-R R B MATHUR-R
121	C.W. 3049/2002 1804	NARAYAN STATE OF RAJ & ANR	D S POONIA-P G A-R DHARMENDRA PAREEK-R N L PAREEK-R
122	C.W. 3824/2002 5900	M/S COVENTRY METAL RAJASTHAN L R F C AND ORS	GS BAPNA,KS GUPTA-P A.NIL MEHTA-P NR SAARAN-P KAMLAKAR SHARMA-R

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
123	C.W. 4115/2002	M/S SHARMA PACKAGINGS JAIPUR & STATE OF RAJ & ORS	SAKET PAREEK-P N S RAJAWAT-R K K JAIN-R M L GOYAL-R R N SHARMA-R R.K.SHARMA-R SANJAY RAHAR-R
3100			

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018
HON'BLE MR. JUSTICE M.N. BHANDARI
HON'BLE MR. JUSTICE G R MOOLCHANDANI

04.15 PM TO 04.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	W.M.APPL. 259/2016	SUO MOTU STATE OF RAJ AND ORS	VIMAL GAURAV CHOUDHARY-P
4401 BEFORE			

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018
Court No :6

HON'BLE MR. JUSTICE KANWALJIT SINGH AHLUWALIA

10.30 AM TO 01.00PM
02.00 PM TO 4.30 PM

S B CRIMINAL APPEALS, SB PAROLE MATTERS
SB CRIMINAL LEAVE TO APPEAL, SB CRIMINAL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	CRL.A. 206/1987 0102	RAM BABU STATE	P C JAIN-P	P.P.-R
2	CRL.A. 83/1995 0101	SHYAM LAL & ORS. STATE	D G CHATURVEDI-P	PP-R
3	CRL.LV.A. 374/2008 0106	JAIPUR DEVELOPMENT AUTHORITY KS TANWAR	AK GUPTA-P	
4	CRL.A. 207/2013 0102	FARUKH URF BASI AND ANR STATE OF RAJASTHAN THROUGH PP.	VINAY PAL YADAV-P	PP-R SANJAY SINGHAL-R
5	CRL.LV.A. 135/2015 0106	STATE OF RAJASTHAN PRABHU SINGH AND ORES	P P-P	
6	CRL.LV.A. 152/2015 0106	RAKESH KUMAR JAIN SACHIN KUMAR DANGI AND ANR	SHAILESH KUMAR PANWAR-P	
7	CRL.LV.A. 443/2015 0106	STATE OF RAJASTHAN PRAKASH YADAV AND ANR	P P-P	
8	CRL.LV.A. 470/2015 0106	STATE OF RAJASTHAN RAMESH KUMAR	P P-P	O P JHAJHRIA-R
9	CRL.LV.A. 108/2016 0106	ROOP KISHOR AFJAL BAIG	RAJESH SHARMA-P	
10	CRL.LV.A. 161/2016 0106	STATE OF RAJASTHAN HARIRAM	P P-P	
11	CRL.LV.A. 406/2016 0106	RAJENDRA KUMAR JAIN JAGMOHAN VIJAY	SANDEEP JAIN-P	ADITYA VIJAY-R
12	CRL.LV.A. 497/2016 0106	STATE OF RAJASTHAN SMT URMILA	N S SHEKHAWAT P P-P	
13	CRL.A. 1404/2016 0103 SOSA 33/2018	VIJENDRA @ VIJAY SINGH STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	
14	CRL.A. 1426/2016 0102	NAIM ALI @ BABLU CHAINA STATE OF RAJASTHAN THROUGH PP	ANSHUMAN SAXENA-P	
15	CRL.LV.A. 136/2017 0106	STATE OF RAJASTHAN RAMESHWAR LAL	P P-P	
16	CRL.LV.A. 256/2017 0106	STATE OF RAJASTHAN KAILASH SAINI	P P-P	
17	CRL.LV.A. 414/2017 0106	GANESH STATE OF RAJASTHAN AND ORS	ANIL JAIN/DUSHYANT JAIN-P	

Daily Causelist(Filtered)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
18	CRL.A. 1022/2017 0103 SOSA 38/2017	SARJEET STATE OF RAJASTHAN THROUGH P P	S S SUNDA-P PP-R
19	CRL.A. 1139/2017 0101	RAMSINGH AND ANR STATE OF RAJASTHAN THROUGH P P	MANISH GUPTA-P PP-R
20	CRL.A. 1184/2017 0101 SOSA 741/2017	RAJ KUMAR STATE OF RAJASTHAN THROUGH P P	O P JHAJHRIA-P PP-R AMIT PUNIA-R
21	CRL.A. 1892/2017 0103 SOSA 1222/2017	ALAM STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P
With			
22	CRL.A. 1744/2017 0103 SOSA 1119/2017	AJJU AND ANR STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
With			
23	CRL.A. 1745/2017 0103 SOSA 1120/2017	ASLAM @ BACHCHI AND ANR STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
With			
24	CRL.A. 1893/2017 0103 SOSA 1223/2017	ASU STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P
25	CRL.A. 1952/2017 0103 SOSA 1300/2017	MOHAMMAD IRFAN STATE OF RAJASTHAN THROUGH PP	SUNIL VIJAY-P
26	CRL.M.(BAIL) 10216/2017 0202 2ND BEFORE	LAXMINARAYAN STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS			
27	CRL.LV.A. 311/2016 0113 APPL 26947/2017	SUKHDEV SHARMA SMT BEENA SHARMA AND ANR	ANOOP PAREEK-P
28	CRL.LV.A. 15/2017 0106 APPL 555/2018	M/S SABOO SODIUM CHLORO LTD RAJEEV KUMAR SEHGAL	AMOL VYAS/VINOD PATHAK-P
With			
29	CRL.LV.A. 14/2017 0106 APPL 549/2018	M/S SABOO SODIUM CHLORO LTD RAJEEV KUMAR SEHGAL	AMOL VYAS/VINOD PATHAK-P
FOR FRESH ADMISSION WITH STAY/BAIL			
30	CRL.A.S. 66/2018 0104 SOSA 40/2018	VIKAS KUMAR STATE OF RAJ ASTHAN THROUGH PP	ABDUL KALAM KHAN-P N P MEENA-P
FOR FRESH ADMISSION WITHOUT STAY			
31	CRL.A. 429/2014 0113	HARSAHAI STATE OF RAJASTHAN AND ORS	PANKAJ GUPTA-P PP-R
32	CRL.A. 812/2016 0113	YOGENDRA KUMAR GARG STATE OF RAJASTHAN AND ORS	S K JINDAL/AMIT JINDAL-P

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY				
33	CRL.A. 1118/2016 0101	OM PRAKASH STATE OF RAJASTHAN AND ORS	O P JHAJHRIA-P	
34	CRL.A. 1430/2016 0102	RAMNARAYAN STATE OF RAJASTHAN THROUGH PP	PRADEEP MATHUR-P	
35	CRL.TSFR.PT. 63/2017 0207	NARSILAL STATE OF RAJ AND ORS	SANJAY MEHRISHI-P	
36	CRL.A. 1120/2017 0101	BHAG CHAND AND ANR STATE OF RAJASTHAN THROUGH P P	SHAILESH KUMAR PANWAR-P	PP-R
37	CRL.A. 1213/2017 0102	KANWARPAL AND ORS STATE OF RAJASTHAN THROUGH P P	TARUN JAIN-P	PP-R
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
38	CRL.A. 827/2011 0113	SMT ASMINA STATE OF RAJASTHAN AND ORS	ALI MOHD KHAN-P	P.P.-R RAHUL TIWARI-R
39	CRL.A. 463/2017 0101 STAY 1262/2017	BIMLA @ BIMLESH AND ORS STATE OF RAJASTHAN AND ANR	MANISH GUPTA-P	PP-R SUSHMA PAREEK/SURESH-R
40	CRL.A. 913/2017 0101 STAY 2646/2017	THAKURDAS HEAD CONSTABLE AND ORS STATE OF RAJASTHAN AND ANR	RAHUL SINSINWAR-P	PP-R MANOJ AVASTHI-R
FOR HEARING				
41	CRL.A. 531/2015 0103 For : 6 Years, 8 Months & 20 Days.	CHOTU @ TAIYAB THE STATE OF RAJASTHAN	PRS RAJAWAT,SPS RAJAWAT-P SUDHIR GUPTA-P	PP-R
With				
42	CRL.A. 594/2015 0103 SOSA 409/2016	SHINTU SHIKH STATE OF RAJASTHAN THROUGH PP	PRS RAJAWAT/SPS RAJAWAT-P	PP-R
With				
43	CRL.A. 767/2015 0104	MOHD SAHEEN MULLA AND ANR STATE OF RAJASTHAN THROUGH PP	BY POST-P SMT. CHITRA GOYAL-P	
44	CRL.A. 1183/2016 0103 For : 3 Years, 11 Months & 0 Days.	SANDEEP SHARMA STATE OF RAJASTHAN THROUGH PP	DR MITHLESH KUMAR-P	
With				
45	CRL.A. 1052/2016 0102	MAHENDRA SINGH @ MONI STATE OF RAJASTHAN THROUGH PP	DR MITHLESH KUMAR-P	
With				
46	CRL.A. 1151/2016 0103	GAJANAND STATE OF RAJASTHAN THROUGH PP	DR MITHLESH KUMAR-P S S SUNDA-P	

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
47	CRL.A. 1152/2016	MADAN LAL AND ANR STATE OF RAJASTHAN THROUGH PP	DR MITHLESH KUMAR-P RAVI SHANKAR SHARMA-P RAVI SHANKAR/RASHMI JAIN-P
	0103		
48	CRL.A. 345/1987	BRIJ BHUSHAN STATE	KAPIL GUPTA-P NAWAB ALI/RAHIL KALAM-P
	0103		
With			
49	CRL.A. 353/1987	PRAHLAD STATE	N.A.NAQVI, KAPIL GUPTA-P NAWAB ALI/RAHIL KALAM-P
	0103		
50	CRL.A. 354/1990	BIRDA STATE	N.A.NAQVI-P
	0102		
With			
51	CRL.A. 319/1990	ISSA & ANOTHER STATE	N.A.NAQVI-P H.KHAN-P S.M.KHAN-P
	0102		
52	CRL.A. 366/1990	SIYA LAL STATE	ANIL KHANNA-P
	0102		
53	CRL.A. 587/1994	RAMPAL STATE	KAMLA JAIN-P
	0102		
54	CRL.A. 491/1995	PRABHASHANKAR AND ORS. STATE	A K GUPTA-P
	0103		

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018
Court No :8
HON'BLE SMT. JUSTICE SABINA

10.30 AM TO 01.00PM
02.00 PM TO 04.30 PM

SB CRIMINAL REVISIONS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
1	CRL.R. 1862/2016	JAGDISH AND ANR CHAVLI DEVI AND ANR	GAJENDER SHARMA-P P.P.-R
2	CRL.M.APPLI. 221/2017	DR RAJESH SABOO STATE OF RAJASTHAN THROUGH PP BEFORE	HIMANSHU AGNIHOTRI-P
3	CRL.M.APPLI. 374/2017	BODURAM AND ORS. STATE OF RAJASTHAN AND ORS. BEFORE CRLR ROSTER	HEM SINGH RATHORE-P
4	CRL.M.APPLI. 491/2017	MAHIPAL STATE OF RAJASTHAN AND ORS 0204 BEFORE CRLR ROSTER	VIKRAM SINGH SHEKHAWAT-P
5	CRL.M.APPLI. 536/2017	SHIV PRATAP SINGH STATE OF RAJASTHAN THROUGH PP 0204 BEFORE CRLR ROSTER	AMIT DADHICH/PADMINI-P
6	CRL.M.APPLI. 547/2017	KAMAL KUMAR GOYAL JAGDISH PRASAD KHANDELWAL AND ANR 0204 BEFORE CRLR ROSTER	AKANKSHA SAXENA-P
7	CRL.R. 1023/2017	HEMRAJ NAGAR STATE OF RAJASTHAN THROUGH P P 0209	BY POST-P MISS RAJESH KANDWAL-P P.P.-R
8	CRL.R. 1542/2017	JAI PRAKASH SONI STATE OF RAJ AND ANR 0209	A N KHAN/ JAI RAJ TANTIA-P GAJENDRA S RATHORE-R
9	CRL.R. 1631/2017	LALARAM STATE OF RAJASTHAN AND ANR 0209	MANISH GUPTA-P
10	CRL.R. 1645/2017	SMT VARSHA VYAS AND ANR SUNIL SHARMA 0208	SRIRAM YADAV-P
11	CRL.R. 1647/2017	MAHESH KUMAR STATE OF RAJASTHAN THROUGH PP 0206	O P JHAJHRIA-P
12	CRL.R. 1862/2017	VIJAY KUMAR STATE OF RAJASTHAN THROUGH PP 0206 (LIMITATION) APPL 802/2017	S S HASAN/FAHAD HASAN-P
13	CRL.R. 1874/2017	JITENDRA KUMAR AND ANR STATE OF RAJASTHAN THROUGH P P 0206	S S SUNDA-P
14	CRL.R. 1950/2017	VISHAN SINGH STATE OF RAJASTHAN THROUGH PP 0209	ANIL UPMAN-P
15	CRL.R. 1972/2017	SABIR STATE OF RAJASTHAN AND ANR 0209	GOVIND UPADHYAY-P
16	CRL.R. 1991/2017	SUNIL @ SUNDAR STATE OF RAJASTHAN THROUGH PP 0209	RAJESH GADWAL-P
FOR ORDERS			
17	CRL.R. 359/2007	HEERA STATE 0209 LETTER 91/2017	RAJENDRA KUMAR SHARMA-P P. P.-R

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
18	CRL.R. 396/2012 0209	PAWAN POLYA STATE	BY POST-P LIYAKAT ALI-P
19	CRL.A. 490/2015 0103 2ND SOSA 44/2018 BEFORE	NARENDRA@NARU STATE OF RAJASTHAN THROUGH PP	CHAIN SINGH/B R GODARA-P
20	CRL.R. 1340/2016 0209	RAKESH STATE OF RAJASTHAN THROUGH PP	ELIYAS ALI-P
21	CRL.R. 28/2017 0206 STAY 125/2017	VINOD KUMAR STATE OF RAJASTHAN AND ANR	MUKESH SHARMA-P
22	CRL. B. CANC. 4/2018 0203 BEFORE	HITESH KUMAR JAIN STATE OF RAJASTHAN AND ANR	AMIT JINDAL-P
23	CRL.M.(BAIL) 18/2018 0201 BEFORE	MANOJ KUMAR YADAV STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P P.P.-R ANKIT SETHI/A S RATHORE-R
FOR ORDERS ON INTERIM APPLICATIONS			
24	CRL.R. 1239/2006 0209 (LIMITATION) APPL 617/2006	STATE RAJKUMAR AND ANR	SN GUPTA-P
25	CRL.M.APPLI. 471/2017 0204 BEFORE	BHIMRAJ STATE OF RAJASTHAN AND ANR	ARVIND BHARDWAJ-P
26	CRL.M.APPLI. 534/2017 0204 BEFORE CRLR ROSTER	HEMRAJ AND ORS STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH-P
27	CRL.M.APPLI. 594/2017 0204 BEFORE CRLR ROSTER	VIMAL KUMAR GOYAL STATE OF RAJASTHAN AND ANR	AKANKSHA SAXENA-P
28	CRL.R. 1651/2017 0206 (LIMITATION) APPL 1/2018	GANESH STATE OF RAJASTHAN AND ANR	MUKESH SHARMA-P
29	CRL.R. 1653/2017 0208 (LIMITATION) APPL 673/2017	SANJAY SAXENA SMT REKHA SAXENA AND ORS	MAHENDRA SINGH NARUKA-P
30	CRL.R. 1675/2017 0205 (LIMITATION) APPL 685/2017	AJAY SINGH STATE OF RAJASTHAN AND ANR	INTJAR ALI-P
31	CRL.M.APPLI. 22/2018 0204 BEFORE CRLR ROSTER	KUMBH SINGH AND ORS STATE OF RAJASTHAN THROUGH P P	PRAVEEN BALWADA/MOHIT-P
32	CRL.M.APPLI. 24/2018 0204 BEFORE CRLR ROSTER	UDAY SINGH NARSINGH DUTT DADHICH	AMIT DADHICH-P
FOR FRESH ADMISSION WITH STAY/BAIL			
33	CRL.R. 674/2014 0208 STAY 2106/2014	AASIN@YASEEN AND ORS STATE OF RAJASTHAN AND ANR	BIPIN GUPTA-P
With			
34	CRL.R. 675/2014 0208 STAY 2107/2014	AASIN@YASEEN AND ORS STATE OF RAJASTHAN AND ANR	BIPIN GUPTA-P

Daily Causelist(Filtered)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
35	CRL.R. 1537/2014 0208 STAY 4178/2014	BADRI PRASAD SMT BADAM BAI	HEMANT SHARMA-P S N MEENA/MANSINGH MEENA-P
36	CRL.R. 980/2016 0206 STAY 3402/2016	SHANKAR SINGH STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/MAHENDRA NAHAR-P
37	CRL.R. 1140/2016 0208 STAY 3867/2016	JAGDISH MEHARA STATE OF RAJASTHAN AND ANR	VIJAY YADAV-P
38	CRL.R. 1384/2016 0208 STAY 4429/2016	PRADEEP KUMAR POONIA SMT SEEMA CHOUDHARY AND ANR	ANIKET SHARMA-P
39	CRL.R. 1435/2016 0208 STAY 4529/2016	DEV DAMAN STATE OF RAJASTHAN THROUGH PP	PARTH SARTHI SANDU-P
40	CRL.R. 2083/2016 0206 STAY 6395/2016	ATUL CHHAPADIYA STATE OF RAJASTHAN THROUGH PP	ARUN SINGH SHEKHAWAT-P
41	CRL.R. 2184/2016 0208 STAY 6724/2016	DILIP KUMAR KASHYAP SMT ARUNA KASHYAP	SANTOSH KUMAR JAIN-P
With			
42	CRL.R. 2185/2016 0208 STAY 6725/2016	DILIP KUMAR KASHYAP SMT ARUNA KASHYAP	SANTOSH KUMAR JAIN-P NITIN KUMAR SHARMA-R
43	CRL.R. 693/2017 0209 SOSR 203/2017	MUKESH KUMAR STATE OF RAJASTHAN THROUGH P P	R B BANSAL/B P YADAV-P H C MOURYA/AVEESH MOURYA-P
44	CRL.R. 1029/2017 0208 STAY 3338/2017	MOHAMMED SALEEM SAJIDA AND ANR	INTJAR ALI-P
45	CRL.R. 1599/2017 0208 STAY 5651/2017	PRABHUDAYAL STATE OF RAJASTHAN AND ANR	GAJENDRA SINGH RATHORE-P
46	CRL.R. 1609/2017 0209 STAY 5693/2017	RAJESH CHATURVEDI AND ORS RAGHUVVEER SINGH	SUDHIR JAIN-P
47	CRL.R. 1613/2017 0209 SOSR 483/2017	MANKESH STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA/RAHUL SH-P HARI KRISHAN SHARMA-R
48	CRL.R. 1654/2017 0208 STAY 5839/2017	SMT TAJRUNNISHA AND ANR MOHAMMAD ABID	AMIT DADHICH-P
49	CRL.R. 1750/2017 0208 (LIMITATION) APPL 712/2017 STAY 6228/2017	BHAGWAN SAHAY SMT REKHA DEVI AND ORS	SMRITI CHANDRA-P
50	CRL.R. 1826/2017 0208 STAY 6483/2017	PRAVEEN KUMAR AND ANR STATE OF RAJASTHAN AND ANR	GAJENDRA SINGH RATHORE-P
51	CRL.R. 1831/2017 0208 STAY 6487/2017	SMT PAPPI NANAGRAM AND ORS	SUNIL KUMAR JAIN-P

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
52	CRL.R. 50/2018 0208 STAY 170/2018	SOLAT AHMAD SMT MUMTAJ BEGAM AND ANR	INTJAR ALI-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
53	CRL.R. 1535/2009 0205	BHERU RAM SURAJMAL AND ORS.	ANIL UPMAN-P P.P.,MAHENDRA MEENA-R
54	CRL.R. 1413/2014 0208	KAMLESH AND ANR MAHAVEER	ROHAN JAIN-P P.P.-R
With			
55	CRL.R. 1249/2014 0208 STAY 3733/2014	MAHAVEER KAMLESH AND ANR	SANJAY SINGHAL-P P.P.-R AMIT MOONDIA-R
56	CRL.R. 710/2016 0205	LAXMI BAI STATE OF RAJASTHAN AND ANR	MUKESH SHARMA-P P.P.-R
57	CRL.R. 933/2016 0209	FARID MOHAMMAD SITARA AND ANR	SANTOSH KUMAR JAIN-P P.P.-R
58	CRL.R. 1591/2016 0206	MAHADEV STATE OF RAJASTHAN AND ORS	DINESH KALA-P P.P.-R
59	CRL.R. 232/2017 0208	SMT KESHANTA MEENA @ KANISHKA @ KHUSHI STATE OF RAJASTHAN AND ANR	DINESH PATHAK-P P.P.-R
60	CRL.R. 650/2017 0208	BHARATI SANJAY KUMAR KHATRI	GAJENDRA SINGH RATHORE-P P.P.-R
61	CRL.R. 753/2017 0205	SMT BABITA STATE OF RAJASTHAN AND ANR	ANSHUL SHARMA-P P.P.-R
62	CRL.R. 1602/2017 0209	ANURAG BHATNAGAR STATE OF RAJASTHAN AND ANR	M K KAUSHIK-P
63	CRL.R. 1603/2017 0209	ANURAG BHATNAGAR STATE OF RAJASTHAN AND ANR	M K KAUSHIK-P
64	CRL.R. 1605/2017 0209	ANURAG BHATNAGAR STATE OF RAJASTHAN AND ANR	M K KAUSHIK-P
65	CRL.R. 1794/2017 0209	RANJEET @ CHHITAR LAL STATE OF RAJASTHAN AND ANR	SHAILESH KUMAR PANWAR-P
66	CRL.R. 1984/2017 0209	MANNU @ SAMMI STATE OF RAJASTHAN THROUGH PP	BY POST-P
67	CRL.R. 48/2018 0209	AAKASH KUMAR STATE OF RAJASTHAN THROUGH P P	DHEERAJ SINGHAL-P
68	CRL.R. 51/2018 0208	KAILASH STATE OF RAJASTHAN THROUGH P P	RAJNEESH GUPTA/RAHUL SH.-P

**Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
69	CRL.R. 52/2018 0208	LAXMAN SINGH STATE OF RAJASTHAN THROUGH P P	RAJNEESH GUPTA/RAHUL SH.-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
70	CRL.R. 1530/2008 0205	BHORI LAL STATE AND ORS	KAMLESH PAREEK-P P. P.-R
With			
71	CRL.A. 177/2013 0113 DEFECT	SITARAM AND ORS STATE	VIJAY SINGH POONIA-P PP-R
72	CRL.R. 1345/2009 0209	RAM LAL STATE OF RAJ ASTHAN AND ORS.	SANJAY TYAGI-P P.P.-R BIRI SINGH SINSINWAR-R
73	CRL.R. 433/2011 0205	JAGDISH STATE OF RAJ ASTHAN AND ORS.	BIRI SINGH SINSINWAR-P P.P.-R GAJENDRA VYAS/S PANWAR-R
74	CRL.R. 1646/2011 0209	RAJESH BHATIA PHOOL SINGH	RAJESH KAPOOR-P P.P.-R PRS RAJAWAT/SPS RAJAWAT-R
75	CRL.R. 1771/2011 0205	PAPPU SINGH STATE AND ORS	NEERAJ K TIWARI-P P.P.-R RAJESH KAPOOR-R
76	CRL.R. 751/2012 0205 STAY 2007/2012	RAVINDRA KUMAR SHARMA STATE OF RAJASTHAN AND ORS.	HARENDRA SINGH SINSINWAR-P P.P.-R VIJAY POONIA/ANIL KUMAR-R
77	CRL.R. 451/2014 0206 STAY 1390/2014	BRIJESH STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R BHEEM SAIN BAIRWA-R KOSLESH KUMAR-R
78	CRL.R. 988/2014 0208 STAY 3074/2014	DEVI CHAND SMT HANSA AND ORS	DEVI CHAND SELF-P SATYAPAL CHANDOLIYA-P TANVEER AHMED-P P.P.-R ATUL KUMAR JAIN-R
79	CRL.R. 32/2015 0205 STAY 30/2015	SANJAY SEN REKHA BAI AND ANR	ALI MOHD KHAN-P P.P.-R JAVED MOHD KHAN-R PRS RAJAWAT/SPS RAJAWAT-R
80	CRL.R. 702/2015 0208	RAMCHANDRA SINGH STATE OF RAJASTHAN AND ORS	PRAHLAD SHARMA-P P.P.-R ANIL K SHARMA-R
81	CRL.R. 1126/2015 0205	HEMRAJ STATE OF RAJASTHAN AND ORS	ANUROOP SINGHI-P P.P.-R GORI SHANKAR GAUTAM-R
82	CRL.R. 1601/2015 0208 STAY 6273/2015	MOHAMMED ASHFAQ QURESHI SMT MEHREEN BANO	MOHAMMED ANEES-P P.P.-R RIZWAN AHMED-R
83	CRL.R. 116/2016 0206 STAY 254/2016	MOHIT SHARMA SMT REKHA SHARMA AND ORS	R B MATHUR-P P.P.-R DEEN DAYAL KHANDELWAL-R

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
84	CRL.R. 185/2016 0209	RADHA GOVIND STATE OF RAJASTHAN AND ANR	DINESH KALA-P P.P.-R SANJAY SHARMA-R
85	CRL.R. 556/2016 0209	PARDEEP SINGH OM PRAKASH SHARMA	RAGHUNANDAN SHARMA-P P.P.-R ABDUL HAMEED KHAN-R
86	CRL.R. 1392/2016 0208 SATY 4463/2016	MEENA MUKESH KUMAR	AMIT DADHICH/PADMINI-P P.P.-R VIKAS KABRA-R
87	CRL.R. 1504/2016 0206 STAY 4732/2016	VIKAS KUMAR STATE OF RAJASTHAN AND ANR	P C DEWANDA/R BOCHALYA-P P.P.-R B R CHOUDHARY-R SHIV S CHOUDHARY-R
88	CRL.R. 1810/2016 0208 STAY 234/2017	PAPPU LAL SMT KAILASHI BAI	AMIT DADHICH/PADMINI-P P.P.-R REKHA ARORA-R
89	CRL.R. 133/2017 0209	RAMESH BAIRWA RAMGOPAL DHAKAD	ASHINDRA GAUTAM-P P.P.-R SUNITA PAREEK-R
90	CRL.R. 481/2017 0206 STAY 1541/2017	KAMLESH STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA/RAHUL SH.-P P.P.-R
91	CRL.R. 527/2017 0206 STAY 1734/2017	UMARDEEN STATE OF RAJASTHAN AND ANR	LIYAKAT ALI-P P.P.-R AMIT DADHICH-R
92	CRL.R. 737/2017 0209 SOSR 212/2017	SULTAN SINGH STATE OF RAJASTHAN AND ANR	MOHAN CHOUDHARY-P P.P.-R SHIKHA PARNAMI-R
93	CRL.R. 941/2017 0208 STAY 3094/2017	MINTU SANKET SMT MAMTA AND ANR	RAVINDRA SINGH SHEKHAWAT-P P.P.-R SHASHI SHEKHAR GAUR-R
94	CRL.R. 1019/2017 0208 STAY 3314/2017	SURESH CHAND AGARWAL STATE OF RAJASTHAN AND ORS	RAHUL GHIYA-P P.P.-R
95	CRL.R. 1185/2017 0206 STAY 3892/2017	RINKU AND ORS STATE OF RAJASTHAN AND ANR	R K DAGA-P P.P.-R S S SUNDA-R
96	CRL.R. 1503/2017 0205 STAY 5275/2017	MAHENDRA SINGH STATE OF RAJASTHAN AND ANR	BHARAT SAINI/SONIYA SAINI-P PRADEEP CHAUDHARY/WASEEM-R
97	CRL.R. 1863/2017 0209	DEEPAK @ MOTU STATE OF RAJASTHAN AND ANR	MAHENDRA SHANDILYA-P HARENDRA SINGH SINSINWAR-R
FOR HEARING			
98	CRL.R. 920/2004 0209	RATAN LAL STATE	DHIRAJ SINGH JHALA-P P. P.-R

SB CRIMINAL MISC PETITIONS U/S 482 OF CR.P.C FROM YEAR 2015.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	CRL.M.PET. 3448/2017	KRISHNDAS FOLLOWER SHRI PRAHLADDAS STATE OF RAJASTHAN AND ANR	DEEPAK CHAUHAN-P P.P.-R
	0204		
FOR ORDERS			
2	CRL.M.PET. 6239/2016	SUBHASH KUMAR STATE OF RAJASTHAN AND ANR	RAJESH GOSWAMI-P P.P.-R
	0204		
3	CRL.M.PET. 6000/2017	BABU LAL AND ORS STATE OF RAJASTHAN AND ANR	MUKESH MEHRA-P
	0204		
4	CRL.M.PET. 6209/2017	SMT BHANWAR KANWAR STATE OF RAJ AND ANR	M S RAGHAV-P
	0204 STAY 6516/2017		
5	CRL.M.PET. 6358/2017	GHANSHYAM KUSHWAH STATE OF RAJ AND ANR	ABDUL KALAM KHAN-P
	0204 STAY 6667/2017		
6	CRL.M.PET. 3/2018	ABID ALI AND ORS STATE OF RAJ AND ANR	D D KHANDELWAL-P
	0204		
FOR ORDERS ON INTERIM APPLICATION			
7	CRL.M.PET. 1899/2015	MUKESH KUMAR AND ANR STATE OF RAJASTHAN AND ORS	RAJEEV SURANA-P P.P.-R RAJIV SHARMA-R
	0204 APPL 27475/2017		
8	CRL.M.PET. 2564/2015	GHASIRAM STATE OF RAJASTHAN AND ORS	RAJNEESH GUPTA-P P.P.-R HARENDRA SINGH SINSINWAR-R SRIRAM YADAV-R
	0204 APPL 864/2017 STAY 2399/2015		
9	CRL.M.PET. 1730/2017	ANOOP SINGH STATE OF RAJASTHAN AND ANR	ADITYA SHARMA-P P.P.-R AMIT SINGH SHEKHAWAT-R
	0204 APPL 265/2018 STAY 1762/2017		
10	CRL.M.PET. 2137/2017	KASIF WASIM GORI SMT AYASHA PARVEEN AND ANR	SUDARSHAN LADDHA-P P.P.-R
	0204 APPL 583/2018 STAY 2197/2017		
11	CRL.M.PET. 2480/2017	RAJ NARAYAN SHARMA STATE OF RAJASTHAN AND ANR	DEEPAK ASOPA/PANKAJ-P P.P.-R ANSHUL SHARMA-R
	0204 APPL 22587/2017		
12	CRL.M.PET. 4772/2017	ANSHUL MANGLA STATE OF RAJ AND ANR	SHEKHAR SHARMA-P VIJAY KUMAR JANGID-R
	0204 APPL 823/2018 STAY 5002/2017		
13	CRL.M.PET. 5498/2017	KUMARI POOJA SHARMA STATE OF RAJ AND ORS	ASGAR KHAN-P
	0204 APPL 292/2018		
14	CRL.M.PET. 5510/2017	MOTI RAM JAT STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P
	0204 APPL 294/2018		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
15	CRL.M.PET. 5620/2017 0204 APPL 126/2018 STAY 5891/2017	MOHAMMAD ALI STATE OF RAJ AND ANR	RIPU DAMAN SINGH NARUKA-P AMIT SINGH SHEKHAWAT-R ANOOP DHAND-R
16	CRL.M.PET. 5751/2017 0204 APPL 376/2018 STAY 6020/2017	SMT RENU SABOO STATE OF RAJ AND ANR	KAMAL KANT SHARMA/VANDANA-P
FOR FRESH ADMISSION WITH STAY			
17	CRL.M.PET. 1923/2016 0204 STAY 1952/2016	MAHESH SHARMA AND ORS STATE OF RAJASTHAN AND ANR	SUNIL KUMAR JAIN-P P.P.-R ANURAG KULSHRESTHA-R
18	CRL.M.PET. 6120/2016 0204 STAY 6312/2016	GAJENDRA PAL SINGH BUNDEL STATE OF RAJASTHAN AND ANR	S N MEENA-P P.P.-R
19	CRL.M.PET. 1289/2017 0204 STAY 1273/2017	RAMESH CHAND STATE OF RAJASTHAN AND ORS	BHEEM SAIN BAIRWA-P P.P.-R
20	CRL.M.PET. 4050/2017 0204	RAJNIKANT STATE OF RAJASTHAN THROUGH PP	SANDEEP MATHUR-P P.P.-R
21	CRL.M.PET. 5618/2017 0204 STAY 5889/2017	RAMKUMAR STATE OF RAJ AND ORS	GIRISH KHANDELWAL-P
22	CRL.M.PET. 6323/2017 0204 STAY 6637/2017	HARPHOOL SINGH STATE OF RAJ AND ORS	KARAM VEER/VIJAY PUNIA-P
23	CRL.M.PET. 6367/2017 0204 STAY 6674/2017	RAMSWAROOP BAIRWA STATE OF RAJ AND ANR	POONAM CHAND SHARMA-P RAJENDRA SINGH/P C JAIN-R
24	CRL.M.PET. 6383/2017 0204 STAY 6690/2017	SUFIYAAN STATE OF RAJ AND ORS	M K CHATURVEDI-P
25	CRL.M.PET. 6387/2017 0204 STAY 6694/2017	IBBO @ IBRAHIM STATE OF RAJ AND ORS	M K CHATURVEDI-P
26	CRL.M.PET. 6388/2017 0204 STAY 6695/2017	SADDAM STATE OF RAJ AND ORS	M K CHATURVEDI-P
27	CRL.M.PET. 6389/2017 0204 STAY 6696/2017	INNO @ INAYAT STATE OF RAJ AND ORS	M K CHATURVEDI-P
28	CRL.M.PET. 6390/2017 0204 STAY 6697/2017	HAROON STATE OF RAJ AND ORS	M K CHATURVEDI-P
29	CRL.M.PET. 6391/2017 0204 STAY 6698/2017	SHAKIR STATE OF RAJ AND ORS	M K CHATURVEDI-P
30	CRL.M.PET. 6392/2017 0204 STAY 6699/2017	AASIF STATE OF RAJASTHAN AND ORS	M K CHATURVEDI-P
31	CRL.M.PET. 6397/2017 0204 STAY 6704/2017	RASHID @ LAMBOO STATE OF RAJ AND ORS	M K CHATURVEDI-P
32	CRL.M.PET. 6433/2017 0204 STAY 6735/2017	ARUN SWAMI STATE OF RAJ AND ANR	M K KAUSHIK-P

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FOR FRESH ADMISSION WITH STAY			
33	CRL.M.PET. 6551/2017 0204 STAY 6876/2017	NARESH KUMAR STATE OF RAJ AND ANR	MOHD IQBAL KHAN-P
34	CRL.M.PET. 6745/2017 0204 STAY 7064/2017	SMT MUKUTWATI AND ANR STATE OF RAJ AND ORS	LOKENDRA SINGH SHEKHAWAT-P
35	CRL.M.PET. 6819/2017 0204 STAY 7153/2017	SHYAM LAL STATE OF RAJASTHAN THROUGH PP	GOVIND CHOUDHARY-P
36	CRL.M.PET. 6832/2017 0204 STAY 7162/2017	RAKESH SINGH @ RINKU AND ANR STATE OF RAJ AND ANR	NAWAL SINGH SIKARWAR-P
37	CRL.M.PET. 6845/2017 0204 STAY 7178/2017	SMT RAJI DEVI STATE OF RAJ AND ANR	BHARAT YADAV-P
38	CRL.M.PET. 1/2018 0204 STAY 1/2018	ANANT SHARMA POOJA SHARMA	GOVIND SHARMA-P
39	CRL.M.PET. 62/2018 0204 STAY 65/2018	SOHANLAL AND ANR STATE OF RAJ AND ANR	ANOOP DHAND-P
40	CRL.M.PET. 67/2018 0204 STAY 69/2018	DURGA SHANKAR BARETH SMT KIRAN CHARAN	SATYAVRATA/SHRUTI/PRANAVA-P
41	CRL.M.PET. 69/2018 0204 STAY 70/2018	DURGA SHANKAR BARETH SMT KIRAN CHARAN	SATYAVRATA/SHRUTI/PRANAVA-P
42	CRL.M.PET. 136/2018 0204 STAY 126/2018	PRAKASH CHOUDHARY STATE OF RAJ AND ORS	RIPU DAMAN SINGH NARUKA-P
43	CRL.M.PET. 148/2018 0204 STAY 145/2018	INDIABULLS HOUSING FINANCE LIMITED STATE OF RAJ AND ANR	PANKAJ GUPTA-P
44	CRL.M.PET. 227/2018 0204 STAY 219/2018	FARASAT KAMAL STATE OF RAJASTHAN THROUGH PP	PURVI MATHUR/KUSHAGRA-P
45	CRL.M.PET. 231/2018 0204 STAY 223/2018	SUBHASH SINGH TANWAR STATE OF RAJASTHAN THROUGH PP	SHARAD PUROHIT-P
FOR FRESH ADMISSION WITHOUT STAY			
46	CRL.M.PET. 5589/2015 0204	GHEESU SINGH STATE OF RAJASTHAN AND ORS	RAJEEV SOGARWAL-P P.P.-R S S HORA-R
47	CRL.M.PET. 3176/2016 0204	KRISHAN MOHAN KHANDELWAL STATE OF RAJASTHAN AND ANR	JITENDRA MITRUCKA-P P.P.-R
48	CRL.M.PET. 683/2017 0204	SMT LALITA SAINI STATE OF RAJASTHAN AND ORS	ASHISH SHARMA-P P.P.-R
49	CRL.M.PET. 1407/2017 0204	JAGADEESH NARAYAN AND ORS STATE OF RAJASTHAN AND ANR	VIKAS JAIN-P P.P.-R P S RAJAWAT-R
50	CRL.M.PET. 3390/2017 0204	ABHISHEK JAIN STATE OF RAJASTHAN AND ORS	SANDEEP BHAGWATI-P P.P.-R ANIL MEHTA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
51	CRL.M.PET. 5682/2017 0204	GAJRAJ SINGH STATE OF RAJASTHAN THROUGH PP	RAHUL TIWARI-P
52	CRL.M.PET. 5997/2017 0204	VIKRAM SINGH MANOHAR AND ORS STATE OF RAJASTHAN AND ANR	RAJESH MAHARISHI/PRASHANT-P
53	CRL.M.PET. 6073/2017 0204	SMT USHA SHEORAN STATE OF RAJASTHAN AND ANR	KAMLENDRA SIHAG/ SANJAY-P
54	CRL.M.PET. 6723/2017 0204	SMT RAJNI STATE OF RAJ AND ORS	ARVIND SHARMA-P
55	CRL.M.PET. 6768/2017 0204	ROHITPUNGA STATE OF RAJASTHAN AND ANR	GIRISH KOHLI-P
56	CRL.M.PET. 6801/2017 0204	SMT SAGAR STATE OF RAJ AND ORS	RAJNEESH GUPTA RAHUL SH-P
57	CRL.M.PET. 6822/2017 0204	SMT NEHA STATE OF RAJ AND ORS	D D KHANDELWAL-P
58	CRL.M.PET. 6829/2017 0204	KHUSHIRAM STATE OF RAJASTHAN THROUGH PP	ANIL K SHARMA-P
59	CRL.M.PET. 36/2018 0204	SAMAY SINGH STATE OF RAJ AND ORS	BHUPENDRA KUMAR SHARMA-P
60	CRL.M.PET. 38/2018 0204	MANISH BANSAL STATE OF RAJ AND ORS	ASHVIN GARG-P
61	CRL.M.PET. 233/2018 0204	DEVENDRA GODARA STATE OF RAJ AND ANR	SURESH SAHNI/R M SHARMA-P SUDHIR JAIN-R
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
62	CRL.M.PET. 3751/2015 0204 STAY 3480/2015	RAJU SHARMA STATE OF RAJASTHAN THROUGH PP	ANUDYUTI MAITRA-P P.P.-R
63	CRL.M.PET. 193/2016 0204 STAY 239/2016	SHEESHARAM AND ANR STATE OF RAJASTHAN AND ANR	KARAMVEER/VIJAY PUNIA-P P.P.-R PREM CHAND DEWANDA-R
64	CRL.M.PET. 6600/2016 0204	RELIGARE FINVEST LTD STATE OF RAJASTHAN AND ANR	RAJAT RANJAN-P ASHWANI KUMAR SHARMA-R
65	CRL.M.PET. 6652/2016 0204 STAY 6838/2016	KAILASH CHAND STATE OF RAJASTHAN AND ANR	MANISH GUPTA-P P.P.-R HARENDRA SINGH SINSINWAR-R
66	CRL.M.PET. 902/2017 0204 STAY 867/2017	GIRDHAR GATTANI STATE OF RAJASTHAN AND ANR	VINOD SHARMA/RAJKUMAR-P P.P.-R RAVI BHOJAK-R
67	CRL.M.PET. 1682/2017 0204 STAY 1718/2017	NITESH SINGHANIA (AGARAWAL) STATE OF RAJASTHAN AND ANR	PRATEEK KASLIWAL/RAJESH M-P P.P.-R ASHVIN GARG-R
68	CRL.M.PET. 4362/2017 0204 STAY 4571/2017	SHIVANI VERMA STATE OF RAJ AND ANR	HANS KUMAR SHARMA-P PEUSH NAG-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
69	CRL.M.PET. 5635/2017	SHRI ANKUR GUGNAANI @ ANKUR BABBAR STATE OF RAJ AND ANR	VIPIN SHARMA-P RINESH GUPTA-R
	0204 STAY 5911/2017		
70	CRL.M.PET. 6235/2017	IRFAN GULSHAN AND ANR	INTJAR ALI-P JIYA UR RAHMAN-R
	0204 STAY 6549/2017		
71	CRL.M.PET. 6340/2017	BHAGWANDAS SOLANKI AND ORS STATE OF RAJ AND ANR	SARANSH SAINI-P KAPIL PRAKASH MATHUR-R
	0204 STAY 6652/2017		

ALL SB MATTERS RELATING TO PREVENTION OF CORRUPTION ACT
(CIVIL WRITS,CRIMINAL WRITS,CRIMINAL APPEALS, CRIMINAL REVISION
CRIMINAL MISC PET. U/S 482 CR P C.,CRIMINAL MISC. BAIL,CRIMINAL
MISC. TRANSFER PET.), SB CRIMINAL WRITS.

SB CRIMINAL MISC. PETITION U/S 482 OF CR P C UPTO YEAR 2014

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
1	CRL.M.APPLI. 353/2017	SHYAM SINGH STATE OF RAJASTHAN THROUGH PP	SANJAY SHARMA-P	
FOR ORDERS				
2	CRL.M.PET. 2752/2012 0204 STAY 2197/2012	DHANARAM AND ORS STATE OF RAJASTHAN AND ANR.	KAMAL KUMAR MATHUR-P	P.P.-R
3	CRL.M.PET. 5359/2014 0204 STAY 4777/2014	ASHOK KUMAR AGARWAL STATE OF RAJASTHAN AND ANR	LOKESH SHARMA/SHEFALI SH.-P	P.P.-R
4	CRL.W. 401/2016 0113 STAY 4725/2016	ANIL KUMAR PALIWAL STATE OF RAJASTHAN AND ANR	S S HORA/SANDEEP HORA-P	
5	CRL.A. 2004/2017 0106	STATE OF RAJASTHAN MOHAMMAD UMAR	P P-P	
6	CRL.A. 2304/2017 0113 BEFORE	SHANKAR LAL PRAJAPAT STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P	
7	CRL.M.(BAIL) 16388/2017 0202 PC ACT	RAM KISHAN STATE OF RAJASTHAN THROUGH PP	S S OLA / I P JAKHAR-P	P.P.-R
8	CRL.M.(BAIL) 17466/2017 0201 PC ACT	RAM AVATAR JAISWAL STATE OF RAJASTHAN THROUGH PP	B R VASHISTH/DEVENDRA-P	P.P.-R
9	CRL.M.(BAIL) 17972/2017 0202 2ND BEFORE	TEJPAL@TEJA STATE OF RAJASTHAN THROUGH PP	GHANSHYAM YADAV-P	P.P.-R
10	CRL.M.(BAIL) 536/2018 0202 2ND BEFORE	MAHESH SINGH TANWAR STATE OF RAJASTHAN THROUGH PP	KRISHAN SHARMA-P	P.P.-R
11	CRL.M.(BAIL) 637/2018 0202 2ND BEFORE	MAHESH SINGH TANWAR STATE OF RAJASTHAN THROUGH PP	KRISHAN SHARMA-P	P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS				
12	CRL.W. 86/2013 0113 APPL 6342/2015 STAY 4288/2013	SHIV KUMAR BHARDWAJ AND ORS ACJM NO 12 JAIPUR AND ANR	ANURAG SHARMA-P HARI KRISHANA SHARMA-P MAHENDRA GOYAL-P	YASHU DEV SINGH CHOUDHARY-R
13	CRL.M.PET. 3020/2013 0204 APPL 5116/2015	COL. BINOY KUMAR JAISWAL STATE OF RAJASTHAN AND ANR	SANGRAM SINGH SOLANKI-P	P.P.-R KULDEEP SINGH-R
14	CRL.M.PET. 5016/2015 0204 APPL 12820/2016	RUPENDRA KUMAR JAIN STATE OF RAJASTHAN AND ORS	MAHENDRA SHAH-P	P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
15	C.RVV. 62/2016 4201 APPL 10289/2017 APPL 17852/2017 BEFORE	BABU LAL STATE	RAGHUNANDAN SHARMA-P
16	CRL.W. 11/2017 0113 APPL 5054/2017 APPL 5055/2017 STAY 587/2017	PAYAL SHARMA AND ANR STATE OF RAJASTHAN AND ORS	VISHAL TIWARI-P HIMMAT SINGH BIKARWAR-R
17	CRL.W. 58/2017 0113 APPL 19872/2017	DINESH KUMAR SHARMA STATE OF RAJASTHAN AND ORS	MAHENDRA GAUR-P SUMER SINGH-R
With			
18	CRL.W. 526/2017 0113 STAY 5859/2017	SIYA RAM STATE OF RAJ AND ORS	SUMER SINGH CHOUDHARY-P ABHINAV KAUSHIK-R MAHENDRA GAUR-R
19	CRL.M.APPLI. 629/2017 0204 BEFORE	LOVE SHARMA STATE OF RAJASTHAN AND ANR	SANJAY YADAV/CHITRANK SH.-P
20	CRL.M.APPLI. 9/2018 0204 BEFORE CRLW ROSTER	NIZAMUDDIN @ NIZAM MADRASI STATE OF RAJASTHAN AND ORS	AMIT DADHICH/PADMINI-P
FOR FRESH ADMISSION WITH STAY/BAIL			
21	CRL.M.PET. 2697/2012 0204 STAY 2157/25012	DAMODAR MAHESHWARI STATE OF RAJASTHAN AND ANR.	JITENDRA SINGH RATHORE-P DINESH YADAV-P RAJENDRA PRASAD-P P.P.-R H R KUMAWAT-R
22	CRL.M.PET. 4243/2012 0204 STAY 3590/2012	KRISHAN KUMAR STATE OF RAJASTHAN AND ANR.	VIKAS KABRA-P P.P.-R
23	CRL.M.PET. 3568/2013 0204 STAY 3152/2013	BHAGWANARAM AND ANR STATE OF RAJASTHAN AND ANR	AMIT SINGH SHEKHAWAT-P P.P.-R HEM SINGH RATHORE-R
24	CRL.M.PET. 1449/2014 0204 STAY 1277/2014	SHIVCHARAN MST AMARBAI AND ANR	JIYA UR RAHMAN-P P.P.-R
25	CRL.M.PET. 3097/2014 0204 STAY 2774/2014	LAXMAN RAM SAINI STATE OF RAJASTHAN AND ANR	RAHIL KALAM-P P.P.-R
With			
26	CRL.M.PET. 2734/2014 0204 STAY 2427/2014	HARIRAM AND ANR STATE OF RAJASTHAN AND ANR	GAJENDRA SINGH RATHORE-P P.P.-R
27	CRL.M.PET. 3397/2014 0204 STAY 2999/2014	MOTI BHAWAN NIRMAN SAHAKARI SAMITI STATE OF RAJASTHAN AND ANR	MADHAV MITRA/NISHANT SH.-P P.P.-R
28	CRL.M.PET. 3792/2014 0204 STAY 3335/2014	SABIR AND ANR STATE OF RAJASTHAN AND ANR	AKHILESH KUMAR SAINI-P P.P.-R
29	CRL.W. 502/2017 0113 STAY 5652/2017	NITISH KUMAR GARG STATE OF RAJASTHAN AND ORS	GIRISH KHANDELWAL-P

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FOR FRESH ADMISSION WITH STAY/BAIL			
30	CRL.W. 595/2017 0113 STAY 6419/2017	AMAR SINGH STATE OF RAJASTHAN AND ORS	YASU SINGH/BALVEER SINGH-P
31	CRL.R. 1535/2017 0206 STAY 5436/2017	RAVI SHANKAR SRIVASTAVA STATE OF RAJASTHAN THROUGH P P	BHARAT YADAV-P
32	CRL.M.PET. 6794/2017 0204 STAY 7122/2017	NARENDRA KUMAR THORI AND ANR STATE OF RAJ AND ORS	JITENDRA MITRUCKA-P
33	CRL.W. 13/2018 0113 STAY 104/2018	HANSRAJ STATE OF RAJASTHAN AND ORS	SANTOSH CHOUDHARY-P
34	CRL.W. 22/2018 0113 STAY 181/2018	BABULAL AND ORS STATE OF RAJ AND ORS	TARA CHAND SHARMA-P
35	CRL.W. 33/2018 0113 STAY 246/2018	SHAMA PARVEEN AND ANR STATE OF RAJASTHAN AND ORS	HEMENDRA GOYAL-P
36	CRL.M.PET. 241/2018 0204 STAY 233/2018	SAHADEV KUMAR BUTOLIA CENTRAL BUREAU OF INVESTIGATION	MANISH SHARMA/ASHISH-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
37	CRL.M.PET. 2520/2013 0204	PAWAN VYAS STATE OF RAJASTHAN THROUGH P P	NEMI CHAND CHOUDHARY-P P.P.-R
38	CRL.M.PET. 4144/2013 0204	GAJRAJ STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R
39	CRL.M.PET. 46/2014 0204	SHRIDHAR @SARDAR STATE OF RAJASTHAN THROUGH PP	M K KAUSHIK-P P.P.-R
40	CRL.M.PET. 523/2014 0204	WAZID KHAN STATE OF RAJASTHAN THROUGH PP	DR PRAKASH CHANDRA JAIN-P P.P.-R S P DADHICH-P SANJAY RAHAR-R
41	CRL.M.PET. 1637/2014 0204	PRADEEP AND ANR STATE OF RAJASTHAN AND ANR	SITARAM YADAV-P P.P.-R
42	CRL.M.PET. 3622/2014 0204	HAZARI LAL STATE OF RAJASTHAN AND ANR	HAZARI LAL SELF-P P.P.-R
With			
43	CRL.M.PET. 269/2014 0204 STAY 255/2014	SHISHRAM AND ANR STATE OF RAJASTHAN AND ANR	PRADEEP SINGH NIRWAN-P P.P.-R
44	CRL.M.PET. 4214/2014 0204	JAIPUR CONDUCTORS PVT LTD ROMESH POWER PRODUCT PVT LTD AND ANR	SANDEEP JAIN-P P.P.-R
45	CRL.M.PET. 4759/2014 0204	CHARAN SINGH STATE OF RAJASTHAN AND ORS	PRAHLAD SHARMA-P P.P.-R
46	CRL.W. 218/2015 0113	HANSRAJ STATE OF RAJASTHAN AND ORS	ANIL UPMAN-P P P-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
47	CRL.R. 2026/2016 0206	RAGHUVVEER SINGH GOSWAMI STATE OF RAJASTHAN THROUGH PP	SARVESH JAIN-P P.P.-R
48	CRL.W. 493/2017 0113	MRS GOVINDI STATE OF RAJASTHAN AND ORS	HIMMAT SINGH/DURGA SAHAYE-P
49	CRL.W. 508/2017 0113	JAN MOHMMAD STATE OF RAJ AND ORS	D D KHANDELWAL-P
50	CRL.W. 649/2017 0113	VIJAY YADAV THE DIRECTOR GENERAL OF ANTI CORRUPTION	ARVIND SHARMA-P
51	CRL.W. 23/2018 0113	RAMESH @ ANIL STATE OF RAJASTHAN AND ORS	ANSHUMAN SAXENA-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
52	CRL.M.PET. 2685/2009 0204	ADITYA BHAT AND ORS. STATE OF RAJASTHAN AND ANR.	SAMIT BISHNOI-P P.P.-R MAN MOHAN ARORA-R S R SURANA-R
With			
53	CRL.M.PET. 1491/2009 0204	ADITYA BHAT & ORS. STATE OF RAJ ASTHAN AND ANR.	SAMIT BISHNOI-P MAN MOHAN ARORA-R S R SURANA-R
54	CRL.M.PET. 670/2010 0204	DARYAV BAI AND ANR. PRABHU LAL	AJAY SINGH-P P.P.-R SHAILESH KUMAR PANWAR-R
55	CRL.M.PET. 2229/2012 0204 STAY 1774/2012	M/S BHAIKAV AGENCY BAJAJ TEA P PVT LTD	RAJESH SHARMA-P P.P.-R R K SALECHA-R
56	CRL.M.PET. 2394/2012 0204	MATADEEN JOSHI STATE OF RAJASTHAN AND ORS.	C S SHARMA-P P.P.-R ASHOK SHARMA-R
57	CRL.M.PET. 3210/2012 0204	NIRMAL KUMAR STATE OF RAJASTHAN AND ORS.	R P GARG-P P.P.-R SANTOSH KUMAR JAIN-R
58	CRL.M.PET. 3473/2012 0204 STAY 2909/2012	MADAN LAL KUMAWAT STATE OF RAJASTHAN AND ANR	ARUN SHARMA-P P.P.-R POORAN CHAND VERMA-R PRAHLAD SHARMA-R
59	CRL.M.PET. 3505/2012 0204	KALWANT SINGH STATE OF RAJASTHAN AND ORS.	ANIL BHARDWAJ-P P.P.-R RAM SINGH BHATI-R
60	CRL.M.PET. 10/2013 0204 STAY 9/2013	SUNDER NEENA AND ANR	KARAN PAL SINGH/S P SINGH-P P.P.-R N K SINGHAL-R
61	CRL.M.PET. 202/2013 0204 STAY 185/2013	GULLA RAM STATE OF RAJASTHAN AND ANR	POORAN CHAND VERMA-P P.P.-R RIPU DAMAN SINGH NARUKA-R
62	CRL.M.PET. 295/2013 0204 STAY 271/2013	LALA AND ORS STATE OF RAJASTHAN AND ANR.	VINOD KUMAR SHARMA-P BHARAT YADAV-P P.P.-R KAMLESH PAREEK-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
63	CRL.M.PET. 665/2013 0204 STAY 623/2013	SURENDRA SINGH STATE OF RAJASTHAN AND ANR	AKHIL SIMLOTE-P P.P.-R G S CHOUHAN/N MEWARA-R
64	CRL.M.PET. 791/2013 0204 STAY 725/2013	SUMER SINGH C B I THROUGH P P	D G CHATURVEDI-P P.P.-R ASHWINI KUMAR SHARMA-R TEJ PRAKASH SHARMA-R
65	CRL.M.PET. 1304/2013 0204	LAKHAN SINGH STATE OF RAJASTHAN AND ANR	SHIKHA CHOUDHARY-P P.P.-R
66	CRL.M.PET. 1463/2013 0204	BHANWAR LAL JAYASWAL AMAR SINGH URF A S JAYASWAL	D N SHARMA-P P.P.-R MAHESH GUPTA-R
67	CRL.M.PET. 1827/2013 0204 STAY 1628/2013	MONIKA NAMA AND ANR STATE OF RAJASTHAN AND ORS	TARUN JAIN-P P.P.-R ASHINDRA GAUTAM-R
68	CRL.M.PET. 1859/2013 0204 STAY 1652/2013	CHARAN SINGH DHAKAD STATE OF RAJASTHAN AND ORS	RAMAWTAR MOURYA-P P.P.-R BHARAT YADAV-R
69	CRL.M.PET. 1876/2013 0204 STAY 1665/2013	KRISHAN GOPAL KHANDLWAL STATE OF RAJASTHAN THROUGH PP	RISHIPAL AGRAWAL-P P.P.-R
70	CRL.M.PET. 1967/2013 0204 STAY 1739/2013	MADAN LAL STATE OF RAJASTHAN AND ANR	ADITYA MATHUR-P P.P.-R HARENDRA SINGH SINSINWAR-R
71	CRL.M.PET. 2757/2013 0204 STAY 2460/2013	HARPHOOL SINGH NEHRA STATE OF RAJASTHAN AND ORS	GAJENDER SHARMA-P P.P.-R O P MISHRA-R
72	CRL.M.PET. 3002/2013 0204 STAY 2662/2013	RAVI KANT NAGAR STATE OF RAJASTHAN AND ANR	RAJESH SHARMA-P P.P.-R DINESH SINGH-R
73	CRL.M.PET. 3007/2013 0204 STAY 2666/2013	CHANDRA JYOTI SHARMA STATE OF RAJASTHAN AND ANR	NITIN JAIN-P P.P.-R
74	CRL.M.PET. 3416/2013 0204	RAMESH CHAND VERMA STATE OF RAJASTHAN AND ANR	RAMESH CHAND VERMA SELF-P RAJKUMAR TONGAWAT-P P.P.-R DINESH KUMAR GARG-R
75	CRL.M.PET. 3426/2013 0204 STAY 3026/2013	ANANT REDDY STATE OF RAJASTHAN AND ANR	SHASHI BHUSHAN GUPTA-P P.P.-R DEEN DAYAL SHARMA-R
76	CRL.M.PET. 3499/2013 0204 STAY 3081/2013	P B MATHUR STATE OF RAJASTHAN AND ANR	ACHINTYA KAUSHIK-P P.P.-R HARENDRA SINGH SINSINWAR-R
77	CRL.M.PET. 3690/2013 0204 STAY 3259/2013	DINESH AND ANR STATE OF RAJASTHAN AND ANR	KARTAR SINGH-P P.P.-R N K SINGHAL-R
With			
78	CRL.M.PET. 3927/2013 0204 STAY 3485/2013	SUNITA STATE OF RAJASTHAN THROUGH PP	N K SINGHAL-P P.P.-R
79	CRL.M.PET. 3706/2013 0204 STAY 3278/2013	DR CHARAN JEET SINGH STATE OF RAJASTHAN AND ANR	R K DAGA-P SURESH SAHNI/R M SHARMA-P P.P.-R DR VIBHUTI BHUSHAN SHARMA-R

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ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
80	CRL.M.PET. 4164/2013 0204 STAY 3693/2013	SMT JAGDISH KAUR STATE OF RAJASTHAN AND ORS	GAURAV GUPTA-P P.P.-R HIMMAT SINGH BIKARWAR-R
81	CRL.M.PET. 4394/2013 0204 STAY 3917/2013	MEENU STATE OF RAJASTHAN AND ANR	KAPIL GUPTA-P P.P.-R HANSRAJ KULDEEP-R
82	CRL.M.PET. 1659/2014 0204 STAY 1475/2014	SAHEED STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA/MRS SANTOSH-P P.P.-R
83	CRL.M.PET. 1793/2014 0204 STAY 1601/2014	CHIRANJI LAL STATE OF RAJASTHAN AND ANR	PRADEEP LATA MATHUR-P P.P.-R RAKESH CHANDEL-R
84	CRL.M.PET. 1801/2014 0204 STAY 1608/2014	DEVLAL GURJAR PARVATI BAI AND ORS	SUDARSHAN LADDHA-P P.P.-R REKHA ARORA-R
85	CRL.M.PET. 1891/2014 0204 STAY 1677/2014	GAURAV SANCHETI STATE OF RAJASTHAN AND ANR	SUMAN SHEKHAWAT-P P.P.-R VEYANKATESH GARG-R
86	CRL.M.PET. 2096/2014 0204 STAY 1886/2014	MEDISEARCH LABORATORIES AND ANR STATE OF RAJASTHAN AND ANR	ASHVIN GARG-P P.P.-R
87	CRL.M.PET. 2114/2014 0204	SMT RAM DULARI LAXMAN	J P SHARMA-P P.P.-R RAJAT RANJAN-R
88	CRL.M.PET. 2234/2014 0204 STAY 1988/2014	MANSUKHBHAI BHIKHABHAI KALARIYA AND ORS STATE OF RAJASTHAN AND ANR	VISHWANATH KARAN RATHORE-P P.P.-R SUNIL KUMAR SINGODIYA-R
89	CRL.M.PET. 2563/2014 0204	BHARAT BHUSHAN MEENA STATE OF RAJASTHAN AND ORS	NARENDRA MEWARA-P P.P.-R
90	CRL.M.PET. 2788/2014 0204 STAY 2476/2014	ANIL JOSHI STATE OF RAJASTHAN AND ANR	D K SRIVASTAVA/ANKITA-P P.P.-R
91	CRL.M.PET. 2972/2014 0204 STAY 2664/2014	OM PRAKASH BAIRWA STATE OF RAJASTHAN AND ANR	S S HASAN-P P.P.-R KUNAL RAWAT-R
With			
92	CRL.M.PET. 861/2014 0204 STAY 745/2014	OM PRAKASH BERWA STATE OF RAJASTHAN AND ANR	S S HASAN-P P.P.-R KUNAL RAWAT-R NARENDRA MEWARA-R
93	CRL.M.PET. 3229/2014 0204 STAY 2879/2014	KEWAL CHAND BACHHAWAT AND ANR STATE OF RAJASTHAN AND ANR	ASHISH BACHHAWAT(SON)-P NAINA SARAF-P P.P.-R SUDHIR JAIN-R
With			
94	CRL.M.(BAIL) 6277/2014 0201 2ND	KEWAL CHAND BACHAWAT AND ANR STATE OF RAJASTHAN THROUGH PP	ANIL MEHTA-P P.P.-R SUDHIR JAIN-R
95	CRL.M.PET. 3273/2014 0204 STAY 2914/2014	NEMI CHAND LAD BAI AND ORS	S K JINDAL/AMIT JINDAL-P P.P.-R SAMEER SHARMA-R

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ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
96	CRL.M.PET. 3772/2014 0204	SURENDRA KUMAR BANSAL@S K BANSAL STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P	P.P.-R AJAY AGARWAL-R N L AGARWAL-R
97	CRL.M.PET. 4227/2014 0204 STAY 3752/2014	SAKIR STATE OF RAJASTHAN AND ANR	RAJNEESH GUPTA-P	P.P.-R VINOD KUMAR SHARMA-R
98	CRL.M.PET. 5264/2014 0204 STAY 4669/2014	SUBHASH KUMAWAT STATE OF RAJASTHAN AND ANR	PRADEEP MATHUR-P	P.P.-R SURESH DHENWAL-R
99	CRL.M.PET. 5348/2014 0204 STAY 4765/2014	SURENDRA AND ORS STATE OF RAJASTHAN AND ANR	ASHVIN GARG-P	P.P.-R ANIL UPMAN/MAHENDRA NAHAR-R
100	CRL.W. 157/2015 0113 STAY 2586/2015	SMT MANJU CHORDIYA AND ORS STATE OF RAJASTHAN AND ORS	PRAHLAD SHARMA-P	
ADMISSION WITH NOTICE SERVED-REPLY FILED				
101	CRL.W. 509/2016 0113 STAY 6549/2016	SATYANARAYAN PRADHAN @ SATYA STATE OF RAJASTHAN THROUGH PP	GIRRAJ PRASAD/PK THAKWANI-P	
102	CRL.W. 205/2017 0113	SAKINA @ SUKUNTA STATE OF RAJASTHAN AND ORS	MOHIT GUPTA-P	
103	CRL.W. 247/2017 0113 STAY 3317/2017	GARJEET KAUR AND ANR STATE OF RAJASTHAN AND ORS	RAMBABU SHARMA-P	AMIT JINDAL-R
FOR HEARING				
104	CRL.A. 755/2012 0101	SHIVRAJ MEWADA STATE OF RAJASTHAN THROUGH P P	DEEPAK ASOPA/PANKAJSHARMA-P	PP-R ARVIND KUMAR GUPTA-R

S B CIVIL MISC APPEALS (NON M A C MATTERS)

S B SALES TAX REVISION.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFECT CASES				
1	C.M.A. 5278/2011 1504 APPL 25769/2011	KAILASH OMPRAKASH SINGHANIYA	CHAIN SINGH RATHORE-P	
2	C.M.A. 3243/2016 1504 CMCC 1169/2016	SHER SINGH MEENA MAHAVIR PRASAD AND ANOTHER	RAKESH BHARGAVA-P	
FOR ORDERS				
3	C.M.A. 1889/2004 4000	UNION OF INDIA & ORS M/S PANSUMI INDIA LTD & ORS	BHARAT VYAS-P ASHISH KUMAR-P GANESH SHARMA-P	KAMLAKAR SHARMA-R
4	C.M.A. 388/2005 1103	SIKANDAR JAHID KHAN	MANU BHARGAVA AHMED BAKE-P	N U QUZI-R
5	C.M.A. 4814/2012 1600	SMT KAMLA DEVI STATE/DISTT COLLECTOR BHARATPUR AND OTHE	ANUROOP SINGHI-P	
6	C.M.A. 3155/2014 1600 APPL 17593/2016	AJMER DEVELOPMENT AUTHORITY & OTHERS LATE JATAN MAL LODHA THROUGH LRS & ORS	AMIT KURI-P ANIL SHARMA-P RAHUL KAMWAR/AASHISH-P SUNITA PAREEK-P	ANIL MEHTA-R ANIL MEHTA-R
7	RES.APPL. 406/2016 4201	STATE OF RAJASTHAN M/S L G TRADING ENGINEERING PVT LTD AND	SANJEEV SINGHAL-P	
8	C.M.A. 5187/2016 2800	SAMMI KHA JU HARBI AND OTHERS	MOHIT GUPTA-P	
9	C.M.A. 2852/2017 1200 CMS 1987/2017	THE RAJASTHAN STATE GANGANAGAR SUGAR MIL M/S ASHOK KUMAR MAGANLAL THR ASHOK KUMAR	SHAILESH PRAKASH SHARMA-P	GAURAV TANWAR-R
10	C.M.A. 5047/2017 4000	JAHURDDIN AND ORS CHUTTAN THR LRS	JITENDRA MITRUCKA-P	
11	C.M.A. 6287/2017 4000	SANJAY KUMAR AND ORS JAI KUMAR AND ORS	SUNITA PAREEK/MAMOON-P	ASHOK SHARMA-R MANOJ SHEORAN-R
FOR ORDERS ON INTERIM APPLICATIONS				
12	C.M.A. 698/2004 1200 APPL 9303/2004	CHOLMANDALRAM INVESTMENT FINAN SHARIF KHAN	MAHESH SHARMA-P PANKAJ GUPTA/ MANISH-P	R K MATHUR-R
13	C.M.A. 1565/2004 4000 APPL 44612/2017	SURAJ MAL RAM GOPAL	G D PARWAL-P V K MATHUR-P	M M RANJAN-R RAJAT RANJAN-R V K MATHUR/CHAMAN MEENA-R

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FOR ORDERS ON INTERIM APPLICATIONS			
14	C.M.A. 3397/2011 1200 APPL 1830/2017 APPL 24340/2013	PRESTIGIOUS ENTERTAINMENT PVT LTD NATIONAL ENGINEERING INDUSTRIES LTD	G C GARG-P ALOK GARG-P ANUROOP SINGHI-P S R JOSHI-P
FOR FRESH ADMISSION WITH STAY/BAIL			
15	C.M.A. 581/2014 4000 CMS 452/2014	SITA RAM MANAKBOHARA PRAHLAD SAHAI SHARMA AND OTHERS	RAJAT RANJAN-P PRAHLAD SHARMA-R
With			
16	C.M.A. 580/2014 4000	SMT KANTA DEVI PRAHLAD SAHAI SHARMA AND OTHERS	RAJAT RANJAN-P PRAHLAD SHARMA-R
17	C.M.A. 996/2014 4000 STAY 690/2014	MOHAMMED HUSSAIN MOTI ALIAS SHAKOOR	SATYANARAYAN SHAH-P UMESH KUMAR SHARMA-R N L AGARWAL-R
18	C.M.A. 4692/2015 4000 CMS 3270/2015	KRISHAN KUMAR SAINI RAMESHWAR AND OTHERS	V V HARIT-P
19	C.M.A. 2231/2016 2800 CMS 1325/2016	SMT REKHA RANA VIMAL CHAND AND OTHERS	SUNITA PAREEK-P
20	C.lst.Appl 732/2017 2800 BEFORE STAY 3809/2017	VIJAY SOLVEX LTD NATHULAL AND ORS	SUKRITI KASLIWAL-P
21	C.lst.Appl 733/2017 2800 BEFORE STAY 3810/2017	VIJAY SOLVEX LTD SMT KANTA DEVI AND ORS	SUKRITI KASLIWAL-P
22	C.M.A. 3087/2017 1103 STAY 2225/2017	RAMA PRAKASH BHARGAVA SMT KRISHNA DEVI AND ORS	SUDESH BANSAL/M ADIL-P
23	C.M.A. 3090/2017 1103 STAY 2227/2017	AJAY SMT KAVITA	ABHISHEK GOTECHA/HEMRAJ-P
24	C.M.A. 6806/2017 2800 CMS 5026/2017	KUSHAL KUMAR AND ANR SHYAM SUNDER AND ANR	MUKESH KUMAR VERMA-P
25	C.M.A. 6875/2017 4000 STAY 5080/2017	SH RAGHUNATH SR SEC SCHOOL EDU SOCIETY ALOK JHUNJHUNUWALA AND ANR	AMIT SINGH SHEKHAWAT-P
26	C.M.A. 24/2018 4000 STAY 16/2018	KIRAN VIDHYAPEETH PRATHMIK VIDHLIYA SMT KAMLA AND ORS	NARENDRA CHOUDHARY-P
27	C.M.A. 243/2018 1200 STAY 121/2018	EXECUTIVE ER R S A M B AND ANR M/S NAND CONSTRUCTION CO AND ANR	DR R K SHARMA/BHRIGU-P SURESH SAHNI-R
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
28	C.M.A. 240/2018 1703	SMT MANJU AND ORS UNION OF INDIA THR GEN MANAGER WR	AJAY SHUKLA-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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29	C.M.A. 211/2006 4000	JAGDISH CHANDRA BHARDWAJ MOOL CHAND BHARDWAJ	SONIA SHANDLIYA-P MR. ABHI GOYAL-R
30	C.M.A. 680/2011 4000 STAY 398/2011	WAHID KHAN EXECUTIVE OFFICER M C KARALI	S K GUPTA-P MUKESH KUMAR GOYAL-R MUKESH KUMAR GOYAL-R
31	C.M.A. 7826/2011 4000	HANUMAN KARAN SINGH AND OTHERS	VIJAY KUMAR SHARMA-P KAMLESH PAREEK-R ASGAR KHAN-R NITISH BAGRI-R S R SAINI/DINESH SAINI-R
32	C.M.A. 4998/2012 1200 STAY 3680/2012	M/S SHWETA CONSTRUCTION COMPANY STATE	SURESH SAHNI-P DR A S KHANGAROT(DY G C)-R
33	C.M.A. 436/2013 4000 STAY 287/2013	SMT BHURI AND OTHERS PRABHAT AND ANOTHERS	RAMESH KUMAWAT-P S K JINDAL/AMIT JINDAL-R CHIRANJI LAL SAINI-R
34	C.M.A. 3712/2013 1200 CMS 2605/2013	FOOD CORP OF INDIA AND OTHERS M/S BANSAL TRANSPORT COMPANY PVT LTD	VIMAL/GAURAV CHOUDHARY-P N L AGARWAL-R
35	C.M.A. 2078/2014 4000 STAY 1505/2014	CHHOTU LAL MADAN MOHAN AND ANOTHER	RAKESH BHARGAVA-P SONI BAJAJ-P ARVIND GUPTA-R
36	C.M.A. 2429/2014 1200 STAY 1739/2014	ALFA COLD STORAGE(ALFA BEARING INDIA LTD UNITED INDIA INSURANCE CO LTD & ANOTHER	B S THIND(SELF)-P SUKRITI KASLIWAL-P VIRENDRA AGARWAL-R AJEET BHANDARI-R
37	C.M.A. 314/2015 4000 CMS 293/2015	DC DC HEALTH SERVICES PVT LTD SONI MANIPAL HOSIPTAL	SUNITA PAREEK-P ALANKRITA SHARMA-R
38	C.M.A. 515/2015 4000 CMS 473/2015	SHRI UGMA SMT RESHMI DEVI AND OTHERS	K N TIWARI-P DHARMENDRA PAREEK(ADD GC)-R ARUN SINGH SHEKHAWAT-R
39	C.M.A. 1323/2015 1103 STAY 1013/2015	SMT MOHINI HALDAR AND OTHERS SHRI LALIT BHATI AND OTHERS	ABHI GOYAL-P RAHUL AGARWAL-R VINEET MEHTA-R
40	C.M.A. 2535/2015 4000 STAY 1759/2015	ASHOK KUMAR JAIN(AJMERA) SMT KUSUM SETHI AND ANOTHER	ADITYA MATHUR-P MANOJ PAREEK-R NAINA SARAF-R
41	C.M.A. 2669/2015 1703 STAY 1853/2015	U O I THROUGH G M NORTH WEST RAILWAY JPR MAHENDRA SHARMA	P C SHARMA-P AJAY SHUKLA-R
42	C.M.A. 487/2016 1200 STAY 255/2016	VIKRAM SINGH SHEKHAWAT A U FINANCERS INDIA PVT LTD	AJAY GUPTA-P PANKAJ GUPTA-R
43	C.M.A. 1926/2016 1001 APPL 22477/2017 STAY 1184/2016	MAHESH KUMAR LALITA	RAGHUNANDAN SHARMA-P SUNITA PAREEK-R
44	C.M.A. 2793/2016 4000 STAY 1575/2016	RAMOUTAR JANGIR SUWA LAL AND OTHERS	VIDHUT GUPTA-P NIKHLESH KATARA-R NARPAT SINGH SHEKHAWAT-R

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45	C.M.A. 3755/2016 1001	SMT SUMAN SATYAPAL	RAHUL SHARMA-P ANIL JAIN-R
46	C.M.A. 4067/2016 1200 STAY 2023/2016	RAJ STATE INDUSTRIAL DEV & INVEST CORP M/S KAMAL AUTOTECH PVT LTD	AJEET BHANDARI-P SUKRITI KASLIWAL-R
47	C.M.A. 4883/2016 4000 STAY 2583/2016	SATYANARAYAN RAMESH CHAND AND OTHERS	RAVINDRA PALIWAL-P MANOJ BHARDWAJ-R VINOD PATHAK-R
48	C.M.A. 5533/2016 1200 STAY 2991/2016	HAKAM KHAN INDUS IND BANK LTD AND ORS	BIPIN GUPTA-P PANKAJ GUPTA-R
49	C.M.A. 5743/2016 4000 STAY 3134/2016	RAJENDRA SINGH CHOUDHARY COL RAGHUVENDRA CHOUDHARY	ADITYA MATHUR-P SUKRITI KASLIWAL-R SURUCHI KASLIWAL-R
50	C.M.A. 5823/2016 1703 STAY 3179/2016	UNION OF INDIA THR GEN MANAGER MANOJ BALCHANDANI	S N MEENA-P AJAY SHUKLA-R
51	C.M.A. 6011/2016 4000 STAY 3298/2016	MURTI THAKUR SHRI SITARM JI TEMPLE SMT LAXMI DEVI AND ORS	RAVI BHOJAK-P M C JAIN/ANKIT JAIN-R
52	C.M.A. 6023/2016 1200 STAY 3302/2016	RAJASTHAN STATE MINES & MINERALS LTD B S AND CO AND ORS	R B MATHUR-P JITENDRA MITRUKA-R
53	C.M.A. 6135/2016 4000 CMS 3368/2016	ANOKH BAI SHANKAR LAL	AMIT JINDAL-P ROHAN JAIN-R
54	C.M.A. 854/2017 1103 STAY 652/2017	RAVINDRA SINGH RANVEER SINGH AND ORS	P S SIROHI-P SUNITA PAREEK-R
With			
55	C.M.A. 860/2017 1103 STAY 653/2017	RAVINDRA SINGH RANVEER SINGH AND ORS	P S SIROHI-P
56	C.M.A. 2195/2017 2800 STAY 1576/2017	LEELAWANTI SMT MANMOHAN AND ANR	ASHWINI JAIMAN-P TARUN JAIN-R
57	C.M.A. 2916/2017 1103 CMS 2066/2017	DR RAVI SINGH ALIAS RAVI SINGH ARCHROL SHRI MAHENDRA SINGH AND ORS	V K TAMOLIYA/AJEET MALOO-P SANJAY SINGHAL-P SANJAY SINGHAL-R
58	C.M.A. 3182/2017 1200 STAY 2325/2017	ASHOKA YARNS THR ITS PROPRIETOR ASHOK RAJASTHAN RAJYA SAHKARI SPINNING&GINNING	ADITYA SUROLIYA-P DHARMENDRA JAIN-R
59	C.M.A. 3863/2017 2800 STAY 2822/2017	SMT GULAB DEVI AND ORS SURENDRA	KAMLESH PAREEK-P MAHESH CHOUDHARY-R
60	C.M.A. 3864/2017 2800 STAY 2823/2017	BHINWARAM SURENDRA	KAMLESH PAREEK-P JAIDEEP SIRCAR-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
61	C.M.A. 5381/2017 1200 STAY 3826/2017	BADRI PRASAD SONI A U FINANCERS (INDIA) LTD	RAJAT RANJAN-P PANKAJ GUPTA-R
62	C.M.A. 5803/2017 4000 STAY 4118/2017	M/S DEELUX CABLES INDIA PVT LTD M/S DEVENDRA CABLES INDIA PVT LTD	G D BANSAL/ASHWANI GUPTA-P
FOR HEARING			
63	C.Ist.Appl 251/1999 3800 BEFORE	ARCHARAJ LAL STATE OF RAJATHAN	SURESH SAINI,MANJU JOSHI-P S.K.SHARMA-R
With			
64	C.Ist.Appl 201/1999 2800	STATE OF RAJASTHAN & ORS ACHRAJ LAL CONTRACTOR	S K SHARMA-P SURESH SAHNI-R RAM MOHAN SHARMA-P
65	C.M.A. 1786/2000 4000	STATE MOTI LAL & CO & ORS	AJAY TYAGI-P J M SAXENA-P SANJAY SINGH-P SANJEEV SINGHAL(DY GC)-P R P VIJAY-R HEMANT MATHUR DY G C-R
66	C.M.A. 1352/2002 1200 STAY 2109/2002	STATE M/S ANAND ENTERPRISES	HARI BARATH-P DR A S KHANGAROT(DY G C)-P G S GILL(AAG)-P S C MITTAL-R
67	C.M.A. 687/2003 1001	BAJRANG LAL SONI SMT SUMAN	MOHAN LAL GOYAL-P SUNITA PAREEK-P S K GUPTA-R
68	C.M.A. 836/2003 4000 STAY 1080/2003	YADVENDRA SINGH & ORS SURENDRA SINGH & ORS	ASHOK MISHRA-P NEERAJ K TIWARI-R DILIP SHARMA-R REASHM BHARGAVA-R
69	C.M.A. 1229/2003 1101	MALI DEVI & ORS AMAR CHAND & ORS	AJAY GUPTA-P O P SHUKLA-R DHANESH SARASWAT-R M M RANJAN-R
70	C.M.A. 584/2007 4000	KRISHAN KUMAR GHANSHYAM DAS SAINI AND ORS	G C GARG-P D P SHARMA/ S D KHASPURIA-R MAHAN LAL GOYAL-R
71	C.M.A. 890/2010 1200	M/S RAJASTHAN ENTERISES PVT LT SMT RUKMANTI DEVI & ORS	AJEET BHANDARI-P ALOK CHATURVEDI-R ALANKRITA SHARMA-R MOHAMMED ANEES-R RAVI SHANKAR SHARMA-R
With			
72	C.M.A. 870/2010 1200	SMT. RUKMANI DEVI & ORS RAJASTHAN ENTERPRISES PVT LTD	GOPI CHAND GARG-P MOHD ANEES-P RAVI SHANKAR SHARMA-P R K AGARWAL-R ALANKRITA SHARMA-R ALOK CHATURVEDI-R ANANT BHANDARI-R MOHAMMED ANEES-R
73	C.M.A. 51/2012 0800	RAJ RAJYA SAHAKARI UPBHOKTA SANGH LTD KAMDHENU CONSTRUCTION PVT LTD	R B MATHUR-P GIRIRAJ BARDHAR-R PRAHLAD SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
74	C.M.A. 510/2012	KAMDHENU CONSTRUCTION RAJASTHAN STATE COOPERATIVE CONSUMERS	GIRRAJ BARDHAR-P PRAHLAD SHARMA-R
	0703		

**SB CIVIL SERVICE WRITS (DISCIPLINARY PROCEEDINGS & PENALTIES,
MATTERS RELATING TO REMOVAL/DISMISSAL/TERMINATION
COMPULSORY RETIREMENT FROM SERVICE, REVERSIONS, SALARY &
ALLOWANCES, SELECTION SCALES, MATTERS RELATING TO INDUSTRIAL
DISPUTES ACT, TRADE UNION ACT, WORKMEN COMPENSATION ACT
EMPLOYEES STATE INSURANCE ACT, FACTORIES ACT, EMPLOYEES
PROVIDENT FUND AND MISC PROVISION ACT, PAYMENT OF GRATUITY ACT
PAYMENT OF BONUS ACT, PAYMENT OF WAGES ACT, CONTRACT
LABOUR (REGULATION OF PAYMENT ACT)**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	WRIT REVIEW 381/2017 4201 CMCW 1028/2017 (LIMITATION) CMS 18738/2017	UTTAM CHAND TOSHAWADA DURGA LAL BALAI AND ORS	BHARAT YADAV-P BHUVNESH SHARMA DY G C-R
2	C.W. 2799/2017 0502 CMS 2562/2017	NEETU SINGH AND ANR STATE OF RAJ AND ORS	GIRISH KHANDELWAL-P MR. SANJAY KU. SHARMA, GC-R
3	C.W. 18873/2017 0503 CMS 16717/2017	KARAN SINGH STATE OF RAJ AND ORS	S K SAKSENA ASHISH-P HIMANSHU SHARMA-R
With			
4	C.W. 16030/2017 0503 CMS 14171/2017	ASHOK KUMAR SINGH RAWAT STATE OF RAJ AND ANR	RAKESH KUMAR PRIYANKA-P HIMANSHU SHARMA-R
FOR ORDERS ON INTERIM APPLICATION			
5	C.W. 9576/2017 0523 APPL 1375/2018 SENIOR CITIZEN	BRIJMOHAN SHARMA R R V P N LTD AND ORS	SANDEEP SAXENA-P INDRESH SHARMA-R
6	C.W. 2766/1996 1502 APPL 811/2018	MANAGEMENT,W/S CIMMCO BIRLA LT STATE	MANOJ KUMAR SHARMA-P LAXMI KANT-P S K SINGODIYA-R ANSHUL SHARMA-R S D KHASPURIA ADD G C-R S.R RANAWAT,VIRENDRA DANG-R
7	C.W. 5328/2000 0511 APPL 76370/2017	KISHAN SINGH PARMAR STATE ANDORS	R K MATHUR-P DP PUJARI-P GS BAPNA-P PRAHLAD SHARMA-P AJAY TANTIYA,AKHIL MEDI-R B L AVASTHI ADD G C-R D P PUJARI-R G A-R MANJU JOSHI ADD G C-R RAJ SAHRMA ADDL GC-R SUMATI BISHNOI-R
8	C.W. 1511/2003 0504 APPL 54473/2017	MANGI LAL STATE OF RAJ & ORS	LAXMI KANT-P G A-R B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
9	C.W. 6071/2004 1502 APPL 71929/2017	MANAGING DIRECTOR R S R T C JA HARI SINGH & ANR	JAG MOHAN SAXENA-P O P SHE-P O P SHEORAN-P KUNAL RAWAT-R ANOOP DHAND-R DEEPAK SINGH MEHTA-R JULIE KHANDELWAL-R NEETU VYAS-R SANGEETA VASHISTHA-R
10	C.W. 12640/2012 0502 APPL 56406/2017	PANCHU LAL MEENA STATE (HOME DEPARTMENT)ORS	DHARMENDRA JAIN-P B S RAJAWAT DY G C-R
11	C.W. 4079/2014 1502 APPL74721/2017	DAMODAR SINGH AND ORS THE ADD COMMISSIONER (LABOUR) AND ORS	KUNAL RAWAT-P ANUROOP SINGHI-R RUPIN KALA-R
With			
12	C.W. 4067/2014 1502	BHAGWAT LAL SHARMA AND ANR THE ADD COMMISSIONER (LABOUR) AND ORS	KUNAL RAWAT-P ANUROOP SINGHI-R RUPIN KALA-R
13	C.W. 9433/2016 1502 APPL 1489/2018 CMS 8491/2016	M/S VATAN PRESS SHRI HARI SHANKAR SHARMA	RUPIN K KALA-P
14	C.W. 10233/2016 0502 APPL 1175/2018	SMT BASANTI DANGI STATE (EDUCATION DEPARTMENT)ORS	ASHOK BANSAL-P MR PARIKSHIT SINGH-R MR SANJAY KUMAR SHARMA-R
15	C.W. 14617/2016 0502 APPL 1533/2018 CMS 12963/2016	MADANLAL STATE (HOME DEPARTMENT)ANR	M S RAGHAV-P DR A S KHANGAROT ADD G C-R MR. A.S. KHANGAROT-R
16	C.W. 1273/2017 0511 APPL 1511/2018 CMS 1172/2017	RAGHUNATH RAM BHATI CHAIRMAN AND M D DISCOM AND ORS	RAVI AGARWAL-P
17	C.W. 4329/2017 1502 APPL 2584/2018 APPL 2587/2018	J V V N LTD SHRI BHAWANI SHANKAR	SANDEEP SINGH SHEKHAWAT-P PREM KRISHAN SHARMA-R
18	C.W. 8032/2017 1502 APPL 1372/2018	RAMAVTAR CHIEF MEDICAL AND HEALTH OFFICER ANR	PREM KRISHAN SHARMA-P
19	C.W. 11174/2017 0502 APPL 69820/2017 CMS 10016/2017	RAJENDRA KUMAR STATE OF RAJ AND ORS	RAJESH RAJKUMAWAT-P
FOR FRESH ADMISSION WITH STAY/BAIL			
20	C.W. 9567/2014 0501 CMS 8920/2014	NARAYAN LAL TIWARI STATE (HOME DEPARTMENT)ORS	ASHOK BANSAL-P
21	C.W. 11136/2015 0517 STAY 9750/2015	VIJAY SINGH STATE (HOME DEPARTMENT)ORS	B R RANA-P

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
22	C.W. 19224/2015 0504 CMS 16987/2015	SHARWAN LAL DEPUTY MANAGER (STATISTICS)	MAHENDRA SHAH V SHAH-P V K MATHUR RAHUL KUMAR-R O P SHEORAN ALKA KAUSHIK-R VINAYAK JOSHI-R
23	C.W. 3742/2016 0502 CMS 3287/2016	ANIL MEENA U O I AND ANR	PRAHLAD SINGH-P
24	C.W. 4324/2017 0507 CMS 3903/2017	IMRAN GOSHI JAIPUR NAGAR NIGAM	TANVEER AHAMAD-P
25	C.W. 16806/2017 0507 CMS 14875/2017	MANAGING COMMITTEE AND ANR KESHAR DEV SAINI AND ANR	SUNIL KUMAR SINGODIYA-P SUNIL KUMAR SINGODIYA-P
26	C.W. 19490/2017 0502 CMS 17242/2017	YATENDER KUMAR STATE (RURAL DEVELP & PANCHAYATI) ORS	ASHOK BANSAL-P
27	C.W. 19927/2017 0511 CMS 17609/2017	DIWAN SINGH UNION OF INDIA AND ORS	LAKHAN SINGH TOMAR-P
28	C.W. 20653/2017 0511 CMS 18102/2017	GOVIND SINGH CHAUDHARY J V V N LTD &ANR	R P VIJAY SUNIL VIJAY-P
29	C.W. 22661/2017 0507 CMS 19765/2017	YASHBALA PARIHAR STATE OF RAJ AND ORS	P C SHARMA-P
30	C.W. 22945/2017 0502 CMS 19980/2017	MAHENDAR KUMAR UNION OF INDIA AND ORS	NAVEEN DHUWAN-P
31	C.W. 23458/2017 1502 CMS 20421/2017	GAJANAND PRAJAPAT VICE CHANCELLOR M D S UNIVERSITY &ANR	GAYATRI RATHORE-P
32	C.W. 23972/2017 CMS 20797/2017	SHAMBHU LAL TELI STATE (PANCHAYATI RAJ) ORS	V K BHARDWAJ-P
33	C.W. 24063/2017 0511 CMS 20849/2017	DINESH SINGH R S R T C AND ORS	RAJ KUMAR GOYAL-P
34	C.W. 24146/2017 0507 CMS 20910/2017	SAHDEV SINGH BARETH R S R T C AND ORS	ANOOP AGARWAL-P
35	C.W. 24189/2017 0523 CMS 20940/2017	MURLI DHAR STATE OF RAJ AND ORS	SUNIL KUMAR SAINI-P
36	C.W. 54/2018 0502 CMS 44/2018	RAMGOPAL JCTSL AND ANR	MUNESH BHARDWAJ-P
37	C.W. 523/2018 0507 CMS 396/2018	YASHPAL SINGH JVVNL AND ORS	DR PUSHPENDRA PAL SINGH-P
38	C.W. 766/2018 0523 CMS 571/2018	PRABHU LAL DHAKAR STATE OF RAJ AND ANR	SHREE RAM DHAKAR P KUNTAL-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
39	C.W. 771/2018 0523 CMS 576/2018	GIRIRAJ PRASAD DHAKAR STATE OF RAJ AND ANR	SHREE RAM DHAKAR P KUNTAL-P
40	C.W. 883/2018 0507 CMS 655/2018	RATAN LAL REGAR AND ANR STATE (WOMEN & CHILD DEVELOPMENT) ORS	S K SAKSENA ASHISH-P
41	C.W. 897/2018 0503 CMS 669/2018	BIJENDER SINGH STATE OF RAJ AND ANR	SANDEEP SAXENA SAVITA-P
42	C.W. 905/2018 0502 CMS 678/2018	MUKESH KUMAR MAHTO UNION OF INDIA AND ORS	OM PRAKASH SHEORAN-P
43	C.W. 908/2018 0507 CMS 680/2018	ALKA CHATURVEDI STATE OF RAJ AND ANR	H V NANDWANA P K SINGH-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
44	C.W. 7306/2017 0511 SENIOR CITIZEN	AMAR CHAND NAYAK EXECUTIVE DIRECTOR AND ORS	B C CHIRANIA-P
45	C.W. 530/2018 0523 SENIOR CITIZEN	KAUSHALYA STATE (MEDICAL & HEALTH) ORS	RAJ KUMAR GOYAL-P
46	C.W. 1054/2018 0523 SENIOR CITIZEN	MOHANLAL PAREEK STATE OF RAJ AND ORS	NARENDRA MISHRA-P
47	C.W. 5062/2017 0507	RAJU STATE (MEDICAL AN HEALT DEPT) ORS	K C SHARMA NIDHI SHARMA-P
48	C.W. 17617/2017 0511	BHANWAR LAL MEENA M D R S R T C AND ORS	RAGHUNANDAN SHARMA-P
49	C.W. 20452/2017 0507	RAMESHWAR LAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGODIYA-P
50	C.W. 23206/2017 0507	RAGHUVIR SINGH AND ANR DIRECTORATE OF RAJASTHAN PRISON &ANR	VED PRAKASH SOGARWAL-P
51	C.W. 777/2018 0507	GIRDHARI LAL AND ANR STATE OF RAJ AND ORS	K C SHARMA NIDHI SHARMA-P
52	C.W. 921/2018 1502	VISHNUN KUMAR KASHYAP CHIEF MEDICAL AND HEALTH OFFICER	DINESH KUMAR GARG-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
53	C.W. 2689/2010 1502	RAVINDRA SINGH PRABANDHAK NIDHESHAK AND ORS	DILEEP SINGH JADAUN-P A K SHARMA V K SHARMA-R A K SHARMA V K SHARMA-R
54	C.W. 3747/2014 0507	SRICHAND EMPOLYEEES PROVIDENT FUND AND ANR	PARAMJEET SHARMA-P D K BHARDWAJ-R BRIJESH YADAV-R
55	C.W. 8566/2016 0507	SMT MANJU SINGH STATE (ELEMENTARY EDUCATION)ORS	VED PRAKASH MUKESH-P MR. PARILKSHIT SINGH DGC-R

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S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
56	C.W. 14435/2016 1502	NARESH KUMAR MATHUR ASSISTAN ENGG (PUB HEALTH AN ENGG DEPT)	AATISH JAIN-P	SAURABH SARASWAT DY G C-R
57	C.W. 17715/2016 0502 CMS 15827/2016	SUBHASH SINGH STATE (HOME DEPARTMENT) ORS	SANDEEP SAXENA-P	DR A S KHANGAROT ADD G C-R
58	C.W. 18219/2016 1502	EXECUTIVE ENGINEER AND ANR SHRI DURGALAL	SANJEEV SINGHAL DY G C-P	RAKESH KUMAR DESHRAJ-R
59	C.W. 4706/2017 1502	SHREE GOPAL SINGH RAWAT PRINCIPAL GOVT ENGINEERING UNIVERSITY	DHARMENDRA JAIN-P	A K BHARGAVA-R
60	C.W. 7500/2017 1502 CMS 6782/2017	PRAKASH CHAND SUPERINTENDENT ENGINEER & ORS	I R SAINI-P	SAURABH SARASWAT DY G C-R
61	C.W. 10019/2017 0507 2ND CMS 20521/2017 CMS 9108/2017	MANAGING COMMITTEE AND ANR SMT. GEETA RANI AND ANR	PRAHLAD SINGH MANJU GARG-P	RAKESH KUMAR SHARMA-R MAHENDRA SHAH-R RAKESH KUMAR SHARMA-R
62	C.W. 10025/2017 0507 2ND CMS 20688/2017 CMS 9114/2017	MANAGING COMMITTEE AND ANR RAJENDRA KUMAR CHECHANI AND ANR	PRAHLAD SINGH MANJU GARG-P	RAKESH KUMAR SHARMA-R MAHENDRA SHAH-R RAKESH KUMAR SHARMA-R
With				
63	C.W. 10002/2017 0507 2ND CMS 20520/2017 CMS 9092/2017	MANAGING COMMITTEE AND ANR VIJAY SINGH SOLET AND ANR	PRAHLAD SINGH MANJU GARG-P	RAKESH KUMAR SHARMA-R MAHENDRA SHAH-R RAKESH KUMAR SHARMA-R
With				
64	C.W. 10003/2017 0507 2ND CMS 20516/2017 CMS 9093/2017	MANAGING COMMITTEE AND ANR VINOD KUMAR DUGGAD AND ANR	PRAHLAD SINGH MANJU GARG-P	RAKESH KUMAR SHARMA-R MAHENDRA SHAH-R RAKESH KUMAR SHARMA-R
With				
65	C.W. 10017/2017 0507 2ND CMS 20506/2017 CMS 9106/2017	MANAGING COMMITTEE AND ANR MANGAL RAM PATHAK AND ANR	PRAHLAD SINGH MANJU GARG-P	RAKESH KUMAR SHARMA-R MAHENDRA SHAH-R RAKESH KUMAR SHARMA-R
With				
66	C.W. 10094/2017 0507 2ND CMS 20519/2017 CMS 9175/2017	MANAGING COMMITTEE AND ANR SMT LALITA TALESRA AND ANR	PRAHLAD SINGH MANJU GARG-P	MAHENDRA SHAH-R MAHENDRA SHAH-R RAKESH KUMAR SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
67	C.W. 10294/2017	MANAGING COMMITTEE AND ANR SMT LEELA SHARMA AND ANR	PRAHLAD SINGH MANJU GARG-P MAHENDRA SHAH-R MAHENDRA SHAH-R RAKESH KUMAR SHARMA-R
	0507 2ND CMS 20693/2017 CMS 9340/2017		
68	C.W. 16476/2017	MANMOHAN PANCHOLI CENTRAL ENGINEER ALL INDIA RADIO	K C SHARMA NIDHI SHARMA-P SHALINI SHARMA-R
	1502		
69	C.W. 16636/2017	RAMFOOL GURJAR S B I AND ANR	LAXMI KANT (MALPURA)-P ALOK GARG-R MS. ANITA AGARWAL-R
	0507 CMS 14714/2017		
70	C.W. 21915/2017	JAGRAJ SINGH STATE OF RAJ AND ORS	J P SHARMA-P SANJEEV SINGHAL DY G C-R SAJEEV SINGHAL DY GC-R
	1502		
ADMISSION WITH NOTICE SERVED - REPLY FILED			
71	C.W. 11138/2016	KAMAL KUMAR BAGRI STATE (FOOD AND CIVIL SUPPLIES)ANR	DIVYESH MAHESHWARI-P V D GATHALA ADD G C-R
	0507 CMS 10012/2016 SENIOR CITIZEN		
72	C.W. 2841/2008	MAHESH CHAND JANGID STATE OF RAJ AND ORS	HARI KRISHAN SHARMA-P H V NANDWANA G C-R SANJAY KUMAR SHARMA-R SANJAY KUMAR SHARMA G C-R
	1502		
73	C.W. 7886/2008	MOHAMMAD HANIF JUDGE LABOUR COURT &ORS	M F BAIG-P AMIN ALI-P AKHIL SIMLOTE-R
	1502		
74	C.W. 1158/2010	SMT SUDHA BHARGAVA STATE OF RAJ & ORS	KAILASH CHANDRA SHARMA-P PRIYANKA PAREEK DY G C-R abhinav sharma aag-R PARIKSHIT SINGH DY G C-R
	0511 FINAL DISPOSAL		
75	C.W. 4784/2010	SMT RAJESH GUPTA R S R T C AND ORS	USMAN KHAN-P M S RAGHAV V S SAINI-P USHA GUPTA-R O P SHEORAN ALKA KAUSHIK-R OM PRAKASH SHEORAN-R VINAYAK JOSHI, ADV.-R
	0507		
76	C.W. 5434/2010	HARISH SHARMA STATE OF RAJ & ORS	KAILASH CHOUDHARY-P JINEESH JAIN G C-R MANU BHARGAVA-R PRADEEP LATA MATHUR-R
	0502		
77	C.W. 5968/2010	RAMESH SINGH MEENA STATE OF RAJ & ORS	HARSH SAINI-P SANDEEP BHAGWATI-P L N BOSS ADD G C-R SANJAY KUMAR SHARMA GC-R
	0502		
78	C.W. 7561/2011	KAMLESH PARSAD AGARWAL STATE OF RAJ & ORS	KALEEM AHMED KHAN-P LOKENDRA SINGH SHEKHAWAT-P DR M S KACHHAWA ADD G C-R
	0511		
79	C.W. 9790/2011	PHOOL CHAND STATE (LOCAL SELF DEPARTMENT)ORS	VIKASH SHARMA-P DEEN DAYAL SHARMA-R
	0507		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
80	C.W. 4000/2012 0511 CMS 3314/2012	VISHRAM SINGH STATE (HOME DEPARTMENT) ORS	GAURAV SHARMA-P ANKIT SETHI-P M F BAIG DY G C-R DR A S KHANGAROT ADD G C-R
81	C.W. 5298/2012 0507	ISLAM MOHAMMED STATE (PANCHAYATI RAJ DEP)ORS	LOKESH SHARMA-P VINEET DIXIT-R MR SANJAY KUMAR SHARMA GC-R SANJAY KUMAR SHARMA G C-R
82	C.W. 8190/2012 0502	EX CONST MUKESH KUMAR RAIGAR U O I (MINISTRY OF HOME AFFAIR)ORS	M R YADAV-P MUKESH KUMAR MEENA-R B S CHHABA-R S S RAGHAV-R
83	C.W. 13835/2013 1502	GIRRAJ PRASAD SHARMA LIBRARY OFFICER & ORS	R L AGARWAL-P TANVEER AHAMAD-P MANJU JOSHI DY G C-R
84	C.W. 20116/2013 0523	SURENDRA KUMAR SHARMA STATE(RURAL DEVEL AND PANCHAYAT RAJ)ORS	HANUMAN CHOUDHARY-P SANJAY KUMAR SHARMA G.C-R
85	C.W. 3895/2014 0507 CMS 3664/2014	NURUDEEN KHAN STATE OF RAJASTHAN & ORS.	TANVEER AHMED-P DHARAMVEER THOLIA AAG-R DHARAMVEER THOLIA AAG-R
86	C.W. 7665/2014 0517 CMS 6926/2014	HARI KISHAN CHOUDHARY STATE OF RAJ AND ANR	VINOD GOYAL-P DR A S KHANGAROT ADD G C-R
87	C.W. 1236/2015 0507	MAHESH CHAND KUMAWAT STATE OF RAJ AND ORS	AMIN ALI-P SHIVRAJ SINGH DY G C-R SANJAY KUMAR SHARMA G C-R
88	C.W. 6566/2015 0507	BABU LAL MEENA S B B J AND ORS	BABU LAL GUPTA-P SURUCHI KASLIWAL-R
89	C.W. 14404/2015 0507 CMS 12439/2015	ANIL KUMAR JAIN P N B AN DORS	R M JAIN-P VINEET MEHTA-R
90	C.W. 18855/2015 0502 CMS 16679/2015	ONKAR MEENA STATE (PANCHAYATI RAJ DEP)ANR	KESHAV AGARWAL V S YADAV-P N K BHATT ADD G C-R
91	C.W. 17897/2016 1502	MUKESH PACHORI CIHEF EXECUTIVE OFFICER AND ANR	ANAND SHARMA-P MANOJ GOYAL-R
92	C.W. 7736/2017 1502	ZILA HANDPUMP MISTRY SANGH STATE OF RAJ AND ANR	VIKAS KABRA-P MR. ANURAG SHARMA, AAG-R
With			
93	C.W. 5938/2010 1800	GOVIND SINGH GEHLOT AND ANR BOARD OF REVENUE AJMER & ORS	VEYANKATESH GARG-P RAHUL AGARWAL-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
94	C.W. 13061/2010	STATE OF RAJ AND ANR MAHAMANTRI RAJ HAND PUMPS ANR	I R SAINI AAG-P V K JOSHI-R A K SHARMA-R ANURAG SHARMA AAG-R
	1502		
With			
95	C.W. 7146/2014	BAHADUR SINGH AND ORS STATE OF RAJ AND ORS	DR SURAT SINGH V KABRA-P ANURAG SHARMA AAG-R
	0507		
96	C.W. 7854/2017	IKTISAR ALI UNION OF INDIA AND ORS	R P VIJAY SUNIL VIJAY-P RAVI CHIRANIA-R
	0502		
HEARING			
97	C.W. 6381/2004	MANAGING COMMITTEE OF DAV CENT DIRECTOR PRIMARY EDUCATION BIK	N K MALOO-P MAHENDRA GOYAL-R
	0502		
98	C.W. 2859/2011	OM PRAKASH NAGAYACH STATE OF RAJ & ORS	ANIL KUMAR GARG-P A K PAREEK RANI BHANDARI-R
	0507		

SB CIVIL SERVICE WRITS (MATTERS RELATING TO RECRUITMENT, RESERVATION IN SERVICE, REGULARISATION AND ABSORPTION OF EMPLOYEES, PROMOTIONS, SENIORITY, TRANSFER, PENSION MATTERS, RETIREMENT BENEFITS, VOLUNTARY RETIREMENTS, AND ALL RESIDUE MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.W. 17492/2011 0515	SMT GULAB DEVI DIRECTOR MEDICAL HEALTH AND ANR	KULDEEP ASWAL-P
2	WRIT RAP 339/2013 4201	MOOL RAVINDRA MEENA STATE (HIGHER EDUCATION)ANR	KRISHNA SHARMA-P
3	C.W. 16247/2016 0516 APPL 3177/2017	GOPAL LAL SHARMA R S R T C AND ANR	KAILASH CHOUDHARY-P
4	WRIT RAP 238/2017 4201	VINOD KUSHWAH STATE (MEDICAL AND HEALTH)ORS	INDER RAJ SAINI-P
5	WRIT REVIEW 344/2017 4201	STATE OF RAJ AND ORS ALEEM AND ORS	DHARMENDRA PAREEK ADD GC-P
6	WRIT RAP 637/2017 4201	PRAVEEN KUMAR STATE OF RAJ AND ORS	DHARMENDRA JOSHI-P
7	C.W. 9920/2017 0515	BHAGWAN SINGH GURJAR AND ORS STATE (RURAL DEVLOP AN PANCHAYATI)ORS	R K GOUTTAM G S GOUTTAM-P
8	C.W. 14718/2017 0515	VIJAY KUMAR SINGHAL AND ORS STATE (RURAL DEVELP & PANCHAYATI) ORS	MANISH SHARMA-P
9	C.W. 18669/2017 0515	JASVEER SINGH AND ANR STATE (MEDICAL & HEALTH) ORS	ABDUL HAMID KHAN-P
10	C.W. 19658/2017 0515	REKHA SHARMA ALIAS REKHA DIXIT STATE (PANCHAYATI RAJ) ORS	ABHI GOYAL-P
11	C.W. 19671/2017 0515	RAKSHIT VIJAY AND ORS STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
FOR ORDERS			
12	C.W. 3835/2016 0509	SHIV PAL MEENA STATE (EDUCATION DEPARTMENT)ORS	MANOJ PAREEK-P
13	W.M.APPL. 639/2017 4201 BEFORE	VIJENDRA CHEMA AND ANR REGISTRAR SAHAKARI BANK ANR	RAHUL KAMWAR-P
14	WRIT RAP 755/2017 4201	CHANDRA PAL STATE (EDUCATION DEPARTMENT) ORS	RAM PRATAP SAINI-P
15	WRIT RAP 804/2017 4201	U O I SMT JAI MALA AGARWAL &ORS	ANIL MEHTA-P

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FOR ORDERS			
16	C.W. 7892/2017 0505 CMS 7115/2017	SATYA NARAIN SANKHLA AND ORS B S E R AJMER AND ORS	ABHISHEK PAREEK-P
With			
17	C.W. 7079/2017 0505 CMS 6412/217	GIRIRAJ KRISHAN MATHUR AND ORS STATE (BSER) ORS	JAI LODHA-P ASHWINI JAIMAN-R AJAY CHAUDHARY-R PRAHLAD SINGH-R
18	C.W. 11920/2017 0515 CMS 10656/2017	DEEPAK KUMAR SHARMA AND ORS STATE OF RAJ AND ORS	RAGHUNANDAN SHARMA-P M FAISAL BAIG-R AAG AASHISH SHARMA-R GOVIND GUPTA-R
19	C.W. 13531/2017 0515 CMS 11992/2017	MADHU SONWAL STATE OF RAJ AND ORS	R D MEENA N P MEENA-P
20	C.W. 15372/2017 0505 CMS 13572/2017	CHANDRA SHEKHAR GURJAR STATE OF RAJ AND ORS	ANAND SHARMA-P
21	C.W. 17942/2017 0515 CMS 15905/2017	SMT VIMLESH DEVI STATE (EDUCATION DEPARTMENT) ORS	MAHENDRA SHARMA-P AMIT SINGH SHEKHAWAT-R
22	C.W. 17943/2017 0515 CMS 15906/2017	MAHESH SINGH STATE (EDUCATION DEPARTMENT) ORS	MAHENDRA SHARMA-P AMIT SINGH SHEKHAWAT-R
23	C.W. 19236/2017 0515	BRIJ MOHAN STATE (PANCHAYATI RAJ) ORS	AMIT SINGH SHEKHAWAT-P ANOOP DHAND-R
24	C.W. 19247/2017 0515 CMS 17047/2017	GEETA BAIRWA STATE OF RAJ AND ORS	ASHOK JOSHI-P B K SHARMA ADD G C-R
25	C.W. 19780/2017 0515 CMS 17500/2017	AMIT KUMAR SHARMA AND ANR STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
26	C.W. 20256/2017 0515 CMS 17881/2017	HURMA GURJAR STATE OF RAJ AND ORS	KAILASH CHOUDHARY-P
27	C.W. 21609/2017 0515 CMS 18874/2017	SURENDRA KUMAR VERMA STATE OF RAJ AND ORS	SUNIL KUMAR SINGODIYA-P
28	C.W. 21666/2017 0515 BEFORE CMS 18920/2017	YOGENDRA PATHAK STATE OF RAJ AND ORS	RAJENDRA SONI VISHAL SONI-P DR A S KHANGAROT ADD G C-R A S KHANGAROTE-R M F BAIG-R
29	C.W. 23278/2017 0515 CMS 20271/2017	NORTAN PRAJAPATTI AND ANR STATE (REVENUE DEPARTMENT) ORS	RAM PRATAP SAINI-P
30	C.W. 23297/2017 0510 CMS 20279/2017	DEEPAK KUMAR JAIN AND ORS STATE (EDUCATION DEPARTMENT) ORS	SUNIL KUMAR SINGODIYA-P MR SANJAY SHARMA-R
31	C.W. 23299/2017 0510 CMS 20282/2017	AMAR SINGH CHAUHAN STATE (EDUCATION DEPARTMENT) ORS	SUNIL KUMAR SINGODIYA-P MR SANJAY SHARMA-R

FOR ORDERS - ON INTERIM APPLICATIONS

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32	C.W. 17311/2015 0509 APPL 1906/2018 SENIOR CITIZEN	SMT SATWANT KAUR STATE (EDUCATION DEPARTMENT)ORS	SMT PANKAJ SHARMA-P
33	C.W. 16266/2017 0521 APPL 64196/2017 CMS 14387/2017 SENIOR CITIZEN	BAAL KISHAN SHARMA DIVISIONAL RAILWAY MANAGER AND ORS	PRADEEP CHAUDHARY-P ANAMIKA ARORA-R ARCHANA MANTRI-R
34	C.W. 5226/2009 0515 APPL 1305/2018	HIMANSHU TIWARI STATE OF RAJ AND ORS	GAURAV SHARMA-P S N KUMAWAT-R DILIP SINGH SHEKHAWAT-R
35	C.W. 2323/2012 0515 APPL 145/2018	MAHAVEER PRASAD R S R T C AND ANR	RAJESH KAPOOR-P RAJEEV SURANA-R ALOK CHATURVEDI-R
36	C.W. 3561/2013 0516 APPL 1198/2018	DR RAJESH KUMAR DHAKA STATE (EDUCATION DEPARTMENT)ORS	NAVEEN DHUWAN-P ANANT BHANDARI DY G C-R GANESH MEENA G C-R MANU BHARGAVA G C-R
37	C.W. 12631/2013 0516 APPL 1288/2018 CMS 10418/2013	LAXMAN RAM MALI STATE (HOME DEPARTMENT)ORS	TANVEER AHMED-P SURESH BAIRWA-P S N KUMAWAT-R DILIP SINGH SHEKHAWAT-R DR A S KHANGAROT ADD G C-R
38	C.W. 14759/2013 0515 APPL 1601/2018	REKHA DEVI AND ORS STATE (LOCAL SELF DEP)ORS	ARVIND SHARMA-P ARVIND KUMAR SHARMA-R MANU BHARGAVA-R
39	C.W. 7300/2015 0515 APPL 62436/2017	VIJAY KUMAR AND ORS STATE (LOCAL SELF DEP)ORS	MANOJ BHARDWAJ-P V K MATHUR-P M I ABBASI-R MANU BHARGAVA G C-R
40	C.W. 9408/2015 0515 APPL 1693/2018	PRAHALD MAHAWAR STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P
41	C.W. 154/2016 0513 APPL 47915/2017	NAWAL KISHORE VIJAY STATE (P H E D) AND ORS	AJAY GUPTA-P SAURABH SARASWAT DY G C-R
42	C.W. 2169/2016 0509 APPL 1366/2018	PROF BAKHTAWAR MAL JAIN STATE (EDUCATION DEPARTMENT)ORS	GAURAV SHARMA-P
43	C.W. 8832/2016 0513 APPL 1721/2018	BUDDHA SING STATE OF RAJ. & ORS.	DILIP SHARMA-P
With			
44	C.W. 8847/2016 0513	ANWARUL HAK STATE OF RAJ. & ORS.	DILIP SHARMA-P
45	C.W. 4886/2017 0515 APPL 58283/2017	RAM PRASAD SHARMA AND ORS STATE OF RAJ AND ORS	HEMANT TAYLOR-P HEMANT TAYLOR-P VIJAY YADAV-R
46	C.W. 9165/2017 0515 APPL 1377/2018 CMS 8257/2017	RASHMI MEENA STATE (EDUCATION DEPARTMENT)ORS	VIKASH KABRA-P

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FOR ORDERS - ON INTERIM APPLICATIONS			
47	C.W. 10614/2017 0515 APPL 44703/2017 CMS 9609/2017	INDU BALA STATE (RURAL DEVELOP AN PANCHAYATI)ORS	RAJ KUMAR GOYAL-P MR. SANJAY SHARMA GC-R MR.PARIKSHIT SIGNH DY. GC-R
48	C.W. 12132/2017 0510 APPL 76316/2017	JITENDAR SINGH MEENA STATE OF RAJ AND ORS	RAGHUNANDAN SHARMA-P AAG AASHISH SHARMA-R M FAISAL BAIG-R
With			
49	C.W. 12688/2017 0510	UNNATI JAIN AND ANR STATE OF RAJ AND ORS	RAGHUNANDAN SHARMA-P BABU LAL SAINI DY GC-R AAG AASHISH SHARMA-R B L SAINI-R M F BAIG-R
With			
50	C.W. 12691/2017 0510	NILESH KUMAR JAIN AND ORS STATE OF RAJ AND ORS	RAGHUNANDAN SHARMA-P BABU LAL SAINI DY GC-R AAG AASHISH SHARMA-R B L SAINI-R M F BAIG-R
With			
51	C.W. 13422/2017 0510	NAVEEN KUMAR KHANDAL AND ORS STATE OF RAJ AND ORS	RAM PRATAP SAINI-P AAG AASHISH SHARMA-R BABU LAL SAINI DY GC-R M.F. BAIG-R
52	C.W. 14385/2017 0515 APPL 59795/2017 CMS 12724/2017	MEENAKSHI JONWAL &ANR STATE OF RAJ AND ANR	RAJKUMAR SHARMA-P
53	C.W. 17622/2017 0522 APPL 73894/2017 CMS 15632/2017	DR RAMESHWAR LAL BAGOTIA AND ORS UNION OF INDIA AND ORS	TANVEER AHAMAD-P N L AGARWAL HARISH-R ASHISH KUMAR-R RISHABH KHANDELWAL-R
FOR FRESH ADMISSION WITH STAY/BAIL			
54	C.W. 448/2018 0521 CMS 331/2018 SENIOR CITIZEN	SHER SINGH STATE OF RAJ AND ORS	ROHIT CHOUDHARY-P
55	C.W. 11843/2016 0505 STAY 10627/2016	DINESH KUMAR SHARMA STATE OF RAJ AND ORS	ASHISH AGARWAL-P
56	C.W. 17801/2016 0510 CMS 15901/2016	SMT NEELAM KOSHAL STATE OF RAJ AND ORS	ASHOK BANSAL-P AAG AASHISH SHARMA-R
57	WRIT REVIEW 420/2017 4201 BEFORE CMS 771/2018	RAMESH CHANDRA JANGID R S R T C AND ANR	R M BAIRWA VANDANA-P
58	C.W. 970/2017 0515 CMS 903/2017	SURESH KUMAR STATE (MEDICAL AN HEALT DEPT) ORS	SANJAY VERMA-P

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FOR FRESH ADMISSION WITH STAY/BAIL			
59	C.W. 5690/2017 0505 CMS 5191/2017	SOHAN SINGH STATE OF RAJ AND ORS	ILIYAS KHAN SALIM KHAN-P
60	C.W. 6601/2017 0515 STAY 5985/2017	ROSHAN LAL AND ANR STATE OF RAJ AND ANR	PRATEEK MATHUR-P
61	C.W. 7209/2017 0506 CMS 6539/2017	AKHIL HUSSAIN STATE (REVENUE DEPARTMENT) ORS	SANDEEP SINGH SHEKHAWAT-P
62	C.W. 9759/2017 0515 CMS 8830/2017	PRAMOD KUMAR SHARMA STATE (EDUCATION DEPARTMENT)ORS	GOVIND UPADHAYAY-P
63	C.W. 14985/2017 0515 CMS 13254/2017	IRFAN AHMED STATE (EDUCATION DEPARTMENT) ORS	AMIN ALI-P
64	C.W. 16375/2017 0515 CMS 14481/2017	SHARMILA STATE (RURAL DEVELP & PANCHAYATI) ORS	MAHENDRA SINGH GURJAR-P
65	C.W. 21165/2017 0505 CMS 18535/2017	MADAN LAL MEENA STATE OF RAJ AND ORS	R K GOUTTAM G S GOUTTAM-P
66	C.W. 22146/2017 0515 CMS 19346/2017	RAJPAL STATE (PANCHAYATI RAJ)ORS	LALIT KUMAR SHARMA-P
67	C.W. 22250/2017 0510 CMS 19424/2017	BIRAM CHAND LODHA STATE OF RAJ AND ORS	SUNIL KUMAR JAIN PRABHATI-P
68	C.W. 23344/2017 0516 CMS 20318/2017	KAILASH CHAND JANGID EMPLOYEES PROVIDENT & ANR	RAJEEV SOGARWAL-P
69	C.W. 23640/2017 0516 CMS 20574/2017	RAJESHWAR NEHRA AND ANR KHADI AND ORS	SANJAY MEHLA SUNITA MEHLA-P
70	C.W. 23927/2017 0515 CMS 20760/2017	SHANKAR LAL DODIYAR STATE OF RAJ AND ANR	SANJAY SHARMA-P
71	C.W. 24084/2017 0505 CMS 20861/2017	NARENDRA KUMAR GUPTA STATE OF RAJ AND ANR	SANDEEP SAXENA SAVITA-P
72	C.W. 24390/2017 0515 CMS 21113/2017	BALDEV SINGH DISTRICT EDUCATION OFFICER &ORS	MANOJ BHARDWAJ H V SHARMA-P
73	C.W. 531/2018 0515 CMS 402/2018	KUNJ KULDEEP STATE (PANCHAYATI RAJ) ANR	RAJEEV SOGARWAL-P
74	C.W. 669/2018 0515 CMS 503/2018	FAIYAZ MOHAMMAD KHAN STATE (RURAL DEVELP & PANCHAYATI) ORS	SUMIT KHANDELWAL-P
75	C.W. 684/2018 0510 CMS 514/2018	JAIT RAM NAGAR STATE (ELEMENTARY EDU)ORS	SUNIL KUMAR JAIN-P
76	C.W. 904/2018 0515 CMS 675/2018	DR SAJID KHAN PANWAR AND ORS R U H S	S S HORA-P

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FOR FRESH ADMISSION WITH STAY/BAIL			
77	C.W. 923/2018 0522 CMS 690/2018	DR PANKAJ PANDEY STATE (MEDICAL & HEALTH) ORS	RAJENDRA SONI MOHIT SONI-P
78	C.W. 982/2018 0515 CMS 736/2018	MUKESH KUMAR UNION OF INDIA AND ANR	RAM PRATAP SAINI-P
79	C.W. 991/2018 0516 CMS 744/2018	PARVEEN R S R T C AND ORS	ANKUL GUPTA-P
80	C.W. 1023/2018 0515 CMS 765/2018	ASHA DEVI MEENA STATE (PANCHAYATI RAJ) ORS	RAM PRATAP SAINI-P
81	C.W. 1025/2018 0515 CMS 767/2018	KAVITA DEVNANI RAJ STATE SUBORDINATE & MINISTERIAL	MUKESH SHUKLA HEMANT-P
82	C.W. 1034/2018 0515 CMS 772/2018	SANWALI LAL MEENA STATE (RURAL DEVELP & PANCHAYATI) ANR	NITIN KUMAR SHARMA-P
83	C.W. 1055/2018 0515 CMS 784/2018	KAPIL DEV SHARMA AND ANR STATE (PANCHAYATI RAJ) ORS	RAM PRATAP SAINI-P
84	C.W. 1074/2018 0510 CMS 792/2018	MANMOHAN BHARDWAJ STATE (EDUCATION DEPARTMENT) ORS	GANESH MEENA SUNITA MEENA-P
85	C.W. 1077/2018 0515 CMS 795/2018	ANJU AGRAWAL STATE (MEDICAL & HEALTH) ORS	R K GOUTTAM G S GOUTTAM-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
86	C.W. 24231/2017 0509 SENIOR CITIZEN	OM PRAKASH JHAMB &ANR STATE OF RAJ AND ORS	AJAY GUPTA-P
87	C.W. 1041/2018 0521 SENIOR CITIZEN	KEVEL CHAND DAYMA RAJASTHAN FINANCIAL CORPORATION	SUNIL KUMAR SINGH-P
88	C.W. 11247/2014 0516	SUDERSHNA ACHARYA AND ORS STATE OF RAJ AND ORS	RAGHUNANDAN SHARMA-P
89	C.W. 17728/2017 0515	DESH RAJ YADAV R S R T C AND ORS	VINOD GOYAL-P
90	C.W. 23287/2017 0515	VIMLESH NEHRA&ANR STATE (MEDICAL AND HEALTH)ORS	MAHENDRA SINGH GURJAR-P
91	C.W. 24286/2017 0515	SUMAN CHARAWANDYA STATE (MEDICAL & HEALTH EDU) ORS	M F BAIG RAJESH K MEENA-P
92	C.W. 992/2018 0513	RAGHUVVEER SINGH PRINCIPAL SECRETARY AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
93	C.W. 1026/2018 0515	JITENDRA SINGH RATHORE AND ORS STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
94	C.W. 1044/2018 0506	BALINDRA SINGH STATE OF RAJ AND ORS	SURENDRA MEEL-P

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95	C.W. 1062/2018 0506	RONAK SHARMA AND ORS STATE OF RAJ AND ORS	JAI KUMAR YADAV-P
96	C.W. 1073/2018 0515	MAHIPAL CHOUDHARY RAJASTHAN LEGISLATIVE ASSEMBLY &ANR	HANUMAN CHOUDHARY-P
97	C.W. 1080/2018 0513	RAMSWAROOP BAIRWA AND ANR STATE OF RAJ AND ORS	R K GOUTTAM G S GOUTTAM-P
98	C.W. 1088/2018 0510	SHIV KUMAR SHARMA AND ANR STATE OF RAJ AND ANR	NITESH DADHICH-P
99	C.W. 1090/2018 0513	JAIN KUMAR JAIN R S B C C AND ANR	M FAISAL BAIG-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
100	C.W. 17313/2015 0513 CMS 15354/2015	KALURAM MEENA STATE (LOCAL SELF DEP)ORS	C P SHARMA-P NAINA SARAF-R
101	C.W. 4609/2016 0505 CMS 4053/2016	LAXMI NARAIN NAGAR STATE (P H E D) ORS	MADHU SUDAN SHARMA-P MR.J.M.SAXENA AAG-R
With			
102	C.W. 7079/2016 0505 STAY 6355/2016	PRATAP SINGH STATE (P H E D) AND ORS	MADHU SUDAN SHARMA-P J.M.SAXENA A.A.G.-R
103	WRIT REVIEW 284/2017 4201 BEFORE	C K JAIN STATE OF RAJ	MAHENDRA SINGH SUKRITI-P SANJEEV SINGHAL DY G C-R
104	C.W. 7314/2017 0513 BEFORE CMS 6620/2017	RAM NARAYAN S B B J AND ORS	D K BHARDWAJ-P SURUCHI KASLIWAL-R MS. SURUCHI KASLIWAL-R
105	C.W. 11254/2017 0515 CMS 10078/2017	BHAVANA GUPTA STATE OF RAJ AND ORS	PUNIT SINGHVI-P M FAISAL BAIG-R MANU BHARGAVA G C-R
106	C.W. 15541/2017 0522 CMS 13732/2017	DR RAVIDAYAL GUPTA STATE (MEDICAL & HEALTH) ORS	C S SHARMA-P MR. SANJAYSHARMA GC-R
107	C.W. 17424/2017 0502 BEFORE CMS 15460/2017	DR DIVYA RANA PRINCIPAL & CONTROLLER & ANR	ANITA AGARWAL LAXMI KANT-P SANJEEV SINGHAL DY G C-R S K GUPTA AAG-R
108	C.W. 17611/2017 0515 CMS 15620/2017	PANKAJ KUMAR AND ANR STATE (RURAL DEVELP & PANCHAYATI) ORS	D K BHARDWAJ-P SHRI. S.K. GUPTA AAG-R
109	C.W. 17742/2017 0515 CMS 15730/2017	RAVINDRA SINGH DAROGA RAJASTHAN SUBORDINATE & MINISTERIAL	SUNIL KUMAR SINGODIYA-P SANDEEP TANEJA KARTIKEYA-R
110	C.W. 18752/2017 0515 CMS 16610/2017	SMT KAMLESH STATE (MEDICAL & HEALTH) ORS	RAMBABU SHARMA-P MR. SANJAY KU. SHARMA, GC-R

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ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
111	C.W. 18761/2017 0515 CMS 16620/2017	KAMLESH KUMARI GURJAR STATE (MEDICAL & HEALTH) ORS	GANESH CHATURVEDI-P SANJAY KUMAR SHARMA GC-R
112	C.W. 19340/2017 0516 CMS 17135/2017	HOSIYAR RAM GURJAR STATE OF RAJ AND ORS	R M JAIN-P R P VIJAY-R
113	C.W. 19917/2017 0515 CMS 17599/2017	KAMAL KUMAR NAMDEV STATE (RURAL DEVELP & PANCHAYATI) ORS	R K GOUTTAM G S GOUTTAM-P S.K.GUPTA AAG-R
With			
114	C.W. 17543/2017 0515 CMS 15565/2017	HARIOM STATE (RURAL DEVELP & PANCHAYATI) ORS	S K JINDAL SUDHIR YADAV-P
With			
115	C.W. 19918/2017 0515 CMS 17600/2017	OMPRAKASH BAIRWA STATE (RURAL DEVELP & PANCHAYATI) ORS	R K GOUTTAM G S GOUTTAM-P S.K.GUPTA AAG-R
116	C.W. 20873/2017 0515 CMS 18282/2017	DR MAMTA GANGWAL STATE OF RAJ AND ANR	SATISH KUMAR-P
117	C.W. 21800/2017 0515 CMS 19034/2017	ANIL KUMAR YADAV STATE (PANCHAYATI RAJ) ANR	SANDEEP SAXENA SAVITA-P SANDEEP TANEJA KARTIKEYA-R
118	C.W. 22287/2017 0510 CMS 19451/2017	MAMTA AGRAWAL STATE (EDUCATION DEPARTMENT) ORS	GAJENDER SHARMA-P MR SANJAY KUMAR SHARMA-R
119	C.W. 22934/2017 0515 CMS 19971/2017	ASHOK KUMAR MEENA STATE OF RAJ AND ORS	R D MEENA DINESH KUMAR-P DR A S KHANGAROT ADD G C-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
120	C.W. 10836/2015 0509 SENIOR CITIZEN STAY 9489/2015	CHANDRA KANT SAXENA STATE (TRANSPORT DEP)ANR	RAKESH KUMAR SHARMA-P N K BHATT ADD G C-R VD GATHALA AGC-R
121	C.W. 12165/2015 0509 SENIOR CITIZEN	SHYAM SUNDAR SHARMA STATE OF RAJ AND ORS	SUDHIR JAIN-P SANJEEV SINGHAL DY G C-R J.M.SAXENA AAG-R RISHI PAL AGARWAL ADD G C-R
122	C.W. 6863/2016 0509 CMS 6168/2016 SENIOR CITIZEN	SMT DHANNI DEVI STATE (LOCAL SELF DEP)ORS	CHIRANJI LAL SAINI-P NAINA SARAF-R MANU BHARGAVA G C-R
123	C.W. 701/2017 0509 SENIOR CITIZEN	KISHAN LAL SAINI STATE (FINANCE DEPT) ORS	SHASHI KANT SAINI-P RISHI PAL AGARWAL ADD G C-R MR. DHIRAJ TRIPATHI, D.G. -R MR. SANJAY SHARMA-R

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ADMISSION WITH NOTICE SERVED - REPLY FILED			
124	C.W. 9959/2017 0509 SENIOR CITIZEN	KHEMRAJ MEENA STATE OF RAJ AND ORS	DEENDAYAL KHANDELWAL-P MANJU JOSHI-R B L AVASTHI ADD G C-R
125	C.W. 10237/2010 0502 BEFORE	KAILASH CHANDRA KAUSHIK STATE OF RAJ & ANR	ASHWANI JAIMAN-P RAM RAKH SHARMA-P HARI BARATH DY G C-R ARPIT SRIVASTAVA DY G C-R
126	C.W. 14310/2010 0505	FATEH CHAND GUPTA STATE OF RAJ & ORS	DILEEP SINSINWAR-P SANJAY SHARMA G C-R
127	WRIT REVIEW 171/2011 4201 CMS 11923/2011	DHARMENDRA VAISHNAV STATE OF RAJ & ANR	ROHITASHW KAJLA-P TANVEER AHAMAD-P ANAND SINGH RAJAWAT-R GANESH MEENA G C-R M FAISAL BAIG DY G C-R R P SINGH AAG-R
128	C.W. 16033/2011 0505	BRIJESH KUMAR NIGAM DIRECTOR GENERAL OF POLICE ANR	M M MEHRISHI-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
129	C.W. 16977/2011 0509	SMT SHAIL BHARDWAJ STATE (EDUCATION EDUCATION)ORS	D K BHARDWAJ-P RISHI PAL AGARWAL ADD G C-R PARIKSHIT SINGH DY G C-R
130	C.W. 10983/2012 0515 CMS 9525/2012	IRSAD MOHAMMAD RANGREJ M D A V V N LTD ORS	MANISH SHARMA SMT LAXMI-P TANVEER AHMED-P ABHISHEK SHARMA-R
131	C.W. 18069/2012 0505	RAM SINGH MEENA STATE (FOOD AND CIVIL SUPPLY)ORS	A R MEENA-P ASHWINI JAIMAN-P MAHENDRA SHAH V SHAH-P K VERMA-R KRISHNA VERMA ADD G C-R
With			
132	C.W. 18071/2012 0505	KALYAN SAHAI KAROL STATE (FOOD AND CIVIL SUPPLY)ORS	A R MEENA-P ASHWINI JAIMAN-P K VERMA-R AJATSHATRU MINA-R KRISHNA VERMA ADD G C-R
133	C.W. 545/2013 0516	PAWAN KUMAR TIWARI STATE (MEDICAL AND HELATH)ORS	TANVEER AHMED-P M A KHAN-R
134	C.W. 7623/2013 0513 STAY 15303/2013	RAJESH KUMAR MEENA STATE (SOCIAL WELFARE DEP)ORS	V S CHAUHAN-P RISHI PAL AGARWAL ADD G C-R
135	C.W. 7629/2013 0515 STAY 6076/2013	MAHENDRA KUMAR SHROTRIYA STATE (EDUCATION DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P GANESH MEENA G C-R ANANT KASLIWAL-R DR A S KHANGAROT ADD G C-R DR SONIYA SAINI ADD G C-R MANU BHARGAVA G C-R
136	C.W. 13003/2013 0515	DR OM PRAKASH SAHU AND ANR RAJ UNIVERSITY OF HEALTH SCI ANR	DILEEP SINSINWAR-P BHARAT VYAS-R ASHISH KUMAR SINGH-R M A KHAN-R R D RASTOGI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
137	C.W. 8804/2012	SUNIL KUMAR UDAIYA AND ORS VICE CHANCELLOR RAJ UNIVER ORS	VIJAY PATHAK-P S D SHARMA-P
	0515		M A KHAN-R TANVEER AHMED-R
138	C.W. 14666/2013	MAIM BATI U O I AND ORS	M R YADAV-P
	0519		S S RAGHAV-R ANAND SHARMA-R B S CHHABA-R T P SHARMA-R
139	C.W. 466/2014	VIJAY PAL SINGH STATE (FOREST DEPARTMENT) AND ORS	KUNAL RAWAT-P
	0516 CMS 473/2014		N K BHATTA ADD G C-R N K BHATT ADD G C-R
140	C.W. 847/2014	RAM KHILADI SAINI STATE (LOCAL SELF DEP)ANR	DR PUSHPENDRA PAL SINGH-P MANOJ BHARDWAJ-P RAM BABU SHARMA-P
	0515 CMS 896/2014		MANU BHARAGAVA-R
141	C.W. 7381/2014	MOHAMMED ARIF STATE (HOME DEPARTMENT)ORS	S S HASAN-P
	0515 CMS 6660/2014		DR A S KHANGAROT ADD G C-R MR A S KHANGAROOT AGC-R
142	C.W. 10041/2014	RAKESH KATIYAR STATE (ENERGY DEPARTMENT, RAJ) ORS	GAURAV SHARMA-P
	0505 STAY 9399/2014		BABU LAL SAINI DY G C-R
143	C.W. 14172/2014	PRASANNTA ARYA AND ORS STATE (URBAN DEVELOPMENT)ORS	AJAY CHOUDHARY-P TANVEER AHAMAD-P
	0505 2ND CMS 5/2016 3RD CMS 14502/2017 CMS 13040/2014		AMIT KURI-R AATISH JAIN-R AMIT PUNIA-R BHARAT VYAS-R BHRIGU SHARMA ANSUL-R GAURAV SHARMA-R SHOBHIT TIWARI-R SHRI RAJENDRA PRASAD AAG-R V K SHARMA RACHIT SHARMA-R
With			
144	C.W. 11069/2017	MS JYOTI MEENA STATE OF RAJ AND ORS	PRATEEK MATHUR-P
	0506		V K SHARMA RACHIT SHARMA-R
145	C.W. 1280/2015	HARISH CHAND KHATRI STATE OF RAJ AND ORS	A K PAREEK RANI BHANDARI-P
	0509 CMS 14359/2017		RISHI PAL AGARWAL ADD G C-R SH SANJEEV SINGHAL-R
146	C.W. 2536/2015	DR SHANKAR PURUSHWANI STATE OF RAJ AND ORS	L M BHARDWAJ REKHA-P
	0522		MR SANJAY SHARMA-R
147	C.W. 4595/2015	KAPIL MEENA R P S C AJMER &ORS	ASHOK BANSAL-P
	0515		NITIN JAIN-R B L AVASTHI ADD G C-R
148	C.W. 5922/2015	GIRIRAJ KHATRI STATE (P H E D) AND ORS	DINESH KUMAR GURJAR-P ARCHANA SHARMA-P
	0515		SAURABH SARASWAT DY G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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149	C.W. 14013/2015 0516 STAY 12368/2015	NAMO NARAYAN VAIDH STATE (MEDICAL AND HEALTH)ORS	KAILASH SHARMA-P SANJAY KUMAR SHARMA G C-R
150	C.W. 17230/2015 0505	DR RAHUL MITTAL &ORS STATE (MEDICAL AND HEALTH)ANR	ASHOK BANSAL-P MR SANJAY KUMAR SHARMA GC-R
With			
151	C.W. 9372/2016 0505	DR RICHA GUPTA STATE (MEDICAL AND HEALTH)ANR	VIKASH KABRA-P MR SANJAY KUMAR SHARMA GC-R
152	C.W. 259/2016 0515 BEFORE CMS 216/2016	NAND SINGH RATHORE &ORS STATE OF RAJ AND ANR	TANVEER AHMED-P DR A S KHANGAROT ADD G C-R AAG AASHISH SHARMA-R AKHIL SIMLOTE-R AMITABH VIJAYWARGES-R ANAND SHARMA-R ANKIT AGARWAL R M SHARMA-R ANKUR MATHUR-R ASHISH SHARMA UPADHYAY-R ASHWINI JAIMAN-R ATUL KUMAR JAIN-R GAJENDRA S RATHORE-R M S RAGHAV-R MOHAN CHOUDHARY-R MR M F BAIG-R PRADEEP SHARMA-R RAGHUNANDAN SHARMA-R RAHUL TIWARI-R RAJENDRA SONI-R RAJENDRA YADAV-R RAMAWATAR KHAJOTIYA-R RANVIR SINGH LAXMI KANT-R SUDARSHAN LADDHA-R SWATI AGARWAL-R VINEET KUMAR PAREEK-R
With			
153	C.W. 268/2016 0515 CMS 223/2016	BHAWANI SINGH SHEKHAWAT &ANR STATE OF RAJ AND ANR	TANVEER AHMED-P S N KUMAWAT-R ANAND SHARMA-R DR A S KHANGAROT ADD G C-R SUDARSHAN LADDHA-R
With			
154	C.W. 11136/2016 0515 STAY 10010/2016	FATHE SINGH SAINI R P S C AJMER	TANVEER AHAMAD-P M F BAIG-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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With			
155	C.W. 11180/2016	RAHUL SONI&ANR R P S C AJMER	TANVEER AHAMAD-P M F BAIG-R
	0515 APPL 4003/2017 STAY 10050/2016		
With			
156	C.W. 11469/2016	GANGA RAM STATE OF RAJ AND ANR	SUMIT JAIN-P M F BAIG-R DR A S KHANGAROT ADD G C-R
	0515 APPL 15922/2017 APPL 3198/2017 STAY 10295/2016		
With			
157	C.W. 11922/2016	GHANSHYAM YADAV R P S C AJMER	TANVEER AHMED-P S N KUMAWAT-R ANAND SHARMA-R
	0515 STAY 10698/2016		
With			
158	C.W. 13531/2016	VIKRAM SINGH MEENA AND ANR R P S C AJMER	TANVEER AHAMAD-P
	0515 APPL 15921/2017 APPL 3193/2017 STAY 12089/2016		
With			
159	C.W. 14105/2016	NARENDRA KUMAR NAI R P S C AJMER	TANVEER AHAMAD-P
	0515 APPL 15940/2017 APPL 4014/2017 STAY 12568/2016		
With			
160	C.W. 14106/2016	SHANKAR LAL NIMAWAT R P S C AJMER	TANVEER AHAMAD-P
	0515 APPL 15939/2017 APPL 3192/2017 STAY 12569/2016		
With			
161	C.W. 14969/2016	NIRANJAN VYAS AND ANR STATE (PROSECUTION DEPT) ANR	TANVEER AHAMAD-P
	0515 CMS 13287/2016		
With			
162	C.W. 15228/2016	VANDANA SHARMA STATE (PROSECUTION DEPT) ANR	DR SACHIN KR SHARMA-P M FAISAL BAIG-R
	0515 STAY 13535/2016		
With			
163	C.W. 15311/2016	VINOD B CHAHR STATE (PROSECUTION DEPT) ANR	ANOOP AGARWAL-P DR A S KHANGAROT ADD G C-R ANAND SHARMA-R S N KUMAWAT-R
	0515 STAY 13606/2016		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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With			
164	C.W. 17814/2016	RAJENDRA SINGH POONIA AND ORS STATE (PROSECUTION DEPT) ANR	PRATEEK MATHUR-P DR A S KHANGAROT ADD G C-R ANAND SHARMA SAURABH-R ASHWINI JAIMAN-R RAGHUNANDAN SHARMA-R S N KUMAWAT-R
	0515 APPL 34075/2017 CMS 15912/2016		
With			
165	C.W. 17998/2016	DHARMENDRA GURJAR STATE (PROSECUTION DEPT) ANR	SURESH KUMAR-P
	0516 CMS 16070/2016		
With			
166	C.W. 18413/2016	MOHMMED IMRAN SHEIKH STATE (LAW DEPARTMENT) ANR	TANVEER AHAMAD-P
	0515 STAY 16430/2016		
With			
167	C.W. 2336/2017	ANURAG CHOUDHARY STATE OF RAJ AND ANR	MAHENDRA SHAH VIGYAN SHAH-P M F BEIG-R
	0516 CMS 2109/2017		
With			
168	C.W. 6270/2017	VIMLESH KUMAR CHOUDHARY AND ANR STATE OF RAJ AND ORS	RAGHUNANDAN SHARMA-P DR A S KHANGAROT ADD G C-R AAG AASHISH SHARMA-R MR MF BAIG-R RAJENDRA PRASAD AAG-R
	0515 STAY 5704/2017		
169	C.W. 4610/2016	PINTU BAIRWA&ORS STATE (ENERGY DEP)ORS	DR VB SHARMA SHRUTI DIXIT-P KAPIL CHOUDHARY-R BABU LAL SAINI DY G C-R
	0515 STAY 4054/2016		
With			
170	C.W. 165/2016	MUKESH CHOUDHARY &ORS STATE (ENERGY DEP)ORS	SANJAY SHARMA-P KAPIL CHOUDHARY-R BABU LAL SAINI DY G C-R
	0515 STAY 138/2016		
171	C.W. 7752/2016	MUNEER MOHAMMAD R S R T C &ANR	RAKESH KUMAR DESH RAJ-P DR R K SHARMA BHRIGU-R DR. R.K. SHARMA, ADV.-R
	0509		
172	C.W. 12932/2016	RAVINDRA KUMAR STATE (HOME DEPARTMENT)ORS	MANOJ SHARMA-P DR A S KHANGAROT ADD G C-R A.S.KHANGAROT AGC-R
	0516 CMS 11523/2016		
173	C.W. 14249/2016	RAJESH KUMAR SHARMA STATE (MEDICAL AND HEALTH)ORS	TANVEER AHAMAD-P SANJAY KUMAR SHARMA G C-R MR RAM PRATAP SAINI-R MR SANJAY KUMAR SHARMA-R
	0515		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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174	C.W. 28/2017 0513 APPL 26016/2017 CMS 30/2017	GOPAL BIJAWAT STATE OF RAJ AND ANR	ASHOK BANSAL-P PARIKSHIT SINGH DY G C-R
175	C.W. 1355/2017 0516	AJIT SINGH STATE OF RAJ AND ORS	G S FAUZDAR-P N K SINGHAL-P DR A S KHANGAROT ADD G C-R DR. A.S.KHANGAROT, AGC-R
176	C.W. 7678/2017 0515 CMS 6940/2017	DHEERAJ SHARMA AND ORS STATE OF RAJ AND ANR	RAJENDRA SONI-P DR A S KHANGAROT ADD G C-R A S KHANGAROT-R AAG AASHISH SHARMA-R
With			
177	C.W. 7487/2017 0515 CMS 6767/2017	SATYA PRAKASH SHARMA&ORS STATE OF RAJ AND ANR	RAJENDRA SONI-P DR A S KHANGAROT ADD G C-R AAG AASHISH SHARMA-R DR. A.S. KHANGAROT, AGC-R MR.M.F.BAIG-R
With			
178	C.W. 7900/2017 0515 CMS 7121/2017	BHUVNESH KUMAR AND ORS R P S C AJMER AND ORS	S S HORA T C SHARMA-P M FAISAL BAIG-R AAG AASHISH SHARMA-R DR A S KHANGAROT ADD G C-R
With			
179	C.W. 11690/2017 0515 CMS 10471/2017	KAMAL SINGH STATE OF RAJ AND ANR	RAJENDRA SONI VISHAL SONI-P DR A S KHANGAROT ADD G C-R
180	C.W. 7983/2017 0505	SANDEEP KUMAR AND ORS STATE OF RAJ AND ORS	RIBHU DUTT-P DR A S KHANGAROT ADD G C-R CHAIN SINGH RATHORE-R
With			
181	C.W. 4961/2017 0505	DEVENDER KUMAR STATE OF RAJ AND ORS	M S RAGHAV VISHWAS SAINI-P
With			
182	C.W. 4962/2017 0505	ASHA RAM STATE OF RAJ AND ORS	M S RAGHAV VISHWAS SAINI-P
With			
183	C.W. 4971/2017 0505	HARISH KUMAR STATE OF RAJ AND ORS	M S RAGHAV VISHWAS SAINI-P
With			
184	C.W. 5093/2017 0505	VAKEEL SINGH AND ANR STATE OF RAJ AND ORS	M S RAGHAV VISHWAS SAINI-P DR A S KHANGAROT ADD G C-R

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With			
185	C.W. 7982/2017	ARJUN LAL AND ORS STATE OF RAJ AND ORS	RIBHU DUTT-P DR A S KHANGAROT ADD G C-R M FAISAL BAIG-R
	0505		
186	C.W. 9658/2017	NATHU LAL MEENA STATE OF RAJ AND ORS	VIMAL CHOUDHARY YOGESH T-P SANJEEV SINGHAL DY G C-R
	0509		
187	C.W. 10524/2017	MS ANUYA VERMA STATE OF RAJ AND ORS	S N KUMAWAT-P I R SAINI-R AAG AASHISH SHARMA-R MR ASHISH KUMAR-R R A KATTA-R
	0515 CMS 9529/2017		
188	C.W. 14978/2017	KAMAL PRAKASH CHAUHAN THE SECRETARY R P S C & ANR	DR PRADEEP ASTHANA-P B K SHARMA ADD G C-R ASHISH KUMAR-R
	0515 APPL 64225/2017 STAY 13247/2017		
189	C.W. 16032/2017	SHAIENDRA SINGH SHEKHAWAT STATE OF RAJ AND ANR	TANVEER AHAMAD-P M FAISAL BAIG-R B L AVASTHI ADD G C-R
	0515 APPL 62022/2017 CMS 14173/2017		
190	C.W. 17996/2017	MADHU RAO STATE OF RAJ AND ORS	D K BHARDWAJ-P AAG AASHISH SHARMA-R
	0515 CMS 15958/2017		
191	C.W. 18010/2017	VIJAY KUMAR STATE (PANCHAYATI RAJ) ORS	NIDHI KHANDELWAL KRISHNA-P SANDEEP TANEJA KARTIKEYA-R
	0515 CMS 15972/2017		
FOR HEARING			
192	C.W. 1535/2005	SMT ANJU MISHRA STATE OF RAJ & ORS	S K SAKSENA-P PARIKSHIT SINGH DY G C-R MS PRIYANKA PAREEK-R PARIKSHIT SINGH DY GC-R
	0516		
193	C.W. 20689/2013	VIMLESH KUMAR CHOBAY STATE (EDUCATION DEPARTMENT)ORS	KAMAL KANT SHARMA-P MAHESH CHAND GUPTA-R B K SHARMA ADD G C-R DEVI SINGH CHOUDHARY-R TANVEER AHAMAD-R
	0515		

SB CRIMINAL MISCELLANEOUS BAILS U/S 439 OF CR PC
SB CRIMINAL MISCELLANEOUS BAILS U/S 438 OF CR PC
SB CRIMINAL APPEALS U/S 14-A OF SC & ST (POA) ACT RELATING
TO BAILS

NOTE: ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE REQUESTED
TO FURNISH WRITTEN REQUEST IN THIS REGARDS TO THE COURT MASTER,
A DAY BEFORE THE DATE OF HEARING, AFTER SEEKING NO OBJECTION
FROM THE OPPOSITE COUNSEL. IN ABSENCE OF SUCH WRITTEN REQUEST
THE MATTER WILL NOT BE ADJOURNED.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
1	CRL.M.(BAIL) 1760/2017 0202	ASHURAM STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P P.P.-R
2	CRL.M.(BAIL) 9253/2017 0202	DHIRAP SINGH STATE OF RAJASTHAN THROUGH P P	ROHAN JAIN-P P.P.-R
3	CRL.M.(BAIL) 12233/2017 0202	VIKRAM STATE OF RAJASTHAN THROUGH PP	ASHOK YADAV-P P.P.-R
4	CRL.M.(BAIL) 12464/2017 0202	DR DEVENDRA KUMAR SHARMA STATE OF RAJASTHAN THROUGH P P	PRAHLAD SHARMA-P SUDHIR JAIN-R
5	CRL.M.(BAIL) 15506/2017 0202	BABLU STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P P.P.-R
6	CRL.M.(BAIL) 15589/2017 0202	SHYAM CHARAN JANGID STATE OF RAJASTHAN THROUGH PP	CHAIN SINGH RATHORE-P MAHESH GUPTA-R
7	CRL.M.(BAIL) 16613/2017 0202	ISHWAR STATE OF RAJASTHAN THROUGH PP	RAJENDRA SINGH TANWAR-P P.P.-R
8	CRL.M.(BAIL) 16630/2017 0202	VIKRAMADITYA SINGH STATE OF RAJASTHAN THROUGH PP	B S CHOUHAN/V S RATHORE-P P.P.-R
9	CRL.M.(BAIL) 16808/2017 0202	DEEPAK KHANDELWAL STATE OF RAJASTHAN THROUGH PP	GOVIND GUPTA-P ANKIT SHARMA-R
With			
10	CRL.M.(BAIL) 17702/2017 0202	MAHENDRA SINGH BOYAL STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P ANKIT SHARMA-R
11	CRL.M.(BAIL) 17287/2017 0202	JHANDU STATE OF RAJASTHAN THROUGH PP	P S SHARMA-P P.P.-R
12	CRL.M.(BAIL) 17356/2017 0202	RAVI SAXENA STATE OF RAJASTHAN THROUGH PP	DEEPAK CHAUHAN-P P.P.-R
13	CRL.M.(BAIL) 17428/2017 0202	RANJEET SINGH STATE OF RAJASTHAN THROUGH PP	BANWARI SHARMA/N N SHARMA-P P.P.-R P C DEWANDA/ABHISHEK-R
14	CRL.M.(BAIL) 17930/2017 0202	NARESH KUMAR STATE OF RAJASTHAN THROUGH PP	B M GURJAR-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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15	CRL.M.(BAIL) 17951/2017 0202	RAASHID@RANGILA@HASAN AND ANR STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA/CHEटना-P P.P.-R
16	CRL.M.(BAIL) 17953/2017 0202	GAJANAND YADAV STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA/CHEटना-P P.P.-R
17	CRL.M.(BAIL) 2/2018 0202	PRAKASH@BHOPA STATE OF RAJASTHAN THROUGH PP	J K MOOLCHANDANI-P P.P.-R
18	CRL.M.(BAIL) 10/2018 0202	AVTAR SINGH STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/K C MEENA-P SURESH SAHNI/R M SHARMA-R
19	CRL.M.(BAIL) 70/2018 0202	SUNNI STATE OF RAJASTHAN THROUGH PP	K L MEENA-P P.P.-R
20	CRL.M.(BAIL) 113/2018 0202	TULSI SINGH STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
21	CRL.M.(BAIL) 313/2018 0202	HANUMAN PRASAD SHARMA STATE OF RAJASTHAN THROUGH PP	RAJ KUMAR GOYAL-P P.P.-R
22	CRL.M.(BAIL) 317/2018 0202	SOHAN LAL STATE OF RAJASTHAN THROUGH PP	VIDHUT GUPTA-P P.P.-R
23	CRL.M.(BAIL) 429/2018 0202 2ND BEFORE	AZHARUDDIN STATE OF RAJASTHAN THROUGH PP	SHREY GAHARANA/VIVEK-P P.P.-R
24	CRL.M.(BAIL) 463/2018 0202	DESHRAJ STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
25	CRL.M.(BAIL) 464/2018 0202	BHAGWAN DAS STATE OF RAJASTHAN THROUGH PP	MANOJ AVASTHI-P P.P.-R
26	CRL.M.(BAIL) 470/2018 0202	LALA RAM@LALA KADWAL STATE OF RAJASTHAN THROUGH PP	AMIT SHARMA/RAJBEER SINGH-P P.P.-R
27	CRL.M.(BAIL) 472/2018 0202	SOHAN LAL STATE OF RAJASTHAN THROUGH PP	LALIT SHARMA-P LOKESH ATREY-R
28	CRL.M.(BAIL) 473/2018 0202	DINESH STATE OF RAJASTHAN THROUGH PP	SURAJ NENIWAL-P P.P.-R
29	CRL.M.(BAIL) 474/2018 0202	SATISH SAINI STATE OF RAJASTHAN THROUGH PP	ASHISH SHARMA-P P.P.-R
30	CRL.M.(BAIL) 475/2018 0202	RAJAK STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R
31	CRL.M.(BAIL) 487/2018 0202	MADAN STATE OF RAJASTHAN THROUGH PP	AKSHAT CHAUDHARY-P P.P.-R
32	CRL.M.(BAIL) 488/2018 0202	MUBINKHAN STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADHWAL-P P.P.-R

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FOR ORDERS (439 CR.P.C.)			
33	CRL.M.(BAIL) 489/2018 0202	NILESH@VEERU STATE OF RAJASTHAN THROUGH PP	ASHISH SHARMA-P P.P.-R RAJENDRA YADAV-R
34	CRL.M.(BAIL) 490/2018 0202	RAMPRASAD@RAJVEER MEENA STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P P.P.-R
35	CRL.M.(BAIL) 491/2018 0202	URMILA STATE OF RAJASTHAN THROUGH PP	D G CHATURVEDI-P P.P.-R
36	CRL.M.(BAIL) 492/2018 0202	RADHEYSHYAM STATE OF RAJASTHAN THROUGH PP	J S CHAUHAN-P P.P.-R
37	CRL.M.(BAIL) 497/2018 0202	SMT RASALI DEVI STATE OF RAJASTHAN THROUGH PP	SANDEEP MAHESHWARI-P P.P.-R
38	CRL.M.(BAIL) 501/2018 0202	RAJENDRA STATE OF RAJASTHAN THROUGH PP	MUKESH PAL JADOUN-P P.P.-R RAJNEESH GUPTA/RAHUL SH.-R
39	CRL.M.(BAIL) 502/2018 0202	TAUFIQ@KANJHA STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADHWAL-P P.P.-R
40	CRL.M.(BAIL) 507/2018 0202	SURESH STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
41	CRL.M.(BAIL) 508/2018 0202	RAMAVTAR STATE OF RAJASTHAN THROUGH PP	SUDHIR JAIN-P P.P.-R
42	CRL.M.(BAIL) 509/2018 0202	PRAKASH MEENA@ATARA MEENA STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P P.P.-R
43	CRL.M.(BAIL) 514/2018 0202	MUKESH KUMAR AND ORS STATE OF RAJASTHAN THROUGH PP	VIKASH KUMAR JAKHAR-P P.P.-R ASHVIN GARG-R
44	CRL.M.(BAIL) 515/2018 0202	BHURA AND ANR STATE OF RAJASTHAN THROUGH PP	SUDARSHAN LADDHA-P P.P.-R
45	CRL.M.(BAIL) 516/2018 0202	AHMED STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P P.P.-R
46	CRL.M.(BAIL) 517/2018 0202	ROSHAN LAL@RINKU STATE OF RAJASTHAN THROUGH PP	S S JANGRA-P P.P.-R
47	CRL.M.(BAIL) 522/2018 0202	BHAMBHAL STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P P.P.-R
48	CRL.M.(BAIL) 524/2018 0202	HARUN AND ORS STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADHWAL-P P.P.-R
49	CRL.M.(BAIL) 526/2018 0202	SAMMAN SINGH STATE OF RAJASTHAN THROUGH PP	RAVI AGARWAL-P P.P.-R
50	CRL.M.(BAIL) 529/2018 0202	RAVI KUMAR STATE OF RAJASTHAN THROUGH PP	V S BADHWAR-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
51	CRL.M.(BAIL) 530/2018 0202	NARENDER STATE OF RAJASTHAN THROUGH PP	ACHINTYA KAUSHIK/SOHARAB-P P.P.-R
52	CRL.M.(BAIL) 532/2018 0202	VINOD@LILIYA STATE OF RAJASTHAN THROUGH PP	SANDEEP GARSSA-P P.P.-R
53	CRL.M.(BAIL) 539/2018 0202	SHARIF KHAN STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P P.P.-R
54	CRL.M.(BAIL) 543/2018 0202	SAVINDRA SINGH@LALA AND ORS STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
55	CRL.M.(BAIL) 544/2018 0202	WAJIB@AZID STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P P.P.-R
56	CRL.M.(BAIL) 545/2018 0202	PRAKASH@DHOLU STATE OF RAJASTHAN THROUGH PP	MANOJ AGARWAL-P P.P.-R
57	CRL.M.(BAIL) 549/2018 0202	SHANKAR SAINI STATE OF RAJASTHAN THROUGH PP	BHARAT YADAV-P P.P.-R
58	CRL.M.(BAIL) 550/2018 0202	MUJAHID STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P P.P.-R HEMENDRA GOYAL-R
59	CRL.M.(BAIL) 554/2018 0202	LAKSHMAN STATE OF RAJASTHAN THROUGH PP	AKSHAT CHAUDHARY-P P.P.-R
60	CRL.M.(BAIL) 558/2018 0202	RAJESH BHINDA AND ANR STATE OF RAJASTHAN THROUGH PP	MEENU VERMA-P P.P.-R
61	CRL.M.(BAIL) 568/2018 0202	RAMLAL SAINI STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA/SANTOSH-P P.P.-R
62	CRL.M.(BAIL) 570/2018 0202	BHUR SINGH STATE OF RAJASTHAN THROUGH PP	SATYAPAL POSHWAL-P P.P.-R
63	CRL.M.(BAIL) 572/2018 0202	MAHAVEER SONI STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
64	CRL.M.(BAIL) 573/2018 0202	MAHAVEER SONI STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
65	CRL.M.(BAIL) 574/2018 0202	RADHEYSHYAM @PINTU STATE OF RAJASTHAN THROUGH PP	SAMARTH SHARMA-P P.P.-R
66	CRL.M.(BAIL) 575/2018 0202	MAHAVEER SONI STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
67	CRL.M.(BAIL) 578/2018 0202	ASHISH STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
68	CRL.M.(BAIL) 582/2018 0202	SANJAY SHARMA STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
69	CRL.M.(BAIL) 593/2018 0202	PURSHOTTAM STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P P.P.-R
70	CRL.M.(BAIL) 595/2018 0202	RAMKANWAR BANSAL STATE OF RAJASTHAN THROUGH PP	DEEPAK CHAUHAN-P P.P.-R NAWAL SINGH SIKARWAR-R
71	CRL.M.(BAIL) 615/2018 0202	HARISHANKAR @SHANKAR STATE OF RAJASTHAN THROUGH PP	SAMARTH SHARMA-P P.P.-R
72	CRL.M.(BAIL) 616/2018 0202	SHOJI LAL AND ANR STATE OF RAJASTHAN THROUGH PP	SAMARTH SHARMA-P P.P.-R
73	CRL.M.(BAIL) 622/2018 0202	VICKY KUMAWAT STATE OF RAJASTHAN THROUGH PP	PARTH SARTHI SANDU-P P.P.-R
74	CRL.M.(BAIL) 629/2018 0202	SHISHPAL STATE OF RAJASTHAN THROUGH PP	K K BHINDA-P P.P.-R DHARMENDRA BARALA-R
FOR ORDERS			
75	CRL.A. 2125/2017 0113 U/A 14 A SCT/ST ACT	ALHA RAKHA @ GULAM HUSSAIN STATE OF RAJASTHAN THROUGH P P	VINAY PAL YADAV-P
76	CRL.A. 2158/2017 0113 U/A 14 A SC/ST ACT	AAKASH @ GOLI STATE OF RAJASTHAN THROUGH PP	SHAILESH KUMAR PANWAR-P
With			
77	CRL.A. 1292/2017 0101	MOHAMMED ARIF STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P PP-R
With			
78	CRL.A. 1308/2017 0101 U/S 14 A SC/ST ACT	LUCKY ALLIAS LAVLESH SINGH STATE OF RAJASTHAN THROUGH P P	SATISH KHANDAL/S S NIRWAN-P PP-R
With			
79	CRL.A. 2030/2017 0113 U/A 14A SC/ST ACT	BASANT SHARMA STATE OF RAJASTHAN THROUGH PP	NITIN KUMAR SHARMA-P
With			
80	CRL.A. 2228/2017 0113 (LIMITATION) APPL 781/2017	SURYAPRAKASH @ SURYA STATE OF RAJASTHAN THROUGH PP	SATISH KHANDAL-P
81	CRL.A. 2217/2017 0113 U/S 14 A SC/ST ACT	MAHAVEER STATE OF RAJASTHAN THROUGH P P	RAJENDRA SHARMA-P
82	CRL.A. 2264/2017 0113 U/A 14 A SC/ST ACT	TEJPAL @ TEJA @ SONU STATE OF RAJASTHAN THROUGH P P	SANJEEV KUMAR MAHALA-P
83	CRL.A. 2347/2017 0113 U/S 14A SC/ST ACT	BACCHU SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/OMPRAKASH-P
84	CRL.A.S. 4/2018 0113 U/S 14 A SC/ST ACT	ABDUL SALEEM @ KALU STATE OF RAJASTHAN THROUGH P P	LIYAKAT ALI-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
85	CRL.A.S. 46/2018 0113 U/S 14 A SC/ST ACT	SANDEEP SHARMA STATE OF RAJASTHAN THROUGH P P	MAHENDRA SHARMA-P
86	CRL.A.S. 64/2018 0113 U/S 14 A SC/ST ACT	PAWAN MEWARA AND ANR STATE OF RAJASTHAN THROUGH P P	JITENDRA BAJAJ-P
With			
87	CRL.A.S. 65/2018 0113	RAJA RAM GURJAR STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH-P
FOR ORDERS ON INTERIM APPLICATIONS			
88	CRL.M.APPLI. 570/2017 0204 BEFORE CRLA U/S 14 A SC/ST ROSTER	RAMESH LAHORE STATE OF RAJASTHAN THROUGH PP	DEEPAK ASOPA/PANKAJ-P
89	CRL.M.APPLI. 614/2017 0204 BEFORE U/A 438 BAIL ROSTER	DEVENDRA SINGH AND ANR STATE OF RAJ ASTHAN THROUGH PP	VIKAS KABRA-P
FOR ORDERS (438 CR.P.C.)			
90	CRL.M.(BAIL) 15984/2017 0201	MANOJ KUMAR STATE OF RAJASTHAN THROUGH PP	DR MAHESH SHARMA-P P.P.-R
91	CRL.M.(BAIL) 16755/2017 0201	KESAR SINGH STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P P.P.-R
92	CRL.M.(BAIL) 16763/2017 0201	KESAR SINGH STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P P.P.-R
93	CRL.M.(BAIL) 16764/2017 0201	KESAR SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P P.P.-R
94	CRL.M.(BAIL) 17565/2017 0201	RAMNATH MEENA STATE OF RAJASTHAN THROUGH PP	MOHAR PAL MEENA-P P.P.-R
95	CRL.M.(BAIL) 17615/2017 0201	RAJENDRA KUMAR SHARMA AND ANR STATE OF RAJASTHAN THROUGH PP	NAWAL SINGH SIKARWAR-P P.P.-R
96	CRL.M.(BAIL) 17679/2017 0201	MS JYOTI KANWAR AND ANR STATE OF RAJASTHAN THROUGH PP	DINESH YADAV/NAVEEN VERMA-P P.P.-R
97	CRL.M.(BAIL) 17724/2017 0201	BABLI AND ANR STATE OF RAJASTHAN THROUGH PP	S S OLA-P P.P.-R VIVEK GAUR-R
98	CRL.M.(BAIL) 17818/2017 0201	SHABANA@JAMILA STATE OF RAJASTHAN THROUGH PP	TARUN MISHRA-P P.P.-R
99	CRL.M.(BAIL) 17832/2017	MAHESH KUMAR STATE OF RAJASTHAN THROUGH PP	SHAILANDER BALWADA-P P.P.-R
100	CRL.M.(BAIL) 17855/2017 0201	NAWAL SINGH STATE OF RAJASTHAN THROUGH PP	NIKHLESH KATARA-P P.P.-R
101	CRL.M.(BAIL) 17857/2017 0201	BHAIRU LAL STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH-P P.P.-R

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FOR ORDERS (438 CR.P.C.)			
102	CRL.M.(BAIL) 17860/2017 0201	GIRRAJ AND ANR STATE OF RAJASTHAN THROUGH PP	KHUSHAL SINGH-P P.P.-R
103	CRL.M.(BAIL) 17864/2017 0201	PAPPI BAI@MUNISHA AND ANR STATE OF RAJASTHAN THROUGH PP	GANESH CHATURVEDI-P P.P.-R NAWAL SINGH SIKARWAR-R
104	CRL.M.(BAIL) 17910/2017 0201	KARAN SHARMA STATE OF RAJASTHAN THROUGH PP	MADHO SWAMI/ANAND SINGH-P P.P.-R
With			
105	CRL.M.(BAIL) 577/2018 0201	RAGHUVVEER SINGH STATE OF RAJASTHAN THROUGH PP	MADHO SWAMI/ANAND SINGH-P P.P.-R
106	CRL.M.(BAIL) 17919/2017 0201	SMT MANBHAR DEVI STATE OF RAJASTHAN THROUGH PP	NALIN G NARAIN-P P.P.-R
107	CRL.M.(BAIL) 17941/2017 0201	MOHAN LAL STATE OF RAJASTHAN THROUGH PP	RAJ KUMAR GOYAL-P P.P.-R
108	CRL.M.(BAIL) 17959/2017 0201	TARACHAND JASWANI @ KALU AND ANR STATE OF RAJ ASTHAN THROUGH PP	GHANSHYAM SHARMA-P P.P.-R NITIN JAIN-R
109	CRL.M.(BAIL) 17968/2017 0201	SATTAR STATE OF RAJASTHAN THROUGH PP	RAJEEV SURANA-P P.P.-R
110	CRL.M.(BAIL) 12/2018 0201	SACHIN TIWARI STATE OF RAJASTHAN THROUGH PP	SANJAY SHARMA-P P.P.-R SHREY GAHARANA-R
111	CRL.M.(BAIL) 14/2018 0201	SMT HEMLATA STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P P.P.-R
112	CRL.M.(BAIL) 446/2018 0201	POONAM KULSHRESHTHA STATE OF RAJASTHAN THROUGH PP	SHREY GAHARANA/VIVEK-P P.P.-R
113	CRL.M.(BAIL) 447/2018 0201	SURESH STATE OF RAJASTHAN THROUGH PP	DR MAHESH SHARMA-P P.P.-R
114	CRL.M.(BAIL) 450/2018 0201	SURESH STATE OF RAJASTHAN THROUGH PP	DR MAHESH SHARMA-P P.P.-R
115	CRL.M.(BAIL) 456/2018 0201	MAHESH STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P P.P.-R
116	CRL.M.(BAIL) 457/2018 0201	SUNIL SINGH JADAON STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
117	CRL.M.(BAIL) 465/2018 0202	SURENDRA@KALLA STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
118	CRL.M.(BAIL) 467/2018 0201	ARMAN HUSSAIN PATHAN STATE OF RAJASTHAN THROUGH PP	D K GARG-P P.P.-R
119	CRL.M.(BAIL) 480/2018 0201	SAKAWAT@MOHAMMAD SAKAWT STATE OF RAJASTHAN THROUGH PP	ANIL KUMAR JAIN-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (438 CR.P.C.)			
120	CRL.M.(BAIL) 481/2018 0201	MINTU DEVI STATE OF RAJASTHAN THROUGH PP	PANKAJ GUPTA-P P.P.-R
121	CRL.M.(BAIL) 498/2018 0201	HARISINGH AND ORS STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P.P.-R AMIT RATNAWAT-R
122	CRL.M.(BAIL) 510/2018 0201	HARJIRAM MEENA STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P P.P.-R
123	CRL.M.(BAIL) 519/2018 0201	BANESINGH MEENA STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P P.P.-R
124	CRL.M.(BAIL) 521/2018 0201	RAMNARAYAN SUMAN STATE OF RAJASTHAN THROUGH PP	ANSHUMAN SAXENA-P P.P.-R
FOR ORDERS - DEFECT CASES			
125	CRL.M.(BAIL) 17845/2017	RAMKARAN@BABULAL STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R MAHESH CHAND MEENA-R

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HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI

10.30 AM TO 01.00 PM
02.00 PM TO 04.30 PM

SB CIVIL MISCELLANEOUS APPEALS (MAC MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.M.A. 4453/2008 1700	SMT.KAUSHALYA DEVI & ORS NOOR MOHAMMAD & ORS	L.P. SINGHAL-P P S ARYA-R
2	C.M.A. 4520/2008 1700	RAMUDI & ORS SHIV LAL & ORS	SANDEEP MATHUR-P LALIMA PUROHIT-R R P VIJAY-R
3	C.M.A. 4745/2008 1700	KAILASH CHAND BIHARI LAL & ORS	R L AGRAWAL-P PYARE LAL-R BHAGCHAND BHARDWAJ-R
4	C.M.A. 4781/2008 1700	PRABHU SINGH M/S S N MATHUR AND COMPANY AND	J P GUPTA-P PYARE LAL-R V L MATHUR/AMIT DHAWAN-R
5	C.M.A. 5075/2008 1700	DHARMENDRA SUNIL KUMAR AND ORS	SUDHIR KUMAR TIWARI-P N C JAIN-R S S SUNDA-R
FOR ORDERS - DEFECT CASES			
6	C.M.A. 324/2015 1700	DARIYAB BAI AND OTHERS NARENDRA SAHU AND OTHERS	JITENDRA BAJAJ-P
7	C.M.A. 869/2015 1700 CMCC 472/2015	MOHINI BAI AND OTHERS MAHAVEER AND OTHERS	ROHAN JAIN-P
8	C.M.A. 1890/2015 0603 CMCC 878/2015	DHARU SINGH KALU KHAN AND OTHERS	KAPIL PRAKASH MATHUR-P
9	C.M.A. 3586/2015 1700 APPL 24225/2017	SMT SUNITA DEVI AND OTHERS IRFAN MOHAMMAD AND OTHERS	KAMAL GUPTA-P
10	C.M.A. 3697/2015 1700	SMT GORDHANI BAI LIYAKAT ALI AND OTHERS	JITENDRA BAJAJ-P
11	C.M.A. 5330/2017 1700	SURAJ PRAKASH SMT ANSHU AGARWAL AND ORS	S R JOSHI-P
12	C.M.A. 5509/2017 1700	SMT RAJIYA BANO AND ORS HARI RAM AND ORS	JAI PRAKASH GUPTA-P
13	C.M.A. 6260/2017 0603	BANSHIDHAR SAINI BIRBAL RAM AND ORS	VIKRAM SINGH SHEKHAWAT-P
14	C.M.A. 6274/2017 1700	MANBHAR AND ORS SHYAM LAL YADAV AN ANR	DEEPAK KHANDELWAL-P
15	C.M.A. 6309/2017 0602	SHEKH KALEEM DURGA SINGH AND ORS	AKHILESH PAREEK-P
16	C.M.A. 6325/2017 1700 CMCC 2832/2017	SHIMLA DEVI AND ORS SIYARAM JOSHI AND ANR	NAWAL SINGH SIKARWAR-P
17	C.M.A. 6362/2017 0601	SMT MADHU DEVI BHAG CHAND AND ORS	KAMAL GUPTA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
18	C.M.A. 188/1996 0603	NEW INDIA ASSURANCE SMT.KUSUM DEVI	P K KASLIWAL-P MAHENDRA GOYAL-R DINESH KALA-R
19	C.M.A. 6182/2016 1700	HDFC ERGO GENERAL INSURANCE COM LTD SMT ANITA AND ORS	VIRENDRA AGARWAL-P
20	C.M.A. 4952/2017 1700 LETTER 1945/2017	UMESH GUPTA AND ANR PRADEEP KUMAR AGARWAL AND ORS	SANDEEP MATHUR-P RAHUL AGARWAL-R
FOR ORDERS ON INTERIM APPLICATION			
21	C.M.A. 2633/2012 1700 APPL 15232/2017	SMT MANJU DEVI AND OTHERS KARAN SINGH AND OTHERS	RAJESH KUMAR SAINI-P
22	C.M.A. 2908/2016 0603 (LIMITATION) CMCC 113/2018	DINESH KUMAR SHARMA PURAN MAL BHAVRI AND OTHERS	VIKAS KABRA-P
23	CRL.M.APPLI. 616/2017 0204 BEFORE	RITU SODHI AND ANR STATE OF RAJASTHAN THROUGH PP	M C JAIN ANKIT JAIN-P
24	C.M.A. 2089/2017 0603 (LIMITATION) CMCC 838/2018	OM PRAKASH SHARMA DASHRATH SONI AND ORS	NITESH RAWAT-P
25	C.M.A. 2900/2017 1700 APPL 1170/2017 (LIMITATION)	SMT SEEMA AND ORS DHANNA LAL AND ORS	DEEPAK KHANDELWAL-P DEEPAK GOYAL-R ATUL KUMAR JAIN-R
With			
26	C.M.A. 810/2017 1700	R S R T C THROUGH CHIEF MANAGER SMT SEEMA AND ORS	VIRENDRA AGARWAL-P
27	C.M.A. 2943/2017 1700 (LIMITATION) CMCC 1187/2017	BAJAJ ALLIANZ GEN INSURANCE CO LTD MAINARAM THR LRS AND ANR	SANDEEP PATHAK-P
28	C.M.A. 3155/2017 0602 APPL 43844/2017	UNITED INDIA INSURANCE CO LTD SMT RAMESHWARI AND ORS	RISHIPAL AGARWAL-P JAI PRAKASH GUPTA-R
29	C.M.A. 4783/2017 0602 (LIMITATION) CMCC 2778/2017	MOHAMMAD AJMAL SHYO RAM AND ORS	DEEPAK GOYAL-P
30	C.M.A. 4889/2017 0601 (LIMITATION) CMCC 2819/2017	GOPAL LAL BAIRWA BABU KHAN AND ORS	DEEPAK GOYAL-P
31	C.M.A. 4895/2017 0603 (LIMITATION) CMCC 2741/2017	ROOP NARAYAN SHARMA SWARAJ ALIAS RAJESH GURJAR AND ORS	DEEPAK GOYAL-P
32	C.M.A. 4896/2017 0603 (LIMITATION) APPL 2776/2017	BAL MUKUND PATIDAR SWARAJ ALIAS RAJESH GURJAR AND ORS	DEEPAK GOYAL-P
33	C.M.A. 4906/2017 0601 (LIMITATION) CMCC 2820/2017	UDDA RAM BABU KHAN AND ORS	DEEPAK GOYAL-P
34	C.M.A. 5546/2017 0602 (LIMITATION) CMCC 5/2018	KAILASH CHAND BAIRWA JITENDRA KUMAR AND ORS	BHANU PRAKASH-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
35	C.M.A. 131/2018 1700 (LIMITATION) CMCC 71/2018	MOHD SADIQ ANSARI LAKHAN SINGH AND ORS	ROHIT KHANDELWAL-P
36	C.M.A. 133/2018 1700 (LIMITATION) CMCC 72/2018	SMT PINKI DEVI CHEEPA AND ORS SITARAM MARWAL AND ANR	JITENDRA MITRUCKA-P
37	C.M.A. 135/2018 1700 (LIMITATION) CMCC 73/2018	MOHD SALIM ANSARI LAKHAN SINGH AND ORS	ROHIT KHANDELWAL-P
38	C.M.A. 155/2018 1700 (LIMITATION) CMCC 78/2018	PHOOLBANO LAKHAN SINGH AND ORS	ROHIT KHANDELWAL-P
39	C.M.A. 156/2018 1700 (LIMITATION) CMCC 80/2018	ABDUL RAHIM ANSARI AND ANR LAKHAN SINGH AND ORS	ROHIT KHANDELWAL-P
40	C.M.A. 157/2018 1700 (LIMITATION) CMCC 81/2018	ABDUL RAHIM ANSARI AND ANR LAKHAN SINGH AND ORS	ROHIT KHANDELWAL-P
41	C.M.A. 163/2018 1700 (LIMITATION) CMCC 83/2018	SMT GOPALI AND ORS DINESH KUMAR AND ORS	RAM SINGH RATHORE-P
FOR FRESH ADMISSION WITH STAY/BAIL			
42	C.M.A. 2031/2017 1700 STAY 1454/2017	UNITED INDIA INSURANCE CO LTD PRAHLAD AND ORS	A S OBERAI/LOKESH-P
With			
43	C.M.A. 2461/2017 1700	PRAHLAD AND ORS DAYA SHANKAR AND ORS	PRAVEEN KUMAR JAIN-P OM PRAKASH GUPTA-R
44	C.M.A. 4525/2017 0603 STAY 3223/2017	UNITED INDIA INSURANCE CO LTD KALAWATI DEVI AND ORS	LOKESH PARIHAR-P
With			
45	C.M.A. 4827/2017 0603	KALAWATI DEVI RAMESH CHAND SAINI AND ORS	RITESH JAIN-P
46	C.M.A. 196/2018 0603 CMS 104/2018	SHRIRAM GENERAL INSURANCE CO DURGALAL AND ORS	VIRENDRA AGRAWAL-P
47	C.M.A. 198/2018 0603 CMS 105/2018	SHRIRAM GENERAL INSURANCE CO FORU LAL AND ORS	VIRENDRA AGRAWAL-P
48	C.M.A. 199/2018 0603 CMS 106/2018	THE ORIENTAL INSURANCE CO LTD FARRA ALIAS KHURSHID AND ORS	VIRENDRA AGRAWAL-P
49	C.M.A. 205/2018 0603 CMS 111/2018	NEW INDIA ASSURANCE CO LTD TARUN ARORA AND ORS	PRAVEEN KUMAR JAIN-P
50	C.M.A. 232/2018 1700 CMS 117/2018	L & T GENERAL INSURANCE CO LTD SMT VIJAY LAXMI VASHISTHA AND ORS	VIRENDRA AGRAWAL-P
51	C.M.A. 233/2018 1700 CMS 118/2018	MAGMA HDI GENERAL INSURANCE CO LTD SMT REETA DEVI AND ORS	VIRENDRA AGRAWAL-P
FRESH ADMISSION WITHOUT STAY/BAIL			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FRESH ADMISSION WITHOUT STAY/BAIL			
52	C.M.A. 1275/2016 1700	ANITA DEVI AND OTEHRS SANDEEP KUMAR AND OTHERS	RAVI JANGIR-P
With			
53	C.M.A. 1571/2016 1700 CMS 1030/2016	I C I C I LOMBARD GEN INSURANCE CO LTD ANITADEVI AND OTHERS	CHANDERDEEP SINGH JODHA-P OMVEER SINGH SAINI-R RAVI JANGIR-R
54	C.M.A. 5722/2017 0603	OM PRAKASH UNITED INDIA INSURANCE CO LTD AND ORS	SATYAPAL POSHWAL-P
55	C.M.A. 5923/2017 1700	SMT SUMAN AND OTHERS CHHATRAPAL UIKE AND OTHERS	SATYAPAL POSHWAL-P
56	C.M.A. 6196/2017 1700	PARO BEGAM AND ORS ABDUL SATTAR AND ORS	POONAM CHAND SHARMA-P
57	C.M.A. 167/2018 0603	BANARSI DEVI KHEM CHAND AND ORS	VINAY MATHUR-P
58	C.M.A. 168/2018 1700	SAROJ DEVI MAHESH BHARGAVA AND ORS	VINAY MATHUR-P
59	C.M.A. 169/2018 0603	MANISH SHARMA MAHENDRA KUMAR AND ORS	SATYAPAL POSHWAL-P
60	C.M.A. 188/2018 1700	SMT SITA DEVI AND ANR SHANKAR LAL JAT AND ORS	BHANU PRAKASH-P
61	C.M.A. 204/2018 0603	KAILASH NARAYAN SHARMA SHRI DINESH KUMAR MITTAL AND ANR	SANJAY SINGHAL-P
62	C.M.A. 211/2018 1700	SMT RATAN KANWAR AND ANR VIKRAM SINGH AND ORS	SANDEEP MATHUR-P
63	C.M.A. 212/2018 0603	RAMSHARAN ALIAS RAMCHARAN MEHBOOB GAURI AND ORS	SANDEEP MATHUR-P
64	C.M.A. 217/2018 1700	SMT MANA ALIAS MANNUDI ALIAS MANORI&ORS LAKSHMAN SINGH RAWAT AND ORS	SANDEEP MATHUR-P
65	C.M.A. 218/2018 1700	SMT MUNNI DEVI AND ORS RAGHUVVEER PRASAD MEENA AND ORS	RAMIT PAREEK-P
66	C.M.A. 219/2018 1700	BHAWANI DASS AND ANR CHANDRA AND ORS	SANDEEP MATHUR-P
67	C.M.A. 220/2018 0603	MURLI ARUN KUMAR AND ANR	VIRENDRA AGRAWAL-P
68	C.M.A. 222/2018 0603	BHAGIRATH PRASAD RAJENDRA KUMAR AND ORS	O P PAREEK-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FRESH ADMISSION WITHOUT STAY/BAIL				
69	C.M.A. 227/2018 0603	KALULAL SOHAN LAL AND ANR	SANDEEP JAIN-P	
70	C.M.A. 228/2018 1700	DESHRAJ AND ORS KALURAM AND ORS	VIMAL KUMAR JAIN-P	
71	C.M.A. 229/2018 1700	LAXMI DEVI AND ORS SATYANARAYAN MEENA AND ORS	VIMAL KUMAR JAIN-P	
72	C.M.A. 234/2018 1700	SMT SUMAN AND ORS JAGDISHLAL AND ORS	VIRENDRA AGRAWAL-P	
73	C.M.A. 238/2018 1700	SMT ANITA AND ORS GANEE KHAN AND ORS	BUDDHI PRAKASH SHARMA-P	
74	C.M.A. 239/2018 1700	SMT MANBHAR AND OR RAMCHARAN SHARMA AND ORS	BHARTI TRIVEDI-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
75	C.M.A. 1781/2012 1700	DURGA AND OTHERS SHAFIKA AND OTHERS	NITIN JAIN-P	SUDARSHAN LADDHA-R DEEPAK GOYAL-R
76	C.M.A. 3095/2012 0603	DIMPLE SINGH RAM KARAN AND OTHERS	BHANU PRAKASH VERMA-P	GOPESH KUMBHAJ-R NARPAT SINGH SHEKHAWAT-R
77	C.M.A. 3473/2013 0603	BRIJ KISHORE RAKESH KUMAR AND OTHERS	SANDEEP MATHUR-P	CHANDERDEEP SINGH JODHA-R

SB CIVIL CONTEMPT MATTERS

SB CIVIL MISC WRITS (CIVIL COURT ORDERS)

COMPANY MATTERS

NOTE: IN HEARING CASES, LEARNED COUNSEL FOR THE PARTIES ARE REQUESTED TO KEEP AVAILABLE SHORT SYNOPSIS AND LIST OF DATES ALONG WITH PHOTOCOPY OF THE JUDGMENTS RELIED UPON

CASES LISTED IN HEARING CATEGORY EITHER IN MAIN LIST OR IN SUPPLEMENTARY LIST OR IN WEEKLY LIST WILL BE TAKEN YEAR WISE i e IN CHRONOLOGICAL ORDER

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.C.P. 1874/2017 2401	NANAG RAM SHARMA SMT VEENU GUPTA AND ORS	NARENDRA MISHRA-P
2	C.C.P. 2013/2017 2401	DEVANDER SHARMA DR MANJEET SINGH AND ORS	RAM PRATAP SAINI-P
3	C.C.P. 2014/2017 2401	SURENDRA VERMA AND ORS MANJULA VERMA AND ORS	RAM PRATAP SAINI-P
FOR ORDERS			
4	WRIT RAP 470/2015 4201 SR CITIZEN	PADAM SINGH MAHESH KUMAR SHARMA &ANR	SHISHU PAL SINGH-P
5	WRIT RAP 485/2017 4201 SENIOR CITIZEN	MAN SINGH &ORS LATE SMT TULSI DEVI LRS ORS	RAJESH KAPOOR HARSHAD-P
6	C.C.P. 377/2004 2401	RAGHUNATH & ORS SMT KESAR & ORS	PRAVEEN JAIN-P MANOJ BHARADWAJ-R ANIL JAIN-R SATISH CHANDRA PUROHIT-R
7	C.W. 1051/2010 4300	MOORTI MANDIR BABA RAMDEV SMT CHAND KANWAR AND ANR	DEEPAK PAREEK-P AJEET BHANDARI-R
8	C.C.P. 885/2013 2401	MOTI LAL & ORS SATYANARAYAN & ORS	S K GUPTA-P JITENDRA PANDEY-R DHARMENDRA PAREEK(ADD GC)-R DR SOHAN LAL SHARMA-R
9	C.C.P. 128/2014 2401	DAMODAR SHARMA PREM SINGH MEHRA AND OTHERS	RAJENDRA SINGH TANWAR-P SAURABH SARASWAT(DY GC)-R DR ABHINAV SHARMA(AAG)-R J M SAXENA(AAG)-R
10	C.C.P. 1071/2015 2401	SULTAN AND OTHERS MUNGA RAM AND OTHERS	VIKRAM SINGH-P DHARMENDRA PAREEK(ADD GC)-R
11	C.C.P. 168/2016 2401	RAJENDRA KUMAR SAIN SHRI KUNJI LAL MEENA AND OTHERS	ASHOK YADAV-P S K GUPTA(AAG)-R
12	C.C.P. 236/2016 2401	JITENDRA KUMAR GOYAL SHRI K K MEENA AND ANOTHER	DR P C JAIN-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
13	WRIT RAP 571/2016 4201	JEEVRAJ SINGH THAKUR RAGHUNATH SINGH &ORS	S L SONGARA-P
14	C.C.P. 1596/2016 2401	PREM BIJARNIAYA SHRI NARESH PAL GANGWAR AND ORS	ARUN SINGH SHEKHAWAT-P
15	C.C.P. 649/2017 2401	SHANTI KUMAR SETHI SHRI SHIV PRASAD M NAKHATE AND ANR	HANUMAN/ TARUN CHOUDHARY-P
16	C.W. 945/2017 4300 CMS 882/2017	ROOPNARAYAN RAMSHAY AND ORS	NEERAJ SHARMA SANDESH-P ZEESHAN KHAN-R USMAN KHAN-R
17	C.C.P. 1025/2017 2401	M C MOHTA COLLEGE STATE OF RAJ THR ADD CHIEF SECRETARY &OR	VIVEK DANGI/H JATAWAT-P AASHISH SHARMA JR TO AAG-R
18	C.C.P. 1179/2017 2401	AJIT SINGH RATHORE SHRI KULDEEP RANKA AND ANR	KAILASH CHOUDHARY-P VINAYAK JOSHI-R VINAYAK JOSHI-R
19	C.C.P. 1280/2017 2401	SMT SILOCHANA SHRI NARESH GANGWAR AND ORS	MAHENDRA SINGH GURJAR-P
20	C.C.P. 1291/2017 2401	HORI LAL SAINI SMT BEENU GUPTA AND ORS	R B SHARMA (GANTHOLA)-P ARYA GIRAMA JR TO AAG-R
21	C.C.P. 1326/2017 2401	SAROJ BALA SMT VEENU GUPTA AND ORS	SUNIL KUMAR SWAMI-P
22	C.C.P. 1511/2017 2401	SATYAWAN ARYA RAJHANS UPADHYAYA AND ORS	LOKENDRA SINGH SHEKHAWAT-P
23	C.C.P. 1639/2017 2401	SMT MUNNA DEVI SHARMA AND ORS SHRI LODHI SAMAJ SANSTHAN AND ORS	PARESH CHOUDHARY/IN KATARA-P DR ABHINAV SHARMA-P PARESH CHOUDHARY-P NAINA SARAF-R B N SANDHU AAG-R R K DAGA-R
24	C.C.P. 1733/2017 2401	ANIL KHARPAL SHRI MANJEET SINGH AND ORS	VINOD SINGHAL-P B K SHARMA-R ASHOK BANSAL-R
25	C.C.P. 1869/2017 2401	POONAM MITTAL SHRI NATHMAL DIDEL AND ORS	RAJ KUMAR GOYAL-P S K GUPTA AAG-R
26	C.C.P. 1896/2017 2401	NANAK RAM JOLIA SHRI AJITABH SHARMA AND ORS	UDAI PRADEEP GAUR-P
27	C.C.P. 1969/2017 2401	DR RAMESHWAR LAL SAINI RAJHANS UPADHYAYA AND ORS	LOKENDRA SINGH SHEKHAWAT-P AASHISH SHARMA JR TO AAG-R
28	C.W. 5489/2017 4300 CMS 5027/2017	SMT ANITA DEVI LOONA RAM AND ANR	AMIT JINDAL-P VIVEK CHOUDHARY-P
29	CRL.M.(BAIL) 17207/2017 0202 2ND BEFORE	RAHUL@DHARA SINGH STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R RINESH GUPTA-R
30	C.W. 21439/2017 4300 CMS 18742/2017	GYARSI DEVI AND ORS KAILASH CHAND AND ORS	DESHRAJ KALWANIA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
31	C.W. 21482/2017 4300 CMS 18776/2017	RAJESH @ RAJESH KULHAR INDUSIND BANK LTD AND ANR	S S OLA INDRAPAL JAKHAR-P PANKAJ GUPTA MANISH-R
32	WRIT RAP 19/2018 4201	SANJEEV CHADDA ADDI CIVIL JUDGE AND ANR	JITENDRA MITRUCKA-P
FOR ORDERS - ON INTERIM APPLICATIONS			
33	C.W. 5828/2013 4300 APPL 32684/2016 CMS 4570/2013	MANGILAL JAIN AND ORS ADDI DISTRICT AND SESSION AND ORS	R K DAGA-P HEMANT SHARMA-R BIPIN GUPTA-R JINESH JAIN G C-R MANU BHARGAVA G C-R RAJAT RANJAN-R SARANSH SAINI-R
With			
34	C.C.P. 1172/2013 2401	RAMDHAN THAWARIA AND ORS MANGI LAL JAIN ANDORS	SARANSH SAINI-P R.K. DAGA-R
With			
35	C.W. 1195/2014 4300 CMS 1290/2014	RAMDHAN THAWARIA AND ORS MANGILAL JAIN ORS	SARANSH SAINI-P R K DAGA-R JINESH JAIN-R
36	C.W. 17489/2015 4300 APPL 56238/2017 CMS 15508/2015	INDIRA GANDHI BALIKA NIKETAN &ANR STATE (EDUCATION DEPARTMENT)ORS	ASHWINI JAIMAN-P RAJENDRA SONI-R MANU BHARGAVA G C-R
With			
37	C.W. 2771/2016 4300 CMS 2430/2016	SMT SHAKUNTALA PATNI STATE (EDUCATION DEPARTMENT)ORS	RAJENDRA SONI-P MANU BHARGAVA G C-R ASHWANI JAIMAN-R
38	C.W. 2281/2016 4300 APPL 62673/2017 CMS 1926/2016	POR KANTA AHUJA &ORS DR CHANDRA PRAKASH JHUJA &ORS	SUNIL KUMAR SINGH-P ALOK CHATURVEDI-R ALOK CHATURVEDI-R
39	C.C.P. 922/2017 2401 APPL 30441/2017	DEEPAK DHABAI SHRI VEER SINGH SHEKHAWAT	ANIL UPMAN-P G S GILL AAG-R
40	C.W. 4401/2017 1103 APPL 51000/2017 CMS 3984/2017	VINOD KUMAR BHAMBHANI SMT KAMLESH KHATTAR AND ANR	GIRRAJ PRASAD-P AJAY AGARWAL-R
FOR FRESH ADMISSION- WITH STAY/BAIL			
41	C.W. 12876/2017 4300 CMS 11447/2017 SENIOR CITIZEN	RADHESHYAM AND ORS STATE OF RAJ AND ORS	RAJEEV BHUSHAN BANSAL-P
42	C.W. 349/2018 1200 CMS 250/2018 SENIOR CITIZEN	MITHILESH RAWAT AND ANR MMTC LTD	BHARAT SINGH-P
43	C.W. 350/2018 1200 CMS 251/2018 SENIOR CITIZEN	MITHILESH RAWAT AND ANR MMTC LTD	BHARAT SINGH-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITH STAY/BAIL			
44	C.W. 987/2018 4300 CMS 738/2018 SENIOR CITIZEN	DHUJI RAM VISHNU KUMAR	SATYAPAL POSHWAL-P
45	C.W. 10836/2016 4300 STAY 9742/2016	VIJAY KUMAR JAIN M/S GRAND SAPPHIRE	ADITYA MATHUR-P
With			
46	C.W. 11071/2016 4300 CMS 9951/2016	VIJAY KUMAR JAIN M/S GRAND SAPPHIRE	ADITYA MATHUR-P
47	C.W. 14774/2016 4300 CMS 13104/2016	MAHAVEER PRASAD AND ORS RAMSWAROOP AND ORS	MUKESH SHARMA-P
48	C.W. 614/2017 4300 STAY 588/2017	QYUM AND ORS KOMAL DEVI	SANJAY MEHRISHI-P
49	C.W. 731/2017 1800 CMS 680/2017	SURESH CHAND AND ANR PHOOL DEVI AND ANR	RAHUL TIWARI-P
50	C.W. 3713/2017 4300 CMS 3383/2017	DESHRAJ MANDIR SHRI GOVARDHANNATH JI VAISHNAV	ALOK CHATURVEDI S K S-P
51	C.W. 17201/2017 4300 CMS 15211/2017	GOKAL CHAND MAKHAN LAL	RAJ KUMAR SAINI-P
52	C.W. 20959/2017 4300 CMS 18361/2017	RAMSWAROOP JAISWAL NAWAL KISHORE SHARMA AND ORS	RAM MANOHAR SHARMA-P
53	C.W. 21486/2017 4300 CMS 18778/2017	SMT KRISHNA DEVI MAHESH MEEN AND ORS	ANITA KHANDELWAL-P
54	C.W. 21618/2017 4300 CMS 18881/2017	SHOKAT ALI THROUGH HIS LRS & ANR NURSAT ALI AND ORS	SAJID ALI-P
55	C.W. 22756/2017 0703 CMS 19853/2017	RAVINDRA SINGH SMT SANTOSH DEVI	ABHI GOYAL-P MOHIT GUPTA-R MOHIT GUPTA-R
56	C.W. 23932/2017 4300 CMS 20765/2017	J D A GHASI LAL MEEN AND ORS	AMIT KURI-P
57	C.W. 23933/2017 4300 CMS 20766/2017	J D A SANJAY GODHA AND ORS	AMIT KURI-P
58	C.W. 23934/2017 4300 CMS 20767/2017	J D A DHEERAJ KUMAR MEENA AND ORS	AMIT KURI-P
59	C.W. 23935/2017 4300 CMS 20768/2017	J D A SAROJ GODHA AND ORS	AMIT KURI-P
60	C.W. 751/2018 4300 CMS 560/2018	VIKRAM AND ORS MST CHAMELI AND ORS	RAHUL TIWARI-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITH STAY/BAIL			
61	C.W. 998/2018 4300 CMS 749/2018	SATYA NARAYAN SMT PHULI DEVI AND ORS	RAJNEESH GUPTA RAHUL SH-P
62	C.W. 1093/2018 4300 CMS 807/2018	PAWAN KUMAR SHARMA A D J SRIMADHOPUR & ORS	RAVIKANT SHARMA-P
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
63	C.C.P. 1597/2017 2401	KADU RAM SHARMA AND ORS MANEESH CHOUHAN AND ORS	DEEPAK SHARMA-P
64	C.C.P. 1636/2017 2401	SMT KAMLI DEVI SHRI NAVEEN MAHAJAN AND ORS	SUNIL KUMAR SINGODIYA-P
65	C.C.P. 1903/2017 2401	KANA RAM AND ANR SHRI MUKESH SHARMA AND ORS	ANIL MEHTA-P
66	C.C.P. 1949/2017 2401	NEETU SINGH CHOUHAN NAVEEN MAHAJAN AND ORS	SHIKHA PARNAMI-P
67	C.C.P. 1963/2017 2401	ASRU KHAN SHRI KAMAL KISHORE PAREEK	ASHOK KUMAR JOSHI-P
68	C.C.P. 1988/2017 2401	CHOUDHARY POOJA MR ANAND AND ORS	RAM PRATAP SAINI-P
69	C.C.P. 2010/2017 2401	SMT SUKHAVIRI SHRI VEENU GUPTA AND ORS	N C SHARMA/S L SHARMA-P
70	C.C.P. 2022/2017 2401	RAJESH KUMAR SHARMA SHRI SUDARSHAN SETHI AND ANR	DHARMENDRA SHARMA-P
71	C.C.P. 2043/2017 2401	OM PRAKASH VAISHNAV SUDARSHAN SETHI AND ORS	ASHOK YADAV/V K SWAMI-P
72	C.C.P. 2061/2017 2401	SHYAM SUNDER SHARMA SHRI NARESH PAL GANGWAR AND ORS	HARI KRISHAN SHARMA-P
73	C.C.P. 2062/2017 2401	LAHARI SHRI DEEPAK UPRETI AND ORS	HARI KRISHAN SHARMA-P
74	C.C.P. 2074/2017 2401	SURESH CHANDRA TIWARI AND ORS SHRI SUDARSHAN SETHI AND ORS	B B L SHARMA-P
75	C.C.P. 2075/2017 2401	SURAJMAL SAINI SHRI NARESH PAL GANGWAR AND ORS	B B L SHARMA-P
76	C.C.P. 2091/2017 2401	SMT CHANDRA KALA SAXENA DR V K MATHUR AND ORS	SUMIT KHANDELWAL-P
77	C.C.P. 62/2018 2401	KAILASH CHAND MEENA AND ANR MANJEET SINGH AND ORS	MUNESH BHARDWAJ-P
78	C.C.P. 65/2018 2401	DR SHIVA VYAS KHEMRAJ CHAUDHARY AND ORS	LOKENDRA SINGH SHEKHAWAT-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
79	C.C.P. 66/2018 2401	DR ANJANA GAUTAM KHEMRAJ CHAUDHARY AND ORS	LOKENDRA SINGH SHEKHAWAT-P	
80	C.C.P. 67/2018 2401	BANNARAM AND ANR STATE OF RAJ AND ORS	KULDEEP ASWAL-P	
81	C.C.P. 68/2018 2401	MURARI LAL GUPTA SH BHASKAR A SAWANT AND ANR	SANDEEP BHAGWATI-P	
82	C.C.P. 76/2018 2401	MANOHAR LAL MEENA SHRI NARESH PAL GANGWAR AND ORS	UMASHANKER PANDEY-P	
83	C.C.P. 78/2018 2401	REVTI PRASAD SHRI NAVEEN MAHAJAN AND ORS	RAJEEV SOGARWAL-P	
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED				
84	C.W. 1548/2017 4300 SENIOR CITIZEN	BALCHAND JANKI LAL AND ORS	SATYAPAL POSHWAL-P	D K DIXIT-R
85	C.C.P. 172/2011 2401	KAMLESH GURJAR SALAUDEEN AHMED AND OTHERS	DR RAM KISHAN SHARMA-P	S ZAKAWAT ALI(DY GC)-R
86	C.C.P. 742/2016 2401	RAVI KUMAR JOSHI MS RENU JAIPAL	DR SAUGATH ROY-P	PUNIT SINGHVI-R
87	C.C.P. 902/2016 2401	SHRI BHAGWAN CHARAN TAILOR AND OTHERS SMT VEENU GUPTA AND OTHERS	NARENDRA MISHRA-P	
88	C.C.P. 1524/2016 2401	BIYANI SHIKSHAN SAMITI SH DEVENDRA KUMAR SHARMA	VIJAY POONIA ANIL KUMAR-P	V K SHARMA-R
89	C.W. 4022/2016 4300 CMS 3527/2016	MOOL CHAND SHAMRA NAGAR NIGAM AND ORS	PRAHLAD SHARMA-P	R K DAGA-R NAINA SARAF-R
90	C.W. 14232/2016 4300	MANOHAR LAL BANSAL &ORS SMT SANTOSH DEVI &ORS	BIHARI LAL AGARWAL-P	SHREY GAHARANA-R AKHILESH PAREEK-R
With				
91	C.W. 2673/2016 4300	NARENDRA KUMAR JEEVAN LATA &OS	SHREY GAHARANA-P	B L AGARWAL-R
With				
92	C.W. 14233/2016 4300	MANOHAR LAL BANSAL &ORS SMT SANTOSH DEVI &ORS	BIHARI LAL AGARWAL-P	SHREY GAHARANA-R AKHILESH PAREEK-R
93	C.C.P. 134/2017 2401	ASHOK KUMAR JAT SMT VEENU GUPTA AND ORS	TANVEER AHMED-P	SHYAM ARYA AAG-R
94	C.C.P. 1066/2017 2401	INDER KUMAR YOGI AND ORS MRS NEELIMA TAKSHAK AND ANR	RAM PRATAP SAINI-P	SANDEEP PATHAK-R
95	C.C.P. 1385/2017 2401	SHYAM SINGH SHRI DEBASISH PRUSTY	PRAHLAD SINGH-P	J M SAXENA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED			
96	C.C.P. 1695/2017 2401	PEERU LAL &ANR SHIVANGI SWARNKAR DIST COLLECTOR BUNDI	NAWAL SINGH SIKARWAR-P DHARMENDRA PAREEK AGC-R
97	C.W. 2611/2017 4300 CMS 2365/2017	BHANWAR SINGH AND ANR BUDDHI PRAKASH AND ORS	NAWAL SINGH SIKARWAR-P NITIN SINSINWAR-R TARUN JAIN-R
With			
98	C.W. 2619/2017 4300 CMS 2373/2017	BHANWAR SINGH AND ANR COMMISSIONER NAGAR PARISHAD AND ORS	NAWAL SINGH SIKARWAR-P PRAVEEN SHARMA-R NITIN SINSINWAR-R
FOR ADMISSION - NOTICE SERVED REPLY FILED			
99	C.C.P. 744/2013 2401	HOTI LAL SHARMA AND ORS BHASKAR A SAWANT AND OTHERS	R A KATTA-P SANJAY KUMAR SHARMA-R S K GUPTA-R
100	C.C.P. 823/2013 2401	GOPESH GARG AND OTHERS PURSHOTTAM AGARWAL AND OTHERS	ASHISH JOSHI-P ZAKIR HUSSAIN(ADD GC)-R DR ABHINAV SHARMA(AAG) -R J M SAXENA(AAG)-R SAURABH SARASWAT(DY GC)-R
101	C.C.P. 1166/2013 2401	SAVITA JAIN BRIG SH G S MAAN AND OTHERS	RAJVIR SHARMA-P RAJVEER SHARMA-R SANGRAM SINGH SOLANKI-R
102	C.C.P. 1373/2014 2401	RAM KARAN AND ORS SHRI RAESH AHMED AND ANOTHER	R K GOYAL-P DHARMENDRA PAREEK(ADD GC)-R MAHESH GUPTA-R
With			
103	C.W. 1445/2001 1804	RAM KARAN AND ORS THE BOR AJMER AND ORS	RK GOYAL-P SANJAY MEHRISHI TRUN JAIN-R KK MAHRISHI-R LOKESH SHARMA-R S ZAKAWAT ALI ADD G C-R SANJAY MAHRISHI-R SUDHARSHAN LADHA-R VINAY; SAXENA-R
104	C.C.P. 120/2016 2401	RAM PRASAD AND ANR SHRI MUKESH SHARMA AND OTHERS	C P SHARMA-P SANJEEV SINGHAL(DY GC) -R
105	C.C.P. 143/2016 2401	MUKHRAM AND OTHERS KISHORI LAL	KARANPAL SINGH-P VIRENDRA SINGH YADAV-R
106	C.C.P. 669/2016 2401	SMT KUSUM SHARMA SHRI VIJAY PAL SINGH	U P GAUR-P NEERAJ BATRA-P DEEN DAYAL SHARMA-R
107	C.C.P. 1462/2016 2401	SMT USHA RATHORE SHRI BHANWAR LAL GURJAR	D P SHARMA-P PRATEEK MATHUR-R
108	C.C.P. 1580/2016 2401	ARVIND KUMAR SHARMA AND ORS PURUSHOTAM BIYANI AND ANR	SANJAY JOSHI/ B L SAINI-P AMIT KURI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - NOTICE SERVED REPLY FILED				
109	C.W. 11440/2016 4300 APPL 43784/2017 CMS 10263/2016	DINESH KUMAR SAINI &ORS NAGAR PARISHAD ALWAR&ANR	AJAY KUMAR JAIN-P	KARTAR SINGH FAUJDAR-R NITIKA SUD-R
110	C.C.P. 893/2017 2401	NUROO SHRI RAHUL PRAKASH AND ANR	ANUPAM SHARMA-P	B N SANDHU G A-R B N SANDU-R
111	C.C.P. 971/2017 2401	RADHESHYAM GURJAR AND ANR SHRI MANJEET SINGH AND ORS	DEVENDRA KUMAR BHARDWAJ-P	CHARU JAIN-R
112	C.C.P. 1378/2017 2401	SHRI PRADEEP KUMAR AGARWAL SHRI ARUN JAIN	S D KHASPURIA-P	ARUN SHARMA-R
FOR HEARING				
113	C.W. 2096/2000 0502 BEFORE	ASHOK PAREEK STATE & ORS	A K PAREEK-P S R CHOUDHARY-P SAYED ZAKIR K K CHHAWAL-P VIVEK DANGI-P	G A-R A.S.KHANAGAROT AGC-R B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R J K AGARWAL-R R P SINGH-R

SB CIVIL MISC WRITS (RENT CONTROL ACT, EVICTION, TRANSPORT MATTERS, ELECTION MATTERS, ACADEMIC AND ADMISSION MATTERS, PANCHAYAT ACT, ELECTRICITY MATTERS, MUNICIPALITIES ACT, UIT ACT HOUSING BOARD, AGRICULTURAL PRODUCE MARKETING ACT, INDIAN STAMPS ACT, AND SB CIVIL SECOND APPEALS

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY				
1	C.W. 16307/2017 2203 CMS 14426/2017 SENIOR CITIZEN	KISHAN LAL DISTRICT ELECTION OFFICER AND ORS	S K SAKSENA-P	
2	C.W. 22168/2017 0703 CMS 19361/2017 SENIOR CITIZEN	SHRI JAGDISH MAL MEHTA SHRI RAJENDRA KUMBHAT	RAJESH MAHARSHI PANCHAM-P	
3	C.W. 22428/2017 0703 CMS 19573/2017 SENIOR CITIZEN	SMT SUSHILA AND ANR SMT BHAGWANTI THROUGH HER LRS	ALOK CHATURVEDI-P	
4	C.W. 23581/2017 0703 CMS 20539/2017 SENIOR CITIZEN	KISHANLAL AND ORS SMT GEETA BAI AND ANR	D K SRIVASTAVA ANKITA-P	
5	C.W. 5981/2014 0703 STAY 5410/2014	RAMAVTAR SONI KAMLA KUMAR SONI	ALOK CHATURVEDI-P	
6	C.W. 9304/2016 2612 CMS 8397/2016	KOMAL KHICHAR RAJ STATE VETERINARY &ANR	HARENDRA SINGH SINSINWAR-P	
7	C.W. 6377/2017 5200 CMS 5804/2017	CHITARMAL SAINI GRAM PANCHAYAT	GANESH JOSHI-P LOKENDRA SINGH SHEKHAWAT-P	YELLOP SINGH-R MR YELLOP SINGH-R YELLOP SINGH-R
8	C.W. 13523/2017 2612 CMS 11985/2017	KOTA COLLEGE OF PHARMACY UNION OF INDIA AND ORS	ADITYA MATHUR-P	ASHISH KUMAR SINGH-R ASHISH KUMAR-R DINESH YADAV-R S K GUPTA AAG-R
With				
9	C.W. 13524/2017 2612 CMS 11986/2017	JAIPUR COLLEGE OF PHARMACY UNION OF INDIA AND ORS	ADITYA MATHUR-P	ASHISH KUMAR SINGH-R ASHISH KUMAR-R DINESH YADAV-R S K GUPTA AAG-R
With				
10	C.W. 13525/2017 2612 CMS 11987/2017	ARYA COLLEGE OF PHARMACY UNION OF INDIA AND ORS	ADITYA MATHUR-P	ASHISH KUMAR SINGH-R ASHISH KUMAR-R DINESH YADAV-R S K GUPTA AAG-R
11	C.W. 13556/2017 2612 CMS 12012/2017	BOHRA PRIVATE INDUSTRIAL TRAINING INST UNION OF INDIA AND ORS	ARVIND SHARMA-P SUNITA SHARMA-P	B C CHIRANIA-R R D RASTOGI ASG-R

Daily Causelist(Filtered)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY				
With				
12	C.W. 13558/2017	KULDEEP PRIVATE INDUSTRIAL TRAINING INST UNION OF INDIA AND ORS	ARVIND SHARMA-P SUNITA SHARMA-P	B C CHIRANIA-R R D RASTOGI ASG-R
	2612			
With				
13	C.W. 13559/2017	PRET RAJ INDUSTRIAL TRAINING INST UNION OF INDIA AND ORS	ARVIND SHARMA-P SUNITA SHARMA-P	B C CHIRANIA-R R D RASTOGI ASG-R
	2612			
14	C.W. 19504/2017	M G SHIKSHAN SANSTHAN NRC NCTE & ANR	M S RAGHAV VISHWAS SAINI-P	P C SHARMA-R ASHISH SHARMA UPADHAYAY-R
	2609 CMS 17254/2017			
15	C.W. 20736/2017	GAURA DEVI STATE OF RAJ AND ORS	KARAN PAL SINGH-P	
	6700 CMS 18167/2017			
16	C.W. 21228/2017	STATE BANK OF INDIA &ORS CHIRANJILAL YADAV	SURUCHI KASLIWAL-P	
	0703 CMS 18588/2017			
17	C.W. 21605/2017	BHANWAR LAL &ANR STATE OF RAJ AND ORS	U P GAUR S P DHANERA-P	
	2101 CMS 18870/2017			
18	C.W. 23242/2017	REKHA SMT BEBI KUMARI AND ANR	V K TAMOLIYA AJIT MALOO-P	KAMLESH KUMAR SAHU-R KAMLESH KUMAR SAHU-R
	2203 CMS 20239/2017			
19	C.W. 23524/2017	MUKESH KUMAR STATE (RURAL DEVELP & PANCHAYATI) ORS	KAWAL SINGH LOHA-P	
	5200 CMS 20482/2017			
20	C.W. 23673/2017	POORAN SINGH DINESH SINGH AND ANR	R K DAGA-P	ASHOK BANSAL-R ASHOK BANSAL-R
	2203 CMS 20599/2017			
21	C.W. 23975/2017	DR AYUSHI PATNI UNION OF INDIA AND ORS	PURVI MATHUR-P	
	2601 BEFORE CMS 20800/2017			
22	C.W. 23977/2017	DR LONIKA LODHA UNION OF INDIA AND ORS	PURVI MATHUR-P	
	2601 BEFORE CMS 20802/2017			
23	C.W. 24066/2017	SMT NAIRAJ DEVI SMT ARUNA KANWAR AND ORS	KULDEEP SHARMA-P	S K SAKSENA-R S K SAKSENA-R
	2203 CMS 20848/2017			
24	C.W. 24087/2017	SHRI RAJENDER PRASAD SMT JANKI DEVI	RAHUL AGARWAL-P	MAHENDRA GOYAL-R MAHENDRA GOYAL-R
	0703 CMS 20863/2017			
25	C.W. 24115/2017	RAJASTHAN INTEGRATED DEVELOPMENT UNIVERSITY OF RAJASTHAN	VIJAY POONIA ANIL KUMAR-P	MR. RACHIT SHARMA-R
	2612 CMS 20888/2017			
26	C.W. 322/2018	RAJASTHAN DELHI EDUCATION NRC NCTE AND ANR	M S RAGHAV VIMAL JATAV-P	P C SHARMA-R
	2609 CMS 231/2018			
27	C.W. 970/2018	RAMDHAN MEENA BHAJAN LAL MEENA AND ORS	ASHOK BANSAL-P	P C JAIN-R P C JAIN-R
	2203 CMS 724/2018			

Daily Causelist(Filtered)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY				
28	C.W. 985/2018 5300 CMS 737/2018	SUSHILA GUPTA JVVNL AND ORS	HARI KRISHANA SHARMA-P	
29	C.W. 1001/2018 2612 CMS 752/2018	MANOJ MEGHVANSHI R U H S AND ANR	KULDEEP SHARMA-P	
30	C.W. 1012/2018 2203 CMS 760/2018	MAMTA BAI DISTRICT ELECTION OFFICER AND ORS	NIKHLESH KATARA-P	ROHAN JAIN-R ROHAN JAIN-R
31	C.W. 1063/2018 5400 CMS 788/2018	AVINASH JOSHI JAIPUR NAGAR NIGAM AND ORS	MANOJ PAREEK-P	
FOR ADMISSION FRESH WITHOUT STAY				
32	C.W. 23513/2017 0703 SENIOR CITIZEN	SRIKISHAN KHANDELWAL SURENDRA BHATIA AND ORS	R K DAGA-P	
33	C.W. 887/2018 0703 SENIOR CITIZEN	SMT KUSUMLATA RAWAT M/S GHIYAS AND ANR	SURUCHI KASLIWAL-P	
34	C.W. 20404/2017 2612	J L N MAHVIDHYALAYA UNIVERSITY OF RAJASTHAN AND ANR	SANDEEP TANEJA-P	V K SHARMA RACHIT SHARMA-R MR. RACHIT SHARMA-R
35	C.W. 281/2018 5300	AVON CYCLES LIMITED RAJASTHAN ELECTRICITY REGULATORY&ORS	RAVI CHIRANIA-P	
36	C.W. 283/2018 5300	AVON CYCLES LIMITED RAJASTHAN ELECTRICITY REGULATORY&ORS	RAVI CHIRANIA-P	
37	C.W. 538/2018 0703	SMT KUMKUM AGARWAL OM PRAKASH GUPTA	RAVINDRA PAL SINGH-P	
FOR ORDERS				
38	C.W. 11425/2017 0703 BEFORE LETTER 245/2017 SENIOR CITIZEN	DR PRAVEEN GUPTA NAVEEN SHARMA	JAI RAJ TANTIA-P	
39	C.W. 8904/2015 2612	AJAY KUMAR SHARMA RAJ UNIVERSITY OF HEALTH SCI ORS	ARVIND BHARDWAJ-P	M A KHAN-R
40	C.W. 23821/2017 5400 CMS 20695/2017	SMT GEETA DEVI AND ORS DEEPENDRA SHANDILAY AND ORS	NIKHLESH KATARA-P	
41	WRIT RAP 17/2018 4201	SMT HEERA DEVI STATE OF RAJ AND ORS	R S BHADAURIA-P	
FOR ORDERS - ON INTERIM APPLICATION				
42	C.W. 21258/2017 5300 APPL 1716/2018 CMS 18611/2017 SENIOR CITIZEN	DR MRS MASUMA AKHATAR CHAIRMAN JVVNL AND ORS	ASLAM KHAN-P	ABHISHEK SHARMA-R ABHISEK SHARMA-R

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATION				
43	C.W. 3567/2005 1804 APPL 74085/2017 BEFORE	GHASI & ANR MST BACHCHI & ORS	M M RANJAN RAJAT RANJAN-P ANISHA JAIN-P	N L PAREEK-R GOVIND GUPTA-R RAJAT RANJAN-R
44	C.W. 1101/2015 2203 APPL 29587/2015 STAY 983/2015	VINOD STATE (PANCHAYATI RAJ DEP)ORS	KAMAL KUMAR MATHUR-P	AMIT SINGH SHEKHAWAT-R MR. ANURAG SHARMA AAG-R
With				
45	C.W. 1102/2015 2203 APPL 29586/2015 STAY 985/2015	BHANWAR LAL STATE (PANCHAYATI RAJ DEP)ORS	KAMAL KUMAR MATHUR-P	AMIT SINGH SHEKHAWAT-R MR.ANURAG SHARMA AAG-R
With				
46	C.W. 1103/2015 2203 APPL 29588/2015 STAY 986/2015	SURESH STATE (PANCHAYATI RAJ DEP)ORS	KAMAL KUMAR MATHUR-P	AMIT SINGH SHEKHAWAT-R MR. ANURAG SHARMA AAG-R
With				
47	C.W. 1104/2015 2203 APPL 29589/2015 STAY 989/2015	MAHESH STATE (PANCHAYATI RAJ DEP)ORS	KAMAL KUMAR MATHUR-P	AMIT SINGH SHEKHAWAT-R MR. ANURAG SHARMA AAG-R
With				
48	C.W. 1105/2015 2203 APPL 29590/2015 STAY 990/2015	RAMPYARI STATE (PANCHAYATI RAJ DEP)ORS	KAMAL KUMAR MATHUR-P	AMIT SINGH SHEKHAWAT-R MR. ANURAG SHARMA AAG-R
49	C.W. 1265/2016 0703 APPL 47749/2017	ASHOK JAIN MANOJ SHARMA	SUNITA PAREEK-P MAHENDRA GOYAL-P	RAJAT RANJAN-R
50	C.W. 8483/2016 1006 APPL 57339/2017 BEFORE STAY 7632/2016	DR MOHAN WADHWANI REKHA	PETITIONER SELF-P	
51	C.W. 9518/2016 2612 APPL 42041/2017	REKHA KUMARI SHARMA UNIVERSITY OF RAJ AND ANR	R S MEENA-P	SAMEER JAIN-R SAMEER JAIN-R
52	C.W. 16964/2016 2204 APPL 56654/2017	SMT SUNITA GURJAR SMT NIRMLA KUMARI AND ANR	VIJAY YADAV R P KULDEEP-P	DHARMENDRA PAREEK ADD G C-R ASHOK SHARMA-R

**Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATION			
53	WRIT REVIEW 194/2017 4201 (LIMITATION) BEFORE CMCW 401/2017	STATE OF RAJ AND ANR DEEKSHANT TRIVEDI AND ANR	G S GILL AAG-P
54	C.W. 332/2017 2203 APPL 11999/2017	JAGDISH LAXMAN SINGH	DR P C JAIN-P P S SHARMA-R MR. ANURAG SHARMA AAG-R
55	C.W. 2384/2017 6000 APPL 1781/2018	M/S KRISHNA RAJ DARBAR SUGANDH PVT LTD R H B AND ANR	PUNIT SINGHVI-P G S GAUTAM S MAHESHWARI-P PARAG RASTOGI-R
56	C.W. 8922/2017 2612 APPL 40534/2017	PINKY SINGH M D S UNIVERSITY AJMER AND ORS	D K BHARDWAJ-P ARUN SHARMA-R ANITA AGARWAL-R R A KATTA MIHIR KATTA-R
57	C.W. 18634/2017 2203 APPL 73470/2017 CMS 16513/2017	SHAKUNTLA MADHUBALA AND ORS	HANUMAN CHOUDHARY-P
58	C.W. 22073/2017 5200 APPL 1106/2018 APPL 3127/2018 CMS 19278/2017	SMT KAMLA GUPTA STATE (PANCHAYATI RAJ) ORS	ALANKRITA SHARMA-P ANURAG SHARMA AAG-R
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED			
59	C.W. 6231/2017 0703 SENIOR CITIZEN	ISHWAR DAS PRAVEEN AGARWAL AND ORS	SUDESH BANSAL-P RAHUL AGARWAL-R MR RAHUL AGRAWAL-R
60	C.W. 9751/2011 0703 CMS 9037/2011	SHREE DIGAMER JAIN MANDIR RENT TRIBUNAL AJMER AND ORS	ADITYA MATHUR-P N C SHARMA P K SHARMAS-R
With			
61	C.W. 9499/2011 0703 CMS 8804/2011	SHREE DIGAMER JAIN RENT TRIBUNAL AJMER AND ORS	ADITYA MATHUR-P N C SHARMA-R
62	C.W. 2124/2014 2612	REKHA KUMARI MEENA STATE	POONAM CHAND SHARMA-P ASHUTOSH SHARMA-P
63	C.W. 16336/2016 5400	RASHEED MOHAMMED AND ANR STATE (LOCAL SELF DEPT) ORS	DINESH KUMAR GARG-P MANU BHARGAVA G C-R AAG AASHISH SHARMA-R
With			
64	C.W. 16405/2015 5400	SMT RENU BHARGAVA &ORS STATE (LOCAL SELF DEP)ANR	LOKESH SHARMA-P RAJNEESH GUPTA-R AAG AASHISH SHARMA-R RAJENDRA PRASAD AAG-R
65	C.W. 13191/2017 6000 CMS 11703/2017	SMT BEENA DEVI R H B AND ANR	S S OLA-P ANUROOP SINGHI-R MR. ANUROOP SINGHI-R
With			
66	C.W. 8481/2006 6000 APPL 63186/2017	BHUPENDRA KUMAR SHARMA AND ORS RAJ HOUSING BOARD AND ANR	MADHAV MITRA-P N C SHARMA S S OLA-P J K SINGHI-R

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED				
With				
67	C.W. 14127/2017	VIJAY KUMAR R H B AND ANR	S S OLA-P	ANUROOP SINGHI-R MR. ANUROOP SINGHI-R
	6000 CMS 12490/2017			
FOR ADMISSION- NOTICE SERVED REPLY FILED				
68	C.W. 17874/2016	SUSHIL KUMAR KEDIA SHREE BHAGWAN KAYAN AND ORS	RAJAT RANJAN-P	SUDESH BANSAL-R
	0703 CMS 15969/2016 SENIOR CITIZEN			
69	C.W. 11640/2012	SURESH AND ORS URBAN IMPROVEMENT TRUST ORS	MUKESH SHARMA-P	SATYA NARAYAN KUMAWAT-R
	5600 CMS 10092/2012			
70	C.W. 12354/2015	KAMLESH MEENA STATE (URBAN DEVELOPMENT)ORS	S D KHASPURIA-P	RAJENDRA PRASAD AAG-R BHARAT VYAS KAPIL VYAS-R MR AMIT KURI-R MR RAJENDRA PRASAD AAG-R RAJENDRA PRASAD AAG-R
	1600 BEFORE CMS 10813/2015			
With				
71	C.W. 9435/2015	MUNNA KHAN &ANR STATE (URBAN DEVELOPMENT)ORS	S D KHASPURIA-P	ANUROOP SINGHI-R BHARAT VYAS KAPIL VYAS-R RAJENDRA PRASAD AAG-R
	1600 CMS 8281/2015			
With				
72	C.W. 9517/2015	IMAMUDDIN KHAN &ANR STATE (URBAN DEVELOPMENT)ORS	S D KHASPURIA-P	RAJENDRA PRASAD AAG-R AMIT KURI-R BHARAT VYAS-R RAJENDRA PRASAD AAG-R
	1600 CMS 8353/2015			
With				
73	C.W. 9643/2015	MRS KRISHANA SHARMA&ORS STATE (URBAN DEVELOPMENT)ORS	CHANDRA SINGH ABHISHEK-P	AMIT KURI-R BHARAT VYAS KAPIL VYAS-R RAJENDRA PRASAD AAG-R
	1600 CMS 8469/2015			
With				
74	C.W. 10786/2015	BEENA SINGH STATE (URBAN DEVELOPMENT)ORS	S D KHASPURIA-P	RAJENDRA PRASAD AAG-R BHARAT VYAS KAPIL VYAS-R
	1600 STAY 9444/2015			
With				
75	C.W. 10798/2015	FAZRU KHAN &ORS STATE (URBAN DEVELOPMENT)ORS	S D KHASPURIA-P	RAJENDRA PRASAD AAG-R BHARAT VYAS KAPIL VYAS-R
	1600 STAY 9457/2015			

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Wednesday Dated : 17/01/2018**

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ADMISSION- NOTICE SERVED REPLY FILED				
With				
76	C.W. 11824/2015	DINESH SINGH STATE (URBAN DEVELOPMENT)ORS	S D KHASPURIA-P	RAJENDRA PRASAD AAG-R BHARAT VYAS KAPIL VYAS-R RAJENDRA PRASAD AAG-R RAJENDRA PRASAD AAG-R
	1600 CMS 10352/2015			
With				
77	C.W. 11825/2015	VIJAY LAXMI STATE (URBAN DEVELOPMENT)ORS	S D KHASPURIA-P	RAJENDRA PRASAD AAG-R BHARAT VYAS-R RAJENDRA PRASAD AAG-R
	1600 STAY 10353/2015			
With				
78	C.W. 12355/2015	PRAKASH CHAND MEENA STATE (URBAN DEVELOPMENT)ORS	S D KHASPURIA-P	RAJENDRA PRASAD AAG-R BHARAT VYAS KAPIL VYAS-R MR AMIT KURI-R MR RAJENDRA PRASAD AAG-R RAJENDRA PRASAD AAG-R
	1600 CMS 10814/2015			
With				
79	C.W. 3529/2016	SARA STATE (URBAN DEVELOPMENT)ORS	TANVEER AHMED-P	
	1600 CMS 3110/2016			
80	C.W. 1245/2016	SMT SUMAN RAYALA STATE (PANCHAYATI RAJ DEP)ORS	GAURAV SHARMA-P	ANURAG SHARMA AAG-R
	5200			
FOR HEARING				
81	CO.APPL. 57/1996	O.L. JAGMOHAN DAS MUNDRA	K J MEHTA-P	D K GUPTA,O L,R.K.PAREEK-R N K MALOO-R
	2502 BEFORE			
82	C.W. 7144/2013	RAJ KUMAR SHRI NAND LAL DHINGRA	DR P C JAIN-P	RAJENDRA PRASAD-R
	0703			
With				
83	C.W. 6761/2013	NAND LAL DHINGRA RENT APPELLATE TRIBUNAL ORS	S D SHARMA-P	T P SHARMA-R DR P C JAIN-R R P GARG-R
	0703 APPL 41363/2016			
84	C.W. 16669/2016	KHEM CHAND MEENA BALURAM MEENA &ORS	R K DAGA-P PREM CHAND DEWANDA-P	RAJNEESH GUPTA-R GAJENDRA SINGH RATHORE-R RAJNEESH GUPTA-R SUNITA PAREEK-R
	2203 AT 02-00 PM			
85	C.W. 16857/2016	PURAN SINGH RAMKUNWAR AND ORS	TANVEER AHAMAD-P	ALANKRITA SHARMA-R ALANKRITA SHARMA-R DHARMENDRA PAREEK ADD G C-R
	2203 AT 02-00 PM			

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018
Court No :20
HON'BLE MR. JUSTICE PRAKASH GUPTA

10.30 AM TO 01.00 PM
02.00 PM TO 04.30 PM

SB CIVIL FIRST APPEALS, SB CIVIL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
1	C.Ist.Appl 37/2014 2800	SHRAWAN RAJENDRA	SHISHUPAL SINGH-P	
2	C.Ist.Appl 748/2017 2800	SMT KIRAPAL KAUR DEOL SMT PRAKASH KANWAR	AMITABH JATAV-P	
3	C.Ist.Appl 791/2017 1103 CMCC 2426/2017	TEHSILDAR & SUB REGISTRAR NAINWA MOHAMMED YUSUF AND ORS	DHARMENDRA PAREEK-P	
4	C.Ist.Appl 841/2017 1704	A V V N L AND ORS SANTOSH DEVI AND ORS	DEEPAK PAREEK-P	
5	C.Ist.Appl 872/2017 3800	MAHAVEER DEVENDRA AND ORS	RANVIR SINGH-P	
FOR ORDERS				
6	C.Ist.Appl 345/2005 3800	NAND LAL & SONS BINOD KUMAR KASERA	AJEET BHANDARI-P	PRAHLAD SHARMA-R B D AGARWAL-R NIRMALA MATHUR-R
7	C.Ist.Appl 755/2005 0800	SAIN PAUL EDUCATIONAL CHARITAB SURESH CHAND SARRAF & ORS	J P GOYAL-P	VIRENDRA AGARWAL-R RAHUL KAMWAR-R
With				
8	C.Ist.Appl 756/2005 0800	SAINT PAUL EDU.CHARITABLE SOCI AMAN GOYAL & ORS	J P GOYAL-P	VIRENDRA AGARWAL-R RAHUL KAMWAR-R
9	C.Ist.Appl 47/2006 3800	ALI MOHD SUBANI AND ORS	RAHUL TIWARI-P	ANIL JAIN-R
10	C.Ist.Appl 329/2007 1103	RAM BHAROSHI ARJUN SINGH	R P GARG-P	N L GUPTA-R MANISH KUMAR SHARMA-R MANOJ AVASTHI-R NEERAJ GAUR-R R K GAUR-R VIRENDRA DAVE-R
11	C.Ist.Appl 289/2009 3800	NARAIN SINGH MITEX INTERNATIONAL PVT LTD &	SUNIL SAMDARIA-P SUNIL SAMDARIA-P	B L AGARWAL-R ANIL MEHTA-R
12	C.Ist.Appl 322/2009 2800	MST ASHA & ORS SATISH & ORS	P S SIROHI-P	BANWARI SHARMA-R
With				
13	C.Ist.Appl 433/2009 2800	SMT SAROJ & ORS SATISH & ORS	J R TANTIA-P	
With				
14	C.Ist.Appl 434/2009 2800	SMT SAROJ & ORS MST ROSHNI & ORS	J R TANTIA-P BANWARI SHARMA-P	P S SIROHI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
15	C.Ist.Appl 139/2010 2800	MST ASHA & ORS MST ROSHNI & ORS	P S SIROHI-P PRAKASH THAKURIA-R
16	C.Ist.Appl 381/2009 2800	MAHAVEER CHAND MANAK CHAND	J P GUPTA-P SAUGATH ROY-R
17	C.Ist.Appl 193/2010 2800	KAILASH CHAND KUMAWAT MADAN SINGH AND OTHERS	JITENDRA MITRUKA-P SUDESH BANSAL-R VIRENDRA DAVE-R
18	C.Ist.Appl 195/2010 2800	KEDAR PRASAD SHARMA SMT HARI BAI AND OTHERS	PRAVEEN SHARMA-P
19	C.Ist.Appl 315/2010 3800 LETTER NO-5166/2017	ABHAY CHAND SETHI RIKHAB CHAND SETHI AND OTHERS	PEUSH NAG/U M JAIN-P A K BHARGAVA-R AMIT JINDAL-R ASHINDRA GAUTAM-R
20	C.Ist.Appl 494/2010 2800	RAM CHANDRA AND OTHERS KALU RAM AND OTHERS	AJAY KUMAR JAIN-P SUBHASH BISAWA DADHICH-R RAJENDRA SINGH RATHORE-R
21	C.Ist.Appl 33/2011 1103	SMT INDIRA DEVI SURAJ MAL AND OTHERS	REASHM BHARGAVA-P
22	C.Ist.Appl 245/2011 1103	KALU RAM AND OTHERS RAM GOPAL SAINI	SONIA SHANDLIYA/S PATHAK-P MAHENDRA GOYAL-R AMARDEEP ATWAL-R MAHENDRA GOYAL-R
23	C.Ist.Appl 287/2011 2800 CMS 1451/2011	VINOD KUMAR GOKAL CHAND AND OTHERS	S K GUPTA/RAJNEESH GUPTA-P M SHAH/VIGYAN SHAH-R MUKESH KUMAR GOYAL-R
24	C.Ist.Appl 379/2011 2800	RAM CHANDRA NATHU LAL	MANISH SHARMA-P
25	C.Ist.Appl 338/2012 2800	SOMNATH GRAH NIRMAN SAHAKARI SAMITI RAM PYARI AND OTHERS	NAWAL SINGH SIKARWAR-P S P SINGH P P SINGH-R
26	C.Ist.Appl 640/2012 2800	RAMJI LAL THROUGH LRS SMT PATI AND OTHERS	HARI KRISHAN SHARMA-P
27	C.M.Appl. 373/2015 4201	DEVENDRA GUPTA AND ANR PURUSHOTTAM AND ORS	RAVI SHANKAR/RASHMI JAIN-P ABHI GOYAL-P
28	C.TRNS.APPLI 125/2016 4201 STAY 2965/2016	SMT PUJA UPESH SOLANKI	NAWAL SINGH SIKARWAR-P L M BHARDWAJ-R
29	C.Ist.Appl 263/2016 3800 STAY 1717/2016	SHEIKH MOHAMMED JAHID MOHAMMED ASLAM	ANITA KHANDELWAL-P SEHBAN NAQVI-P S S HASAN-R
30	C.Ist.Appl 592/2016 2800	SMT MEERA MEENA SMT HANJA DEVI AND ANR	V K TAMOLIYA-P V K TAMOLIYA/AJIT MALOO-P
31	C.TRNS.APPLI 23/2017 4201 STAY 573/2017	SMT VIJAY KUMARI DEVENDRA KUMAR SHARMA	JIYA-UR RAHMAN-P AMIR AZIZ-R

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
32	C.TRNS.APPLI 26/2017 4201 STAY 577/2017	SMT LAXMI DEVI DILEEP KUMAR SHARMA	JIYA-UR RAHMAN-P AMIR AZIZ-R
33	C.TRNS.APPLI 72/2017 4201 STAY 1899/2017	SMT DIVYA ALIAS ANJU DR LOKESH GUPTA	NEERAJ K TIWARI-P
34	C.TRNS.APPLI 86/2017 4201 CMS 2210/2017	SMT YOGESHWARI SURAJ SINGH	NITIN KUMAR SHARMA-P G P GUPTA-R
35	C.TRNS.APPLI 128/2017 4201 CMS 3149/2017	SMT KUMKUM RAGHVENDRA SINGH HADA	ASHVIN GARG/ANIL YADAV-P LOKESH PARIHAR-R
With			
36	C.TRNS.APPLI 134/2017 4201 CMS 3185/2017	SMT KUMKUM RAGHVENDRA SINGH HADA	ASHVIN GARG/ANIL YADAV-P LOKESH PARIHAR-R
37	RES.APPL. 449/2017 4201 CMCC 1647/2017	AMEER CHAND SHYAM SUNDER AND OTHERS	MANU BHARGAVA-P
38	C.M.Appl. 476/2017 4201 BEFORE	P N B THR BRANCH MANAGER AND ANR RAMKISHORE MAHANSARIYA	VIKAS JAIN/ AMOL VYAS-P
FOR ORDERS ON INTERIM APPLICATIONS			
39	C.Ist.Appl 151/1998 2800 APPL 637/2018	MOHAR SINGH SULTAN & ORS	K K MEHRISHI-P SANJAY MEHRISHI-R B M GURJAR-R SUNIL MEHRISHI-R
40	C.Ist.Appl 189/2000 3800 APPL 28826/2017 APPL 28827/2017 APPL 28828/2017 APPL 33007/2017 APPL 36133/2017 APPL 36134/2017 APPL 38217/2017 APPL 38218/2017	RAJMAL CHHABRA RATAN LAL CHHABRA & ORS	SB MATHUR-P P C SHAH-P SANJAY SRIVASTAVA-P ARADHANA SHARMA-R
41	C.Ist.Appl 557/2003 1103 APPL 2864/2016 APPL 6097/2017	INDRABHUSHAN & ORS PREMNIDHI SHASTRI & ORS	O P GARG-P AJAY AGRWAL-R JITENDRA SHARMA-R PREM KUMAR SHARMA-R
42	C.Ist.Appl 73/2004 2800 APPL 935/2018	SMT DHANWANTI & ORS SHIVLAL	BRIJ KISHOR SHARMA-P
43	C.Ist.Appl 271/2004 1103 APPL 25504/2016 APPL 26791/2016 APPL 26792/2016 APPL 42800/2017 APPL 44133/2017	RADHEY SHYAM BHAGWAN DAS & ORS	D D KHANDELWAL-P MUKESH KUMAR SAINI-R BL AGARWAL-R CHANDRA PRAKASH BHANDARI-R GOVIND KHANDELWAL-R

Daily Causelist(Filtered)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
44	C.Ist.Appl 204/2008 0800 APPL 28345/2016	ROHITASH & ORS UMRAO PRASAD	R K AGRAWAL-P HARSH SAINI-R ABHISHEK CHOUDHARY-R R K MATHUR-R
45	C.M.A. 2753/2012 1700 APPL 1270/2018 BEFORE	SMT PANI DEVI AND OTHERS RAJENDRA SINGH AND OTHERS	DIGVIJAY MANTRI/B P VERMA-P VIZZY AGARWAL-R
46	RES.APPL. 52/2013 4201 CMCC 685/2013	RAMAKANT SHARMA SMT GULAB DEVI & ORS	G P KAUSHIK-P I R SAINI(AAG)-R
47	RES.APPL. 595/2013 4201 (LIMITATION) APPL 1785/2013	STATE OF RAJASTHAN M/S SHEEBA WHEELS PVT. LTD. AN	S N KUMAWAT(AAG)-P S K GUPTA(AAG)-P
48	C.TRNS.APPLI 149/2016 4201 APPL 38242/2017 STAY 3587/2016	SMT REKHA SHAILENDRA MAROTHIYA	SANJAY GANGWAR-P DESHRAJ KALWANIA-R
49	RES.APPL. 531/2017 4201 APPL 41137/2017 BEFORE	SHIV ASSOCIATE , BORKHEDA KOTA PARAMJEET KAUR AND OTHERS	ANUROOP SINGHI-P
50	C.Ist.Appl 815/2017 3800 (LIMITATION) APPL 2525/2017	SAMTEL GLASS LTD AND ANR SHIV KUMAR	RAHUL CHOUDHARY-P
FOR FRESH ADMISSION - WITH STAY/BAIL			
51	C.Ist.Appl 7/2018 2800 STAY 35/2018	PANCHI DEVI AND ORS OM PRAKASH VERMA ALIAS OM PRAKASH NOGIA	PRAHLAD SHARMA-P
52	C.Ist.Appl 46/2018 1103 STAY 149/2018	BATOOL BANO MURAD KHAN	S S HASAN/FAHAD HASAN-P SATISH KHANDAL-R
53	C.Ist.Appl 47/2018 3800 STAY 150/2018	MUNICIPAL COR AJMER AND ANR SURENDRA KUMAR AND ANR	B K SHARMA-P SATYANARAYAN KUMAWAT-R
54	C.Ist.Appl 49/2018 3800 STAY 153/2018	RATHORE CONTRACTOR PEERBAKSH RAMZANI	V S BADHWAR-P
FOR FRESH ADMISSION - WITHOUT STAY			
55	X.OBJECTION 2/2018 4201	ADITYA SHARMA AND OTHERS MANOJ KUMAR THROUGH LRS AND OTHERS	RAJ KAMAL GAUR-P
With			
56	C.Ist.Appl 380/2015 1103	ADITYA SHARMA AND OTHERS MANOJ KUMAR THROUGH LRS AND OTHERS	DINESH KUMAR GARG-P JAI PRAKASH GUPTA-R RAJ KAMAL GAUR-R
57	C.Ist.Appl 51/2018 1704	BHAGOTI AND ORS CHAIRMAN A V V N L AND ORS	GAJENDER SHARMA-P
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
58	C.Ist.Appl 381/2008 3800 STAY 2068/2008	GHANSHYAM SHRINGI ASHOK KUMAR	VIMAL KUMAR JAIN-P SHAILESH P SHARMA-R

**Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
59	C.lst.Appl 225/2010 3800 STAY 1117/2010	SUJYA SMT TEEJA AND ANOTHER	DEEPAK PAREEK-P DEEPAK PAREEK-R KAMLESH PAREEK-R
60	C.lst.Appl 27/2011 1103	SMT KAMLA AND ANOTHER SMT KALPNA AND OTHERS	SHAMSUDDIN ANSARI-P R A KATTA-R L L GUPTA-R
61	C.lst.Appl 368/2014 3800 STAY 2306/2014	VISHWANATH AND OTHERS BANWARI LAL	KHAGENDER (SELF)-P RAJAT RANJAN-P ASGAR KHAN-R
62	C.lst.Appl 87/2015 3800 STAY 424/2015	KAJOD MAL SHARMA VILLAGE PANCHYAT CHAAREDA AND OTHERS	NAWAL SINGH SIKARWAR-P DR P C JAIN/MAMTA-R
63	C.lst.Appl 103/2015 3800 CMS 536/2015	BHUPENDRA AND ANOTHER KISHAN GOPAL AND OTHERS	RAJVIR SHARMA-P ANIL KUMAR SHARMA-R
With			
64	C.lst.Appl 331/2015 3800	AMIT JAIMINI KISHAN GOPAL	H P SINGH-P
65	C.lst.Appl 34/2016 3800 STAY 178/2016	JAGDISH AND OTHERS GAJANAND AND ANOTHER	N C SHARMA/S L SHARMA-P AATISH JAIN-R DHARMENDRA PAREEK(ADD GC)-R
66	C.lst.Appl 571/2016 1704 STAY 3395/2016	THE STATE OF RAJ THR AND ORS SUNITA BAI AND ORS	AJATSHATRU MEENA-P SHIKHA PARNAMI/BAL MUKAN-R
67	C.lst.Appl 581/2016 1704	SHYOJI RAM ALIAS SHIVRAM AND ANR J V V N L THR SECREATARY JAIPUR AND ANR	LOKESH PARIHAR-P JAYANTI SAHAY/ A K GURJAR-P NIKHLESH KATARA-R
With			
68	C.lst.Appl 585/2016 1704	RAMESHWAR LAL AND ANR J V V N L THR SECREATARY JAIPUR	LOKESH PARIHAR-P
69	C.lst.Appl 696/2017 3800 CMS 3453/2017	GORA DEVI STATE OF RAJ THR ADD CHIEF SECRETARY&ORS	KANTA PRASAD SHARMA-P NAWAL SINGH SIKARWAR-R DHARMENDRA PAREEK AGC-R
FOR HEARING			
70	C.lst.Appl 80/1997 2800	UMRAO SINGH & ORS GAJANAND AND OTHERS	B L AGRAWAL-P V S YADAV-R RAHUL AGARWAL-R
71	C.lst.Appl 457/2003 3800	INDIAN OIL CORPORATION J V V N L & ORS	S KASLIWAL-P R K AGARWAL-R BIPIN GUPTA-R
72	C.lst.Appl 149/2007 3800 APPL 12202/2012	DEEN DAYAL SHANTI DEVI	RAJ KAMAL GAUR-P S C GUPTA-P O N SHARMA SC GUPTA-R DR P C JAIN-R RAJNEESH GUPTA-R
73	C.lst.Appl 169/2012 3800 APPL 35794/2017	RAJ BHADAUR RAJORIA JAIN BOORA UDYOG	RAJ BAHADUR RAJORIA(SELF)-P SANJAY JOSHI-R

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Wednesday Dated : 17/01/2018
Before Dy. Registrar (Judicial)

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CRIMINAL CASES				
1	CRL.LV.A. 189/2012 0106 DEFECT	STATE OF RAJASTHAN DILIP SINGH AND ANR	PP-P	
2	CRL.LV.A. 1/2017 0106 DEFECT	STATE OF RAJASTHAN AZIT SINGH	P P-P	
3	CRL.W. 130/2017 0113 DEFECT	SUKRAM SMT RAJNI	SANDEEP KUMAR SHARMA-P	
4	CRL.A. 1470/2017 0104	SMT MANJU NAYAK @LAXMI@VIJAYLAXMI AND A STATE OF RAJASTHAN THROUGH PP	JITENDRA PANDEY-P	DEEPAK SONI-R RAJNEESH GUPTA-R
5	CRL.A. 2197/2017 0106	STATE OF RAJASTHAN MEWA SINGH AND ANR	P P-P	
6	CRL.A. 2208/2017 0106	SHIVRAJ SONI SMT LATA SONI	JAI PRAKASH GUPTA-P	
FOR ORDERS- CIVIL CASES				
7	CO.APPL. 28/2009 2502	THE OFFICIAL LIQUIDATOR SH. VIKESH LALIT	G K GARG-P K J MEHTA-P	RAVI CHIRANIA-R ASHISH TIWARI-R
8	C.M.A. 1447/2015 1504	SMT MANNI ALIAS MUNNI DEVI AND OTHERS TANNU SHREE LOGISTICS AND ANOTHER	SANDEEP MATHUR-P	RIZWAN AHMED-R
FOR ORDERS- CIVIL WRIT CASES				
9	C.W. 21158/2012 1200 DEFECT	EXECUTIVE ENGINEER WATER ORS CIVIL JUDGE (J D) AND ANR	HEMANT MATHUR DY G C-P	
10	C.W. 4722/2013 1103 DEFECT	RAMSUKH MEENA BHIWA RAM MEENA AND ORS	M F BAIG GOVIND GUPTA-P	
11	C.W. 3398/2014 0507 DEFECT	MANAGING COMMITTEE BAL MANDIR ANR DIRECTOR SECONDARY EDU ORS	AJAY TYAGI-P	RAJVIR SHARMA-R
12	S.A.W. 301/2017 5800 APPL 70999/2017 DEFECT	C P SAHARIA ANAND SINGH AND ANR	A K PAREEK RANI BHANDARI-P	
13	S.A.W. 1507/2017 0517 DEFECT	BANWARILAL STATE OF RAJ AND ANR	HRIDAYESH SINGH-P	
14	S.A.W. 1585/2017 0502 DEFECT	STATE OF RAJ AND ANR SHRI NARAIN RAIGAR	SHYAM ARYA AAG-P	
15	C.W. 5693/2017 0507	GHANSHYAM PAREEK STATE OF RAJ AND ORS	G BARDHAR KAPIL BARDHAR-P	

Daily Causelist(Filtered)
Wednesday Dated : 17/01/2018
Before Registrar (Admn.)

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CRIMINAL CASES			
1	CRL.A.D. 3/2018 0104 DEFECT	KAMAL SINGH STATE OF RAJASTHAN THROUGH P P	MAYANK CHOUDHARY/POOJA-P
2	CRL.A.D. 6/2018 0104 DEFECT	JAIPAL @ KALU STATE OF RAJASTHAN THROUGH P P	SRIRAM YADAV-P
3	CRL.R. 23/2018 0209 DEFECT	ABDUL RAHMAN STATE OF RAJASTHAN AND ANR	SUNIL KUMAR JAIN-P
4	CRL.R. 39/2018 0206 DEFECT	PREM CHAND SHARMA @ BANTI AND ANR STATE OF RAJASTHAN THROUGH P P	NALIN G NARAIN-P
5	CRL.M.PET. 107/2018 0204 DEFECT	SMT JAGDISH KANWAR AND ANR STATE OF RAJ AND ANR	NEERAJ K TIWARI-P
6	CRL.M.PET. 127/2018 0204 DEFECT	SANDEEP BHATRA STATE OF RAJASTHAN AND ORS	AJAY KUMAR JAIN/ADITYA-P
7	CRL.M.PET. 132/2018 0204 DEFECT	SMT MAUSAM HANSHRAJ	SYED SAADAT ALI-P
8	CRL.M.PET. 133/2018 0204 DEFECT	KUNDAN LAL AND ORS STATE OF RAJASTHAN AND ANR	SATISH KUMAR/SUDHINDRA-P
9	CRL.M.PET. 141/2018 0204 DEFECT	ARVIND AND ANR STATE OF RAJ AND ANR	G S FAUZDAR-P
10	CRL.M.PET. 151/2018 0204 DEFECT	SUSHILA DEVI AND ORS STATE OF RAJ AND ANR	SHALINI SHEORAN-P
11	CRL.M.PET. 152/2018 0204 DEFECT	SUSHILA DEVI VIKAS KUMAR SINGHAL AND ORS	SHALINI SHEORAN-P
12	CRL.M.PET. 153/2018 0204 DEFECT	RAKESH AND ANR STATE OF RAJASTHAN AND ANR	SAMARTH SHARMA-P
FOR ORDERS- CIVIL CASES			
13	C.M.A. 630/2004 1700	GEETA DEVI & ORS HARI RAM & ORS	B B OJHA-P LOKESH SHARMA-R J K DHINGRA-R VIRENDRA DAVE-R
14	C.Ind.APPL 326/2005 0800	SHYAM LAL SMT SURAJ BAI & ORS	ASHOK SHARMA-P D K BHARDWAJ-R DESHRAJ KALWANIA-R MANOJ BHARDWAJ-R
15	C.Ind.APPL 350/2012 3900	E O NAGAR PALIKA NAGAR AND ANOTHER NAVAL KISHORE AND OTHERS	JINESH JAIN(G C)-P
16	C.M.A. 1577/2016 1504 CMS 1032/2016	THE NEW INDIA ASSURANCE CO LTD PURANRAM AND ANOTHER	SANJAY SINGHAL-P AKSHAT CHAUDHARY-R KHUSHWANT-R
17	C.M.A. 4171/2016 0602	DR C B DAS GUPTA SHAMBHULAL AND OTHERS	ARVIND BHARDWAJ-P SAMEER SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
18	C.M.A. 5188/2016 4000	BHOMA SAJJAN SINGH GAHLOT AND OTHERS	JAI PRAKASH GUPTA-P RAJ KAMAL GAUR-R SAURABH BHANDARI-R
19	RES.APPL. 9/2017 4201 DEFECT	UNITED INDIA INSURENCE CO LTD OM PRAKASH AND OTHERS	OM PRAKASH GUPTA-P
20	RES.APPL. 24/2017 4201 DEFECT	SHIVVO @ SHIV CHARAN SAINI RAKESH KUMAR SHARMA & ORS	C L SAINI-P
21	RES.APPL. 34/2017 4201 DEFECT	NIJAM MADRAS JAN SADAHARAN BUNDI	CARN BHATNAGAR-P
22	RES.APPL. 40/2017 4201 DEFECT	RAM BABU AND OTHERS SUBEDAR AND OTHERS	DINESH KUMAR GARG-P
23	RES.APPL. 62/2017 4201 DEFECT	JAHID ALIAS JAVED AND ANOTHER LALA RAM AND OTHERS	CHAIN SINGH RATHORE-P
24	RES.APPL. 67/2017 4201 DEFECT	UNITED INDIA INSURANCE CO LTD SMT SARASWATI AND OTHERS	RAM SINGH BHATI-P
25	RES.APPL. 75/2017 DEFECT	STATE OF RAJASTHAN & ANR RAM NATH RAJORIA	DR ARJUN SINGH KHANGAROT-P
26	RES.APPL. 76/2017 4201 DEFECT	NARESH KUMAR LEELA DEVI AND OTHERS	P S SHUKLA/RAUNAK-P
27	RES.APPL. 83/2017 4201 DEFECT	SMT SAEEDA BANO AND OTHERS CENTRAL BANK OF INDIA AND OTHERS	SAMSUDDIN ANSARI-P
28	RES.APPL. 85/2017 4201 DEFECT	NATIONAL MOTORS JHUTA RAM AND OTHERS	S N KUMAWAT-P
29	RES.APPL. 86/2017 4201 DEFECT	ASSOCIATED ENGINEER WORKS JAIP COMMISSIONER WORKMAN COMPENSAT	MAHENDRA SHAH-P
30	RES.APPL. 92/2017 4201 DEFECT	CHOLAMANDLAM MS. GEN. INS. CO. RAMDHAN	SANDEEP PATHAK-P
31	RES.APPL. 108/2017 4201 DEFECT	CHHAIL BIHARI THR LRS MAHVEER PRASAD THR LRS	ABHI GOYAL-P
32	RES.APPL. 109/2017 4201 DEFECT	KULDEEP SINGH KANARAM & ORS	ARVIND BHARDWAJ-P
33	RES.APPL. 111/2017 4201 DEFECT	ASHOK KUMAR I C I C I LOMBARD GEN INS CO LTD AND ORS	GAURAV CHOUDHARY-P
34	RES.APPL. 123/2017 4201 DEFECT	NATIONAL INSURANCE CO LTD MOHD ANEES & ORS	RAM SINGH BHATI-P
35	RES.APPL. 126/2017 4201 DEFECT	STATE THROUGH CHIEF SECRETARY AND OTHERS KAILASH CHAND ATAL AND ORS	SANJAY KUMAR SHARMA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
36	RES.APPL. 142/2017 4201 DEFECT	SHAIENDRA SINGH AND OTHERS SANGEETA AND OTHERS	JITENDRA SHARMA-P
37	RES.APPL. 152/2017 4201 DEFECT	NATIONAL INSURANCE CO LTD RAJESH KUMAR YADAV AND ANR	RAM SINGH BHATI-P
38	RES.APPL. 153/2017 4201 DEFECT	UNITED INDIA INSURANCE COMP BHAGWATI & ORS	ANUROOP SINGHI-P
39	RES.APPL. 154/2017 4201 DEFECT	JAGDISH AND ORS SRI RAMU AND ORS	L M BHARDWAJ-P
40	RES.APPL. 155/2017 4201 DEFECT	STATE OR RAJ & ORS JETHU & ORS	SANJAY KUMAR SHARMA(GC)-P
41	RES.APPL. 159/2017 4201 DEFECT	SHYAM MAHESHWARI PRAKASH CHAND AND ORS	RAUNAK SINGHVI-P
42	RES.APPL. 160/2017 4201 DEFECT	SMT KAPILA SUHALKA JETHMAL AGRAWAL	AMRIT SUROLLIA-P
43	RES.APPL. 170/2017 4201 DEFECT	MANAGING COMMITE SNATAN DHARMA SHRI BHASKAR SAMANT AND ANR	RAJAT RANJAN-P
44	RES.APPL. 184/2017 4201 DEFECT	PUSHPA DEVI AND ANOTHER U O I THROUGH G M N/W/R JAIPUR	SUMIT KHANDELWAL-P
45	RES.APPL. 192/2017 4201 DEFECT	JAGANNATH PRASAD RAMJI LAL AND ORS	SANJAY JOSHI-P
46	RES.APPL. 193/2017 4201 DEFECT	DAMODAR PRASAD SMT CHANDRAWAL AND ORS	YOGESH KUMAR SHARMA-P
47	RES.APPL. 195/2017 4201 DEFECT	AMBALAL AND OTHERS SHRI KRISHAN GOPAL KALERA AND ANOTHER	KAMAL KANT VYAS-P
48	RES.APPL. 209/2017 4201 DEFECT	URBAN IMPROVEMNT TRUST RATAN LAL GARG	PRATEEK SINGH-P
49	RES.APPL. 214/2017 4201 DEFECT	MOHAMMED AYUB ABDUL ZABBAR AND OTHERS	SAGEER AHAMED-P
50	RES.APPL. 220/2017 4201 DEFECT	J V V N L AND ANR URMILA DEVI AND ORS	S N BOHRA-P
51	RES.APPL. 231/2017 4201 DEFECT	SMT INDRA SHARMA RAJENDRA SHANDLIYA	SANJAY JOSHI/ B L SAINI-P
52	RES.APPL. 233/2017 4201 DEFECT	YOGESH KUMAR STATE OF RAJ AND OTHERS	G S SHEKHAWAT/V S PANWAR-P
53	RES.APPL. 235/2017 4201 DEFECT	NATIONAL INSURANCE CO LTD BHANWAR LAL & ORS	PYARE LAL-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
54	C.R. 245/2017 4100 DEFECT	RAM NARAIN JAT RAMESH CHAND SHARMA AND ORS	P S TOMAR/M K DHAKAD-P
55	RES.APPL. 245/2017 4201 DEFECT	GARRISON ENGINEER(M E S)E E JAIPUR SHRI RAJU AND ORS	MANJEET KAUR-P
56	RES.APPL. 251/2017 4201 DEFECT	SHRI RADHEY GOVIND KHANDELWAL B S N L THROUGH CHIEF ACCOUNT OFFICER	SUNIL KUMAR JAIN-P
57	RES.APPL. 257/2017 4201 DEFECT	M/S BUILDCON CONSULTANTS PVT LTD M/S SERVEALL LAND DEVELOPERS PVT LTD	PANKAJ THAKURIA-P
58	RES.APPL. 258/2017 4201 DEFECT	M/S BUILDCON CONSULTANTS PVT LTD M/S SERVEALL LAND DEVELOPERS PVT LTD	PANKAJ THAKURIA-P
59	RES.APPL. 259/2017 4201 DEFECT	M/S BUILDCON CONSULTANTS PVT LTD M/S SERVEALL LAND DEVELOPERS PVT LTD	PANKAJ THAKURIA-P
60	RES.APPL. 266/2017 4201 DEFECT	M/S BUILDCON CONSULTANTS PVT LTD M/S SERVEALL LAND DEVELOPERS PVT LTD	PANKAJ THAKURIA-P
61	RES.APPL. 400/2017 4201 DEFECT	JAI KISHAN MEENA SHRI HANUMAN SINGH BHATI AND ORS	R K GOUTTAM/G S GOUTTAM-P
62	RES.APPL. 404/2017 4201 DEFECT	BANI SINGH AND OTHERS KIRODI AND OTHERS	PRATAP SINGH SIROHI-P
63	RES.APPL. 405/2017 4201 DEFECT	ZARINA BEGUM & ORS STATE OF RAJ & ORS	MOIN UDDIN-P
64	RES.APPL. 412/2017 4201 DEFECT	CHOUTHMAL TEJMALAND OTHERS	AMIT DADHIGH-P
65	RES.APPL. 420/2017 4201 DEFECT	RAJESH & ORS SUNITA	K N TIWARI-P
66	RES.APPL. 421/2017 4201 DEFECT	SMT KAVITA MEENA AND OTHERS KAMAL CHAWARIYA AND OTHERS	SANDEEP SHARMA-P
67	RES.APPL. 422/2017 4201 DEFECT	RAJESH SUMRA RAM AND ORS	K N TIWARI-P
68	RES.APPL. 424/2017 4201 DEFECT	BHANWAR SINGH PADAM CHAND JAIN	RAJAT RANJAN-P
69	RES.APPL. 438/2017 4201 DEFECT	STATE OF RAJASTHAN C P ARVIND	S K GUPTA(AAG)-P
70	C.Ind.APPL 749/2017 3900 DEFECT	PAWAN KUMAR SHARMA MOHAMMED YAKUB SHEKH AND ANR	MAHAVEER KALWA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
71	C.Ind.APPL 772/2017 3900 DEFECT	PREM SINGH DEVI SINGH AND ANR	D C GUPTA ANKIT AGRAWAL-P
72	C.Ist.Appl 907/2017 2800 DEFECT	SURESH KUMAR DINESH KUMAR SAINI AND ORS	SHIVLAL MEENA/KOMAL/SOHAN-P
73	C.Ist.Appl 920/2017 1103 DEFECT	HARIRAM LALARAM	GAJENDRA SINGH RATHORE-P
74	C.Ist.Appl 930/2017 1704 DEFECT	A V V N L AND ANR SMT MANBHARI DEVI AND ORS	ANRADHA UPADHAYA-P
75	C.Ist.Appl 940/2017 3800 DEFECT	RAFIQ KHAN FAKHRUDDEN AND ORS	M C JAIN/ANKIT JAIN-P
76	C.Ist.Appl 996/2017 1704 DEFECT	KAILASHCHAND AND ORS J V V N L AND ANR	RAM SHARAN SHARMA-P
77	C.C.P. 2084/2017 2401 DEFECT	SMT SHAKUNTALA VERMA MR JAGDISH CHANDRA MOHANTY AND ANR	S K SAKSENA-P
78	C.M.A. 5696/2017 1700	SMT SOSAR DEVI RATHORE AND ORS AMIS AND ORS	MAHENDRA SINGH-P
79	C.M.A. 6386/2017 1001 DEFECT	RAKESH SMT DHOLI	HARENDRA SINGH-P
80	C.M.A. 6395/2017 1505 DEFECT	M/S NIRMAL OIL MILLS REGIONAL DIRECTOR E S I C	BIPIN GUPTA-P
81	C.M.A. 6415/2017 1700 DEFECT	SMT KAUSHALYA AND ORS GEN MANAGER HARYANA ROADWAYS &ORS	ANIL KUMAR JAIN-P
82	C.M.A. 6441/2017 1700 DEFECT	SURESH KUMAR AND ORS MAHESH KUMAR AND ORS	AASHISH SHARMA UPADHYAY-P
83	C.M.A. 6442/2017 0602 DEFECT	BANSHILAL RAMKUMAR BALAI AND ORS	DINESH PAREEK/RAKESH-P
84	C.M.A. 6467/2017 1703 DEFECT	UNION OF INDIA THR GEN MANAGER NWR DESAI BALDEV BHAI	P C SHARMA-P
85	C.M.A. 6469/2017 1001 DEFECT	GIRDHARI ALIAS LILURAM POOJA KUMARI	MAHESH KUMAR SHARMA-P
86	C.M.A. 6511/2017 0603 DEFECT	MANGAL SINGH AND ANR MANOHAR AND ANR	RAM SINGH RATHORE-P
87	C.M.A. 6555/2017 1700 DEFECT	SMT RAJWATI AND ORS ASHOK YADAV AND ORS	M ASLAM-P
88	C.M.A. 6583/2017 1703 DEFECT	UNION OF INDIA THR GEN MANAGER BALRAM ALIAS DAU	P C SHARMA-P

Daily Causelist(Filtered)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
89	C.M.A. 6664/2017 1700 DEFECT	AASHISH KUMAR GAUR AND ANR VIDYAPRAKASH AND ORS	KAWAL SINGH LOHA-P
90	C.M.A. 6705/2017 1504 DEFECT	UNITED INDIA INSURANCE CO LTD SHRIRAM JAT AND ANR	SANDEEP JAIN-P
91	C.M.A. 6724/2017 1700 DEFECT	LACCHI AND ANR HETRAM SAINI AND ORS	ANSHUL SHARMA-P
92	C.M.A. 6852/2017 0601 DEFECT	ICICI LOMBARD GENERAL INSURANCE CO LTD RAKESH KUMAR AND ANR	VIRENDRA AGRAWAL-P
FOR ORDERS- CIVIL WRIT CASES			
93	C.W. 5582/2004 0701	FAKEER MOHAMMAD THE A D J NO 1 JAIPUR & ORS	L L GUPTA-P M M RANJAN-R
94	C.W. 986/2008 1800	SMT BHORI AND ORS B O R AND ORS	PRAHLAD SHARMA-P MOHAN CHOUDHARY-R SYED ZAKAWAT ALI DY G C-R
95	C.W. 4333/2008 5200	GANGADHAR AND ORS SUKHRAM	PANKAJ GUPTA-P NAWAL SINGH SIKARWAR-R
96	C.W. 24/2009 2100	SURESH KUMAR STATE OF RAJ AND ORS	SWARAJ SHARMA-P KRISHAN VERMA ADD G C-R N K BHATT ADD G C-R
97	C.W. 5018/2014 1804	YADVENDRA SINGH BOR & ORS	KULDEEP VERMA-P ANANT KASLIWAL-R ANANT KASLIWAL-R
98	C.W. 3562/2017 4300	SURESH KUMAR RAMESH CHANDRA &ORS	SUNITA PAREEK-P
99	W.M.APPL. 4/2018 4201 DEFECT	DISAMBAR BAIRWA U O I AND ORS	V K TAMOLIYA AJIT MALOO-P
100	WRIT REVIEW 7/2018 4201 DEFECT	DR RAMESHWARLAL DIXIT STATE OF RAJ & ORS	RISHIPAL AGRAWAL ADD GC-P
101	WRIT RAP 8/2018 4201 DEFECT	ITNJAM ALI STATE (P W D)ORS	BHEEM SAIN BAIRWA-P
102	W.M.APPL. 11/2018 4201 DEFECT	SADHURAM MEENA CIVIL JUDGE (J D) AND ORS	RAJAT RANJAN-P
103	WRIT RAP 13/2018 4401 DEFECT	STATE OF RAJ AND ANR VINOD KUMAR SHARMA	SHYAM ARYA AAG-P
104	W.M.APPL. 15/2018 4201 DEFECT	TONK ZILA KHADI GRAMODAY SAMITI UCO BANK AND ORS	DINESH YADAV NAVEEN VERMA-P
105	S.A.W. 17/2018 0504 DEFECT	R S R T C GHASI LAL PAREEK	VINAYAK JOSHI-P

Daily Causelist(Filterd)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
106	S.A.W. 19/2018 0502 DEFECT	R S R T C SURESH AGRAWAL	VINAYAK JOSHI-P
107	S.A.W. 21/2018 0515 DEFECT	STATE OF RAJ AND ORS ASHOK KUMAR JAT	SHYAM ARYA AAG-P
108	S.A.W. 22/2018 0519 DEFECT	R S R T C SMT AMRIT KAUR	VINAYAK JOSHI-P
109	S.A.W. 25/2018 0518 DEFECT	R S R T C RAM GOPAL SHARMA	VINAYAK JOSHI-P
110	C.W. 45/2018 0509 DEFECT	ASHUTOSH MISHRA BANK OF BARODA &ORS	AMIT MATHUR-P
111	C.W. 302/2018 0516 DEFECT	SMT KANTA CHAUBISA AND ORS STATE OF RAJ AND ANR	S K SAKSENA ASHISH-P
112	C.W. 377/2018 3500 DEFECT	M/S VIJETA BREVRIJ PVT LTD STATE OF RAJ AND ORS	J R CHOUDHARY-P
113	C.W. 393/2018 0510 DEFECT	RAJAK KHAN STATE OF RAJ AND ANR	ZAKIR HUSSAIN-P
114	C.W. 408/2018 4300 DEFECT	DAYANAND AND ANR UMRAO SINGH AND ANR	VIJENDRA YADAV-P
115	C.W. 414/2018 4300 DEFECT	AKHILESH KUMAR SHARMA VASUDEV SHARMA AND ORS	SANJAY MISHRA-P
116	C.W. 415/2018 0515 DEFECT	RAKESH KUMAR MEENA STATE OF RAJ AND ORS	AJAY GOYAL-P
117	C.W. 436/2018 0505 DEFECT	JAI PRAKASH YADAV ALWAR CENTRAL CO OPERATIVE BANK LTD	DINESH YADAV-P
118	C.W. 465/2018 0515 DEFECT	HARIOM R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P
119	C.W. 491/2018 1502 DEFECT	REGIONAL FOREST OFFICER SHRI MADANLAL	SHIVRAJ SINGH DY GC-P
120	C.W. 492/2018 4300 DEFECT	ANIL KUMAR SHEOKAT ALI	ANIL MAHALA H C MOURYA-P
121	C.W. 497/2018 5400 DEFECT	MUNICIPAL COUNCIL DAUSA AND ANR RAM VILAS	HARI PRASAD JANGID-P
122	C.W. 508/2018 1804 DEFECT	MOHAMMAD HUSSAIN AND ORS SHEIKH MAQBOOL AHMED & ORS	ADITYA MATHUR-P
123	C.W. 519/2018 0510 DEFECT	BIMLA DEVI STATE OF RAJ AND ORS	SANJAY MEHLA SUNITA MEHLA-P

Daily Causelist(Filtered)
Wednesday Dated : 17/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
124	C.W. 521/2018 0511 DEFECT	TRIBHUWAN KUMAR RAJ RAJYA VIDYUT UTPADAN NIGAM AND ORS	NAINA SARAF-P
125	C.W. 528/2018 1502 DEFECT	SECRETARY URBAN IMPROVEMENT TRUST HITESH JOSHI AND ANR	PARAG RASTOGI-P
126	C.W. 533/2018 1502 DEFECT	SHRI GOPI ASSISTANT ENGINEER PWD	ANURAG SHUKLA-P
127	C.W. 541/2018 4300 DEFECT	RAVINDRA KUMAR SHARMA ICICI BANK LTD AND ORS	RAVINDRA KUMAR SHARMA-P
128	C.W. 545/2018 6900 DEFECT	SRN INTERNATIONAL SCHOOL J D A	MANISH SHARMA-P
129	C.W. 546/2018 1701 DEFECT	ISHRAT KHAN STATE OF RAJ AND ANR	MAHESH GUPTA-P
130	C.W. 638/2018 0507 DEFECT	BHEEM SINGH ARYA MANAGING COMMITTEE M A V MANDIR &ORS	D P SHARMA-P
131	C.W. 642/2018 4300 DEFECT	MANGI LAL STATE OF RAJ AND ORS	SHAHJAHAN KHAN-P
132	C.W. 657/2018 2612 DEFECT	BIYANI PVT INDUSTRIAL TRAINING INSTITUTE STATE (TECHNICAL EDUCATION) ORS	VIJAY POONIA ANIL KUMAR-P
133	C.W. 694/2018 1303 DEFECT	ABDUL MUBIN COMMISSIONER OF INCOME TAX	NILU MATHUR-P
134	C.W. 706/2018 1303 DEFECT	SHRI PRAKASH CHAND DHADDA THE COMMISSIONER OF INCOME TAX & ANR	N K JAIN-P
135	C.W. 707/2018 4300 DEFECT	SHARDA VIHAR SANGARSH SAMITI STATE OF RAJ AND ORS	IMRAN KHAN-P
136	C.W. 716/2018 5300 DEFECT	CHETAK TILES PVT LTD RAJASTHAN ELECTRICITY REGULATORY&ORS	RAVI CHIRANIA-P
137	C.W. 724/2018 4300 DEFECT	MANDIR SHRI LAXMI NARAYANJI COMMISSIONER DEVASTHAN RAJASTHAN&ORS	V L MATHUR AMIT DHAWAN-P
138	C.W. 740/2018 0515 DEFECT	VIKRAM SINGH SOLANKI STATE OF RAJ AND ORS	TANVEER AHAMAD-P

